

BEFORE THE NATIONAL GREEN TRIBUNAL (SOUTHERN ZONE)
AT CHENNAI

OA. No. 86 of 2025 (SZ)

ARANYA, PARISARA MATHU HAVAMANA BADALAVANE SANGHA
Through the authorized Representative
Having office at 1st Floor, Nest,
MR Bhat lane, Morgans Gate,
Mangalore, Karnataka – 575 001

... APPLICANT

-Vs-

1. STATE OF KARNATAKA
Through the Chief Secretary
Room No. 320, 3rd Floor, Vidhanasoudha,
Bangalore, Karnataka – 560 001.
And 3 Others

... RESPONDENTS

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Sr. Civil. Mechanical Engineer
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Dated at Palakkad on this 6th of September 2025



COUNSEL FOR 2ND RESPONDENT

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Sr. Divl. Mechanical Engineer
दक्षिण रेलवे / Southern Railway
पालक्काड / Palakkad

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE) AT CHENNAI**

OA.No. 86 of 2025 (SZ)

IN THE MATTER OF

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Through the authorized Representative
Having office at 1st Floor, Nest,
MR Bhat lane, Morgans Gate,
Mangalore, Karnataka – 575 001

... APPLICANT

-Vs-

1. STATE OF KARNATAKA

Through the Chief Secretary
Room No. 320, 3rd Floor, Vidhanasoudha,
Bangalore, Karnataka – 560 001.

2. PALAKKAD RAILWAY DIVISION

Through Divisional Railway Manager,
DRM Complex, Southern Railway,
Olavakkode, Palakkad,
Kerala, India – 678 002.

3. NATIONAL HIGHWAY AUTHORITY OF INDIA

Through the Chairman,
G5 & 6, Dabri – Gurgon Rd,
Sector 10 Dwarka, Dwarka,
Delhi – 110 075.

4. KARNATAKA POLLUTION CONTROL BOARD

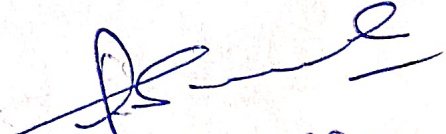
Through Member Secretary,
“Parisara Bhavana”, No # 49, Chruuch Street,
Bengaluru, Karnataka – 560 001.

... RESPONDENTS

COUNTER STATEMENT FILED BY THE 2nd RESPONDENT

1) The 2nd Respondent respectfully submits as follows:-

The address for service of all notices and processes on the 2nd Respondent is that of their counsel Mr.K.Muthamil Raja, Railway Advocate, at No.143, Additional Law Chambers, Highcourt Building, Chennai – 600 104.


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2. The 2nd Respondent denies all the allegations and averments made in the O.A except those that are specifically admitted herein and put the applicant for the strict proof of the same. The above O.A is nothing but an abuse of process of law and liable to be rejected in limine.

3. The 2nd Respondent submits that the cleaning and waste disposal activities of Palakkad Railway Division are primarily divided into three categories: stations, trains and Railway tracks. For operational efficiency and ease of monitoring, these areas are supervised by different departments within the Railways. The cleanliness and waste management of major stations and all trains are overseen by the Mechanical Department, whereas the maintenance and cleaning of Railway tracks are managed by the Engineering Department of Palakkad Division. An abstract of the cleanliness and waste management activities in these three areas stations, trains and tracks are detailed below: -

ABSTRACT OF CLEANING AND WASTE MANAGEMENT ARRANGEMENTS ESTABLISHED WITHIN THE KARNATAKA REGION UNDER THE ADMINISTRATIVE CONTROL OF PALAKKAD RAILWAY DIVISION: -

CLEANING AND WASTE MANAGEMENT ARRANGEMENTS IN RAILWAY STATIONS			
Sl.No	Description	Name of the Stations	
1.	Name of the Stations	Mangaluru Central (MAQ)	Mangaluru Junction (MAJN)
2.	Name of the contractor	M/s Durga Facility Management Services private limited	M/s Durga Facility Management Services private limited
3.	Period of contract	24-10-2024 to 16-04-2026 (18 months)	29-09-2024 to 28-09-2026 (24 months)
4.	Value of the contract	Rs. 1,89,91,170/-	Rs. 1,15,91,904/-
5.	No labourers deployed per day	22	12
6.	Total no of dustbins provided for garbage collection.	156 numbers (78 pairs)	90 numbers (45 Pairs)

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7.	Trolley dustbins for garbage movements	02 nos (1 tonnes capacity each) 02 nos (240 Litre capacity each)	02 nos (1 tonnes capacity each) 02 nos (240 Litre capacity each)
8.	Pet bottle (Plastic) bottle crushing machine.	01 unit	01 Unit
9.	Material recovery Facility centre (MRFC) for integrated collection point of garbage and segregation activities.	01 Shed with 100 square meter size.	01 Shed with 100 square meter size.
10.	Bio-compost bins	05 bins with 1 tonne capacity each (Thumpoormuzhi type aerobic composting)	03 bins with 1 tonne capacity each (Thumpoormuzhi type aerobic composting)
11.	Agency engaged for the collection and final disposal of garbage.	City Corporation Mangaluru	City Corporation Mangaluru
12.	Frequency of Waste collection for final disposal	Daily	Daily
13.	Approximate quantity of garbage collected and processed per day.	550 kg per day	630 kg per day
14.	Status of Consent to Operate (CTO)	AW-335102 dated: 22-12-2022 Validity from 21-10-2022 to 30-09-2032.	AW-116995 dated: 26-05-2021 Validity from 26-02-2021 to 31-12-2035.

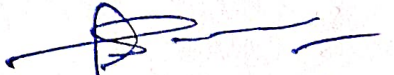
CLEANING AND WASTE MANAGEMENT ARRANGEMENTS IN TRAINS						
Sl. No	Description	Trains Originating/Terminating				Trains passing through.
01	Name of the service provided in the Train	Mechanized cleaning of coaches at Mangaluru central railway station	Cleaning of platform turn round coaches at Mangaluru central Railway station	Cleaning of platform turn round coaches at Mangaluru junction Railway station	Clean train station at Mangaluru junction Railway station	Garbage generated from passing through trains is being collected through On-


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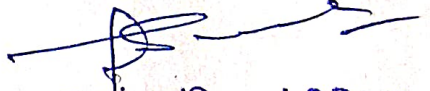
02	Name of the contractor	M/s Jagdev Infrastructure Private Limited 2nd Block 1 St Floor Shop No 129 And 130, Laxmi Balakrishna Square, Station Road, Station Road Hubli,	M/s Vibgyor info private limited 101, b block, rohit bhawan, 4 sapru marg, hazratganj.	Tharu & Sons, Kapri payi road, Rajagiri mpost, Kalamasseri, Ernakulam	Tharu & Sons, Kapri payi road, Rajagiri mpost, Kalamasseri, Ernakulam	Board Housekeeping Service (OBHS) contracts. Cleaning staff are deployed within the trains and carry out cleaning activities as per the scheduled scope of work, as well as on additional occasions as necessitated. All garbage collected during these cleaning operations is deposited in the dustbins onboard and subsequently handed over at nominated railway stations along the route. In Palakkad Railway Division, the nominated stations for
03	Period of contract	15-01-2025 to 14-01-2027 (24 months)	17-01-2025 to 16-01-2027 (24 months)	13-09-2024 to 12-09-2026 (24 months)	01-06-2025 to 31-05-2026 (12 months)	
04	Value of the contract	Rs. 8,17,54,965/-	Rs. 7,34,26,485/-	Rs. 3,32,01,860/-	Rs. 1,12,48,592/-	
05	No labourers deployed per day	95	89	18	26	
06	Agency engaged for the collection and final disposal of garbage.	City Corporation Mangaluru	City Corporation Mangaluru	City Corporation Mangaluru	City Corporation Mangaluru	
07	Frequency of Waste collection	Daily	Daily	Daily	Daily	


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	for final disposal					en-route garbage collection from OBHS trains are Mangaluru Junction, Mangaluru Central, Kasaragod, Kanhangad, Payyannur, Kannur, Thalassery, Vadakara, Quilandi, Kozhikode, Tirur, Kuttippuram, Shoranur, Ottappalam, and Palakkad Junction.
08	Approximate quantity of garbage collected and processed per day.	150 kg per day	300 kg per day	20 kg per day	40 kg per day	The garbage collected from OBHS trains at these nominated stations is further handled and disposed of through the station cleaning contracts in place at the respective stations.
09	Material recovery Facility centre (MRFC) for integrated collection point of garbage and segregation activities.	The Material Recovery Facility (MRF) centres established within the premises of Mangaluru Central and Mangaluru Junction railway stations are being utilized.				
10	Bio-compost bins	The Bio Compost bins (Thumpoormuzhi, aerobic composting) provided within the premises of Mangaluru Central and Mangaluru Junction railway stations are being utilized.				


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CLEANING AND WASTE MANAGEMENT ARRANGEMENTS IN TRACKS			
Sl. No	Description	Details of tracks falling under the geographical boundary of Karnataka state under Palakkad Railway Division.	
1.	Track area	Thalapady to Panambur.	
2.	Total Kilometre of the Track	43 Km	
3.	Arrangements for Cleaning of track.	1. Rag picking contract through outsourcing. 2. Through departmental staffs.	
4.	Areas of cleaning	Mangalore Junction area (MAJN)	Mangalore Central area (MAQ)
5.	Name of the Contractors	M/s Mettlesome captain New Delhi	KK Biju, Ernakulam.
6.	Period of contract	One year (01-11-2024 to 11-10-2025)	One year (01-09-2024 to 27-08-2025)
7.	Area of cleaning per day	38000 Square Meters	51680 Square meters
8.	Value of the contract	Rs.30,11,250/-	Rs.65,70000/-
9.	No labourers deployed per day	03	05
10.	Frequency of Waste collection for final disposal	Daily	Daily
11.	Approximate quantity of garbage collected and processed per day.	4 to 6 bags	4 to 6 bags
12.	Agency engaged for the collection and final disposal of garbage.	City Corporation Mangaluru	City Corporation Mangaluru
13.	Cleaning of track area beyond the Rag picking contracts	Cleaning activities in areas falling outside the scope of rag-picking contracts are undertaken by Railway employees of the Engineering Department, assigned for routine track maintenance duties.	


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Mangaluru Central Railway Station (MAQ)

4. The 2nd Respondent submits that Mangaluru Central Railway Station is one of the major stations in Palakkad Division and is categorized as an NSG-2 station. The station has obtained CTO (Consent to Operate) from KSPCB (Combined Consent Order No: AW-335102 dated: 22-12-2022) valid from 21-10-2022 to 30-09-2032. Being a prominent unit, the station is maintained under a mechanized cleaning contract awarded to a reputed agency, M/s Durga Facility Management Services Private Limited. The scope of the mechanized cleaning contract covers the upkeep and maintenance of platforms, circulating areas, waiting halls, toilets, all administrative buildings, approach roads, and railway tracks adjacent to the platforms, extending up to 50 meters from the end of the farthest platform on both sides.

5. The 2nd Respondent submits that all waste generated in these areas is collected, segregated, and processed by the mechanized cleaning contractor. Approximately 510 kg of waste is handled daily through this contract. A total of 78 pairs of dustbins have been provided across the platforms and passenger areas to separately collect biodegradable and non-biodegradable waste.

6. The 2nd Respondent submits that the track areas adjacent to the platforms and the rag-picking zones, extending up to 50 meters on either side, are highly susceptible to waste accumulation. The platform adjacent tracks are scheduled for cleaning 05 times a day, while the rag picking areas are cleaned 04 times daily. All waste collected during these cleaning activities are transported to the Material Recovery Facility (MRF) Centre at MAQ station. All the biodegradable and non-biodegradable waste are collected by the Mangaluru City Corporation for final disposal upon payment of applicable user charges.

Geo tagged photographs of daily activities are enclosed.


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Mangaluru Junction Railway Station (MAJN)

7. The 2nd Respondent submits that Mangaluru Junction Railway Station is one of the major stations in Palakkad Division and is categorized as an NSG-3 station. The station has obtained CTO from KSPCB (Combined Consent Order No: AW-116995 dated: 26-05-2021) valid from 26-02-2021 to 31-12-2035. As an important unit, the station is maintained under a mechanized cleaning contract awarded to the reputed agency, M/s Durga Facility Management Services Private Limited. The scope of the contract includes the upkeep and maintenance of platforms, circulating areas, waiting halls, toilets, all administrative buildings, approach roads, and railway tracks adjacent to the platforms, extending up to 50 meters from the end of the farthest platform on both sides. All waste generated in these areas including waste bags handover by the OBHS (On Board Housekeeping Services) and pantry cars of nominated en-route trains are collected, segregated, and processed by the mechanized cleaning contractor. Approximately 600 kg of waste is handled daily through this contract. A total of 90 pairs of dustbins have been provided throughout the platforms and passenger areas to facilitate separate collection of biodegradable and non-biodegradable waste.

8. The 2nd Respondent submits that the track areas adjacent to the platforms and the rag picking zones, extending 50 meters on either side, are particularly prone to waste accumulation. The platform adjacent tracks are scheduled for cleaning 03 times a day and the Rag picking area beyond 50 meters from the platform ends are cleaned 02 times a day. All waste collected through these cleaning activities are transported to the Material Recovery Facility (MRF) Centre located at MAJN station. All the bio-degradable and non-biodegradable waste are collected by the Mangaluru City Corporation for final disposal on payment of applicable user charges.

Geo tagged photographs of daily activities are enclosed.


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Track area beyond the cleaning limit of station

9. The 2nd Respondent submits that the Engineering Department of Palakkad Railway Division is responsible for the maintenance of railway tracks and for overseeing cleanliness operations along the tracks and its surrounding areas. Track sections beyond 50 meters from the farthest platform end are cleaned under a dedicated contract called as "Rag Picking" contract, managed by the Engineering Department. The contracted agencies collect waste materials from the track areas and segregate them into biodegradable and non-biodegradable categories. Non-biodegradable waste is handed over to Haritha Karma Sena in Kerala and Mangaluru City Corporation in Karnataka for final disposal.

Minor Stations falling in Karnataka State

10. The 2nd Respondent submits that apart from the major railway stations mentioned above, the remaining wayside stations located in Karnataka State are Ullal (ULL), Padil (PADIL), and Jokatte (JOKT). Panambur (PNMB) station is maintained by the New Mangaluru Port Trust (NMPT). The cleaning responsibilities at ULL, NTVT, PADIL, and JOKT stations are managed by the Operating Department of Railways through the respective Station Superintendents or Station Masters, utilizing the imprest cash allotted to each station. These stations, excluding ULL, have not generated any significant waste due to the absence of passenger traffic. Cleaning and waste disposal at Ullal Railway Station are performed by private agencies.

Provision for Disposal of Waste from Trains

11. The 2nd Respondent submits that all passenger carrying trains are provided with sufficient number of dustbins, placed at either end of the coaches. Additionally, all long-distance trains and other designated services have been equipped with on board Housekeeping Services (OBHS) through contracts.


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Under OBHS, agencies deploy on board cleaning staff to attend to cleanliness requirement and collect waste as necessary. The waste collected by these agencies is handed over at nominated stations for further processing.

12. The 2nd Respondent submits that In Palakkad Division, 15 major railway stations have been designated to receive and process OBHS and Pantry car waste from en-route passenger carrying trains. These arrangements help reduce the risk of dustbin overflow and discourage the practice of throwing waste from trains, whether by passenger or by the cleaning staff engaged onboard.

13. The 2nd Respondent submits that the remaining trains are attended at the terminal stations through Platform Turnround (PFTR) contracts. Waste collected through these contract activities is handed over to authorized disposers/recyclers for final disposal. Specifically, waste collected through PFTR contracts at stations in the Mangaluru area is handed over to Mangaluru City Corporation for appropriate disposal.

Enforcement Against Defaulters

14. The 2nd Respondent submits that individuals found engaging in littering activities within railway premises are penalized as per the prevailing laws. All major railway stations and its surrounding areas are equipped with surveillance CCTV cameras for continuous monitoring. The enforcement and imposition of penalties for such offenses are handled by the Railway Protection Force (RPF). Details of cases registered and penalties imposed for littering activities during the last year and the current year in the Railway jurisdiction of Palakkad Division in Karnataka are provided below.

S.No	Period	No of Cases booked	Fine imposed
01	2024 (Jan to Dec)	3306	Rs.6,73,500/-
02	2025 (jan to May)	1314	Rs.2,68,500/-


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15. The 2nd Respondent submits that remarks on Para No. 17 and 19 of the application: -

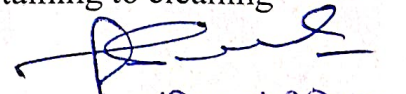
“17. That as seen in the RTI responses annexed in ANNEXURE A-2 and A-3, it is submitted that both the NHAI and Railway Division have shirked away from their responsibility to manage their waste as waste generator under both Solid Waste Management Rules as well as Plastic Waste Management rule. Both the establishment have limited their responses only to the waste generated within the railway station and toll plaza. However, as mentioned above, both the establishment are required to collect and properly dispose of waste beyond the railway station and toll plaza. The applicant submits photographs showing mixed waste including wet waste and plastic waste being accumulated on railway tracks and on the side of NH66, and waste not being collected at all, affecting the ecology of the areas”.

Remark: It is categorically denied that Palakkad Railway Division has shirked or abdicated its responsibilities under the Solid Waste Management Rules, 2016, and the Plastic Waste Management Rules, 2016. The Division has established a structured waste management system within its premises, including along railway tracks, as mandated by the applicable rules.

As per RTI application No. SRPKD/R/T/24/00387, received on 11-12-2024, the applicant, Shri Benedict C. Fernandes, had raised the following queries:

1. Details of wet waste processing units established by Southern Railway.
2. Details of Material Recovery Facilities (MRF) established in Southern Railway Division.
3. Names and addresses of contractors appointed for waste collection, segregation, and disposal in Southern Railway Division.

Among these, the applicant specifically sought information regarding the infrastructure established by the Railways under the Solid Waste Management Rules, 2016, and details of contractors engaged for waste collection, segregation, and disposal. The RTI application did not seek information pertaining to cleaning

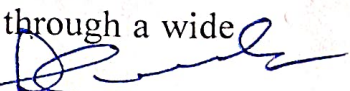

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operations conducted by the Railways in specific areas such as stations, trains, and tracks. It is pertinent to note that the majority of waste generated through train operations occurs within the station premises and up to a maximum stretch of 700 meters of track at both ends of platforms. Consequently, all waste management infrastructure has been provided within the station premises. Accordingly, the reply furnished to the RTI queries included details of the infrastructure facilities and contracts available at major railway stations. However, the applicant appears to have interpreted this to mean that the Palakkad Railway Division have not undertaken or made any arrangements for waste management activities beyond station premises, such as along the tracks. The details of waste management activities carried out by Palakkad Railway Division covering stations, tracks, and trains within the geographical limits of Karnataka State under Palakkad Railway Division have been submitted in response to *Para-3 of the remarks*.

It is further submitted that regular cleaning operations, periodic special cleanliness drives, awareness campaigns, and enforcement actions under the Indian Railways (Penalties for Activities Affecting Cleanliness at Railway Premises) Rules, 2012, are continuously undertaken to address incidental littering along tracks and adjoining areas, to the extent feasible within railway limits.

“19. It is submitted that the majority of the NHAI road and Railway tracks do not fall within the city limits or within the jurisdiction of any local body. Rather both the NH and Railway tracks go beyond the local jurisdiction, such as forest land, coastal zones and others. Hence, the entire burden to collect waste cannot be imposed on the local bodies beyond their jurisdiction. Railway and NHAI being Bulk Waste Generators are required to manage and properly collect solid waste and plastic waste under the rule”.

Remarks: It is most respectfully submitted that the assertion made is only partially accurate. While it is a fact that Railway tracks traverse through a wide


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range of terrains, including agricultural fields, coastal areas, remote locations, private lands, and other categories of land, it is submitted that the lands beyond to the Railway tracks invariably fall within the jurisdiction of either municipal bodies or local self-governing institutions such as Panchayats.

It is further submitted that the waste generated through Railway operations at stations, on tracks, and in other operational areas is managed by the Railways in accordance with the statutory obligations laid down under the Solid Waste Management Rules, 2016 and the Plastic Waste Management Rules, 2016, as applicable to Bulk Waste Generators. The Palakkad Railway Division duly acknowledges its responsibility for the collection, segregation, and scientific disposal of waste generated from its own operational activities. In this regard, comprehensive details of the activities undertaken by the Palakkad Railway Division have already been provided in response to *Para-3 of the remarks*.

However, one of the significant challenges consistently faced by the Palakkad Railway Division, is the indiscriminate dumping of waste along Railway tracks by the general public and commercial establishments operating in proximity to Railway premises, predominantly within areas falling under the jurisdiction of local bodies. Such unauthorized and unregulated dumping, which occurs beyond the scope of Railway operations and contributes substantially to waste accumulation along Railway tracks.

It is further submitted that while the Railways have proactively established and are continually upgrading waste management systems at stations, in trains, and along tracks including the engagement of authorized agencies for waste collection, transportation, and disposal, as well as enforcement of statutory provisions through imposition of fines and penal actions against offenders, it would neither be practical nor within the statutory mandate of the Railways to


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manage waste generated by external entities and unauthorized sources within the jurisdiction of local bodies.

Therefore, it is humbly prayed that necessary directions may kindly be issued to the concerned local bodies to strengthen and implement effective waste collection, processing, and disposal mechanisms for households, commercial establishments, and public areas falling within their jurisdiction. Such coordinated intervention would substantially prevent the indiscriminate dumping of waste along Railway tracks and complement the waste management efforts undertaken by the Railways within its own operational domain.

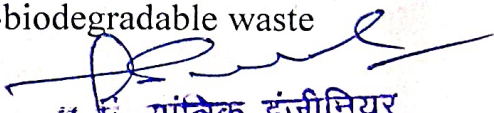
16. Remarks for the prayer at para.32 of the application: -

- 1) *Direct the Respondent authorities-NHAI and Palakkad Railway Division to take immediate and time bound action to manage waste within its premises under Solid Waste Management Rules, 2016 and Plastic Waste Management Rule, 2016;*

Remarks: The detailed activities established and executed by this division under Solid and Plastic Waste Management have been outlined above. In addition to these, to manage wastewater, including sewage, Palakkad Division has commissioned Sewage Treatment Plants at both Mangaluru Central and Mangaluru Junction Railway Stations.

- 2) *Direct the Respondent authorities to introduce segregation dustbins all along their premises i.e on multiple areas of the railway tracks and NH66 for waste collection by way of mechanical sweepers, mobile vehicular collection, multiple times per day;*

Remarks: At present, Palakkad Division has provided sufficient quantities of paired dustbins for the collection of biodegradable and non-biodegradable waste


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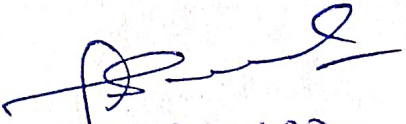
generated in passenger areas such as Railway Stations, trains, and other office premises.

Instances of waste being dumped onto the tracks during train operations primarily occur due to indiscriminate disposal by the travelling public. To address this issue, adequate numbers of dustbins have been provided inside coaches. Additionally, long-distance trains and other designated services are equipped with On Board Housekeeping Services (OBHS) through contracts. These service providers are responsible for collecting waste generated inside the coaches and from the dustbins, and subsequently handing it over at nominated stations across Palakkad Division for proper disposal. Any deviations or lapses observed in the proper waste management by OBHS staff are being addressed by taking necessary action against the concerned staff, along with the imposition of penalties on the contractors as applicable.

In view of the above arrangements, the possibility of waste dumping along the tracks during train operations is minimal. However, it is pertinent to mention that waste accumulation and illegal dumping along the railway track sides largely originate from the general public and commercial establishments located adjacent to the railway premises.

Therefore, the provision of segregation dustbins along the trackside cannot be considered at this stage, in the absence of any directive from the Railway Board.

3) Direct the Respondent No.2 and 3 to provide with a detailed plan and budget on waste collection system adopted from the railway tracks and on the curb of the stretch of NH-66 within a limited period of times and place it before this Hon'ble Tribunal;


व. मं. यांत्रिक इंजीनियर
Sr. Divl. Mechanical Engineer
दक्षिण रेलवे / Southern Railway
पालक्काड / Palakkad

Remarks: The budget estimate for the financial year 2025-26 for cleaning of Railway Stations, colonies, trains and tracks including waste management is Rs.33 crores.

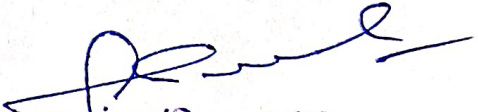
4) *Direct the Respondent No.2 to identify the violators and invoke Rule 4 of the Indian Railway (penalties for activities affecting cleanliness at railway premises) Rules, 2012 on all persons who are responsible for littering;*

Remarks: The details of penalties imposed for activities affecting cleanliness within Railway premises at stations located in the State of Karnataka are provided under the heading 'Enforcement Against Defaulters' above. Additionally, the details of cases and penalties imposed on defaulters found engaging in littering activities within Railway premises across Palakkad Division are furnished below.

S.No	Period (F.Y)	No of Cases booked	Fine imposed
01	2024 – 25	11818	Rs.24,31,000/-
02	2025 (April & May)	2251	Rs.4,60,300/-

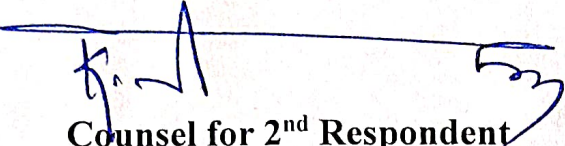
5) *To publicly display the schedule of waste collection and the quantities processed at toll plaza and railway stations;*


Remarks: The details of the waste collection schedule and the quantities processed are being officially documented at the unit level and are also regularly reported to the Headquarters. However, the public display of these details cannot be implemented at this stage, as no directives in this regard have been issued by the Railway Board.


 प. सं. यांत्रिक इंजीनियर
 Sr. Dwl. Mechanical Engineer
 दक्षिण रेलवे / Southern Railway
 पालक्काड / Palakkad

It is therefore prayed that this Hon'ble Tribunal may be pleased to dismiss the above O.A with heavy cost and pass suitable orders and thus render justice.

Dated at Palakkad on this 6th of September 2025


Counsel for 2nd Respondent


2nd Respondent
व. सं. यांत्रिक इंजीनियर
Sr. Divl. Mechanical Engineer
दक्षिण रेलवे / Southern Railway
पालक्काड / Palakkad

LIST OF DOCUMENTS: -

SI.NO	DATE	DESCRIPTION OF DOCUMENTS
1.		Photograph showing Waste Management at Mangaluru Central Railway Station.
2.		Photograph showing Waste Management at Mangaluru Junction Railway Station.
3.		Photographs showing Waste Management on board the train en-route and terminal bar originating Station.
4.		Photographs Showing Waste Management activities at Railway track area.
5.	2004-2005	Receipt showing fine imposed by the Railways.
6.	27.08.2024	Letter of acceptance issued in favour of the M/s. Biju KK- Ernakulam for Rag picking and disposal of garbage from various yard.
7.	06.09.2024	Contract between Railways and Tharu & Son's for en-route watering at Mangalore Junction Railway Station.
8.	19.09.2024	Contract Between Railways and Durga Facilities Management Service Pvt Ltd., for garbage disposal at Mangalore Junction.

9.	11.10.2024	Letter of acceptance issued by Railways in favour of M/s. Mettlesome captain LLP-New Delhi for Rag picking and disposal of garbage for yard approach.
10.	12.10.2024	Cleaning & waste management contract between Railways and Durga Facilities Management Service Pvt Ltd., in Mangalore central Railway station.
11.	06.01.2025	Contract between Railway and Vibgyor Info Pvt. Ltd., for cleaning of coaches during turn round attention and watering of coach, etc...
12.	06.01.2025	Contract between Railway and Jagdev Infratech Pvt Ltd., for cleaning & watering of coach & Mangalore depot, Cleaning of pit line, buffing of stainless steel item.
13.	11.05.2025	Receipt issued by the city corporation Mangaluru.
14.	19.05.2025	Cleaning and Waste Management contract in train between Railway and Tharu & Sons.
15.	31.05.2025	Receipt issued by the city corporation Managaluru.

VERIFICATION

I, Achanath Suresh S/o P. Mohan Das working as Sr. Divisional Mechanical Engineer in the office of the Divisional Railway Manager, Southern Railway, Palakkad Division do hereby declare that what are stated in the counter statement are true to the best of my knowledge, belief and information.

Verified at Palakkad on this 6th day of September 2025.


2nd Respondent

च. मं. यांत्रिक इंजीनियर
Sr. Divl. Mechanical Engineer
दक्षिण रेलवे / Southern Railway
पालक्काड / Palakkad

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL (SOUTH ZONE) AT
CHENNAI**

O.A.No. 86 of 2025 (SZ)

**ARANYA PARISARA MATHU HAVAMANA
BADALAVANE SANGHA,
Through the authorized representative,
Having office at 1st Floor, Nest,
MR Bhat Lane, Morgans Gate,
Mangalore, Karnataka – 575 001.
... APPLICANT**

-Vs-

**1. STATE OF KARNATAKA,
And 3 Others
... RESPONDENTS**

**COUNTER STATEMENT FILED
BY THE 2ND RESPONDENT**

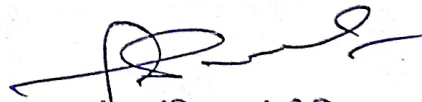
**M/s. K.MUTHAMIL RAJA
COUNSEL FOR 2ND RESPONDENT**

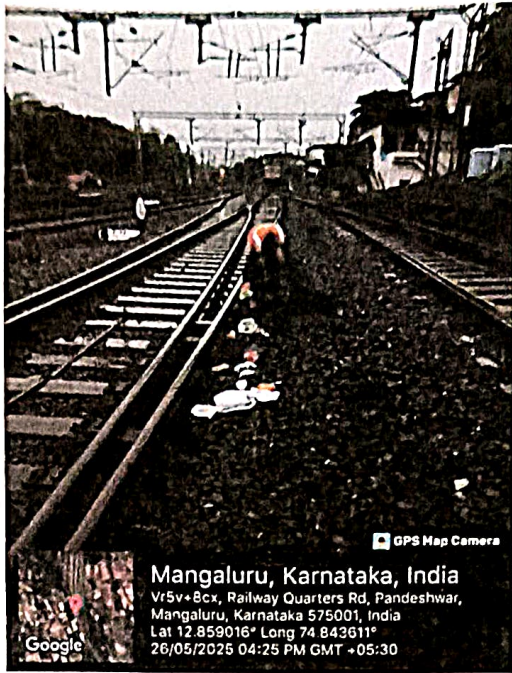
Mob: 92821 27534

ANNEXURE-R1

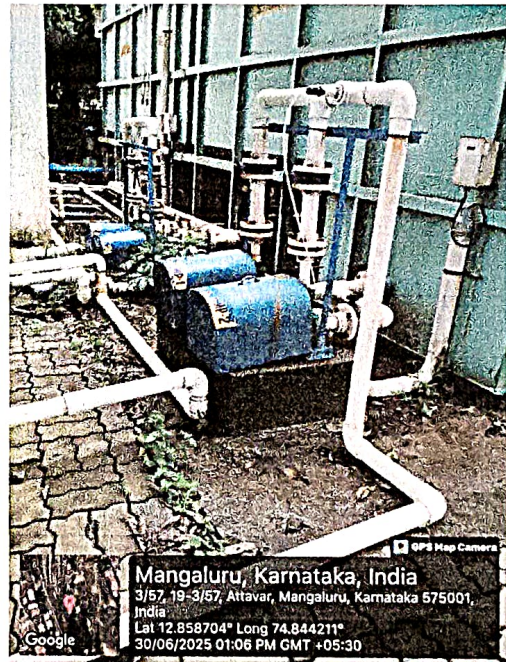
Enclosed below are geo-tagged photographs documenting the activities carried out and infrastructure arranged at Mangaluru Central (MAQ) Railway Station for waste management purposes.




व. मं. यांत्रिक इंजीनियर
Sr. Div. Mechanical Engineer
दक्षिण रेलवे / Southern Railway
पालक्काड / Palakkad



[Handwritten Signature]
 व. म. यांत्रिक इंजाभियर
 Sr. Divl. Mechanical Engineer
 दक्षिण रेलवे / Southern Railway
 मालवेकरी / Malavalli



(Signature)
 व. मं. यांत्रिक इंजीनियर
 Sr. Divl. Mechanical Engineer
 दक्षिण रेलवे / Southern Railway
 पालक्काड / Palakkad

SR

23

fillan date in case of penalty leviable items.

ಬಿಲ್ ನ ಪರಿಶೀಲನೆ : www.mrc.gov.in/epay/checkChallanStatus.htm



ಮಂಗಳೂರು ನಗರ ಪಾಲಿಕೆ, ಮಂಗಳೂರು
City Corporation.
Mangaluru

ನಾಗರಿಕ ಪ್ರತಿ
Citizen Copy

ಬಿಲ್ ನ ಸಂಖ್ಯೆ *

8211MNGOC30052025

DURGA FACILITY MANAGEMENT SERVICE

ಅ.ಸಂ. OC-MNG-2025-26-8209 ಪೂ.ಸಂ. 9663919911

35 TONS OF DRY WASTE AND 10 TONS OF WET WASTE
KA 19 AD 0097

ಉಪಸೇವೆ	ಪಾವತಿ ವಿವರ	ಮೊತ್ತ
ಬಿಳಕದಾರರ ಹುಲ್ಲು-ಘನ ತ್ಯಾಜ್ಯ	PERMISSION FOR DUMP DRYWASTE AND WET WASTE TO PACCHANADY DUMPING YARD	68000.0

ಪಾವತಿಸಬೇಕಾದ ಮೊತ್ತ 68000.0

Sixty Eight Thousand Rupees Only

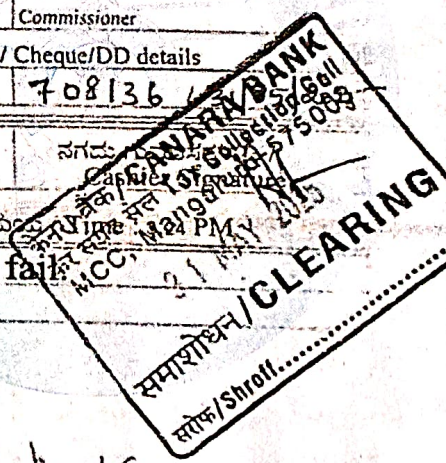
ಮೊತ್ತ ಸಂದಾಯ ಮಾಡಬೇಕಾದ ಬ್ಯಾಂಕ್ ವಿವರಗಳು/Bank Details

ಬ್ಯಾಂಕ್ / ಶಾಖೆಯ ಹೆಸರು	Canara Bank / MID CORPORATE BRANCH
ಪಾಕೆ ಸಂಖ್ಯೆ	4818101000279
ಪಾಕೆದಾರರ ಹುದ್ದೆ	Commissioner
ಚೆಕ್ / ಡಿ.ಡಿ. ನಂ. / ಡಿ.ಡಿ. ವಿವರಗಳು / Cheque/DD details	708136

ಸಹಿ / ಸಹಿ ಮಾಡಿದ ಸಮಯ / Signature
30-05-2025
ನಗದು ಸಂದಾಯ ಮಾಡಿದ ಸಮಯ / Date of Receipt
30-05-2025 PM 05:00

Bank Software without fail

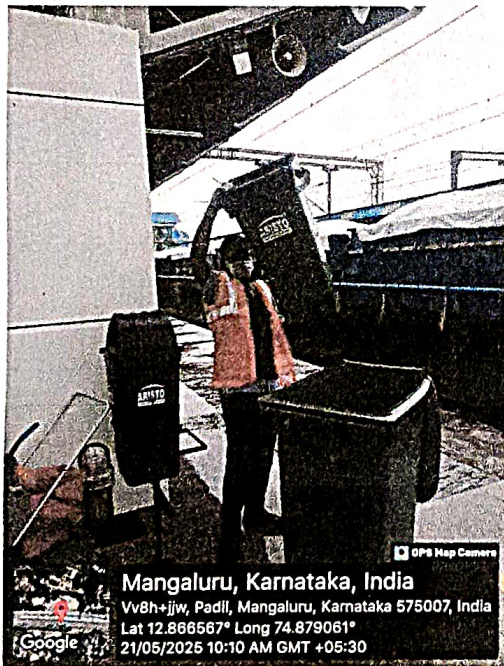
City Corporation Mangaluru

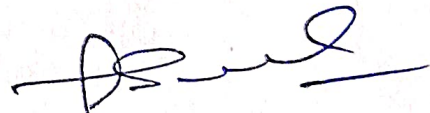


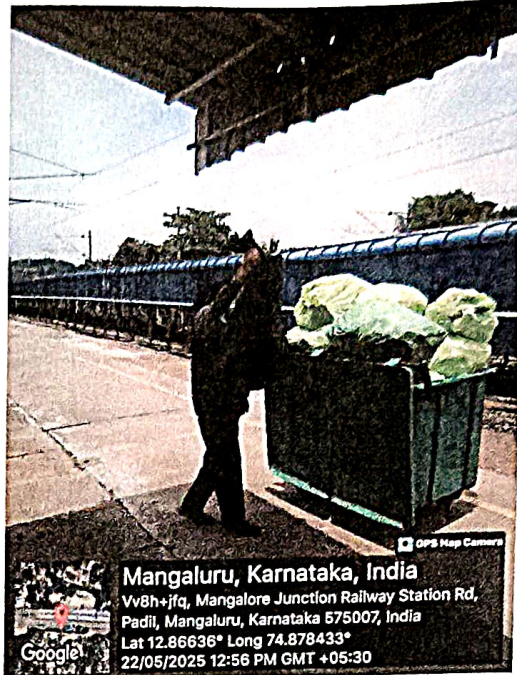
[Signature]
 ವ. ಮಂ. ಯಾಂತ್ರಿಕ ಇಂಜಿನಿಯರ್
 Sr. Divl. Mechanical Engineer
 ಕಲ್ಕತ್ತಾ ರೇಲ್ವೆ / Southern Railway
 ಮಂಗಳೂರು / Mangaluru

ANNEXURE-R2

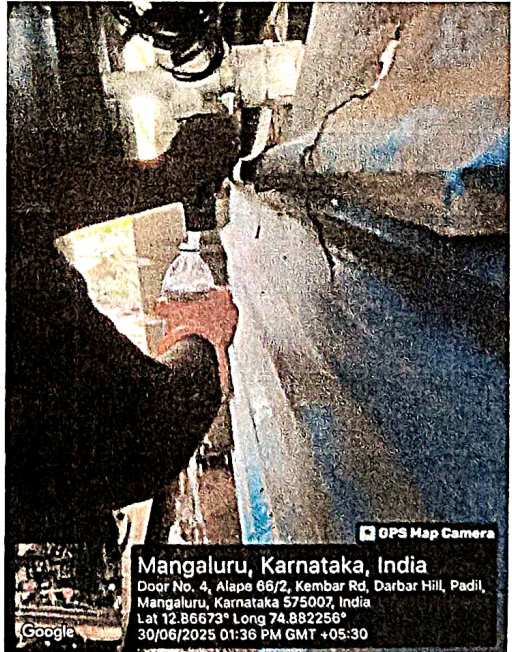
Enclosed below are geo-tagged photographs documenting the activities carried out and infrastructure arranged at Mangaluru Junction (MAJN) Railway Station for waste management purposes.




व. सं. यांत्रिक इंजीनियर
Sr. Divl. Mechanical Engineer
दक्षिण रेलवे / Southern Railway
पालक्काड / Palakkad



[Handwritten Signature]
 ए. मं. यांत्रिक इंजीनियर
 Sr. Divl. Mechanical Engineer
 सविन संज्ञा व सुरक्षा Railway
 ना. अ. क. र. व. विभाग



[Handwritten Signature]
 ब. म. यांत्रिक इंजीनियर
 Sr. Dytl. Mechanical Engineer
 दक्षिण रेलवे / Southern Railway
 पालक्काड / Palakkad

27

Sewage Treatment Plant



Receipt

Blank date in case of penalty leviable items.

www.nrc.gov.in/epay/checkChallanStatus.htm

ಮಂಗಳೂರು ನಗರ ಪಾಲಿಕೆ, ಮಂಗಳೂರು
 City Corporation,
 Mangaluru

ಹಣಕಾಸು ಪ್ರತಿ
 Citizen Copy

ಚಲಾನ್ ಸಂಖ್ಯೆ: **8208MNGOC30052025**

DURGA FACILITY MANAGEMENT SERVICE

ಆ.ಸಂ. OC-MNG-2025-26-8208 ಒ.ಸಂ. 9663919911

30 TONS DRY WASTE AND 10 TONS OF WET WASTE

ವಿವರಣೆ	ವಾಚಕ ವಿವರ	ಮೊತ್ತ
ಪಕ್ಕಾಪಾಕು ಮತ್ತು-ಫಸಿ ಇತ್ಯಾದಿ	PERMISSION FOR DUMP DRYWASTE AND WET WASTE TO PACCHANADY DUMPING YARD	59000.0
ಮಾತೃಕೊಡುವ ಮೊತ್ತ		59000.0

Fifty Nine Thousand Rupees Only

ಮೊತ್ತ ಸಂದಾಯ ಮಾಡುವ ಬ್ಯಾಂಕ್ ವಿವರ/ Bank Details

ಬ್ಯಾಂಕ್ / ಬಾಂಕು ಹೆಸರು	Canara Bank / MID CORPORATE BRANCH
ವಾಚಕ ಸಂಖ್ಯೆ	4818101000279
ವಾಚಕದ ವಿವರ	Commissioner
ಪಾವತಿ ವಿಧಾನ	Cheque/Debit
ಆರ್ / ಒ.ಸಂ. ಸಂಖ್ಯೆ / ಓ.ಸಂ.	20/06/2025

ನೋಂದಾಯಿಸಿದ ಸಹಿ /
Remitter's Signature

ಕಲೆಕ್ಟರ್ / ಡೈರಿ /
Collector / Dairy

20/06/2025

Bank Software without fail

CANARA BANK
 Collection Call: 9780091001
 ಸಹಾಯಕ ಕಲೆಕ್ಟರ್ /
Assistant Collector

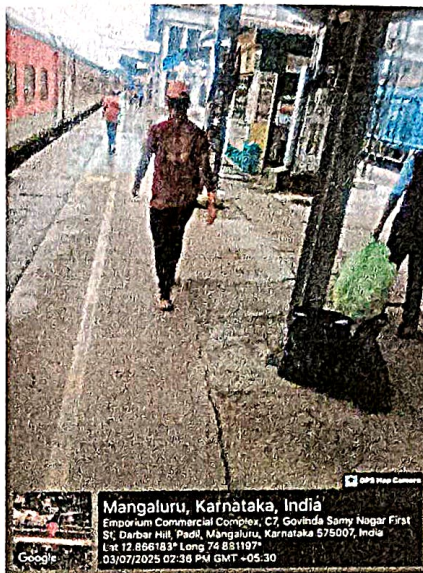
CLEARING
 ಸಂಖ್ಯೆ / Serial

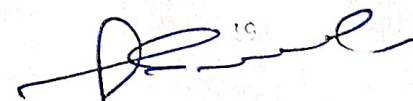
(Handwritten Signature)

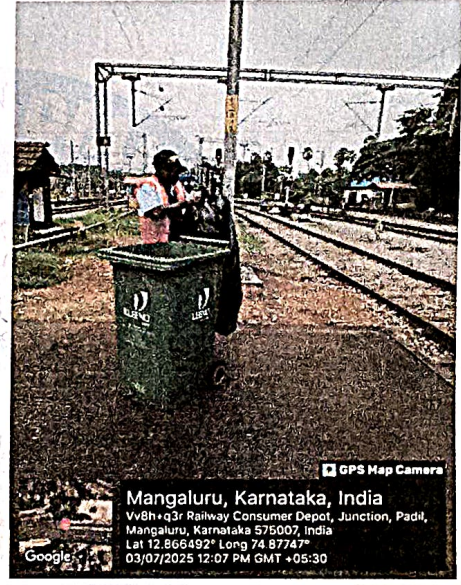
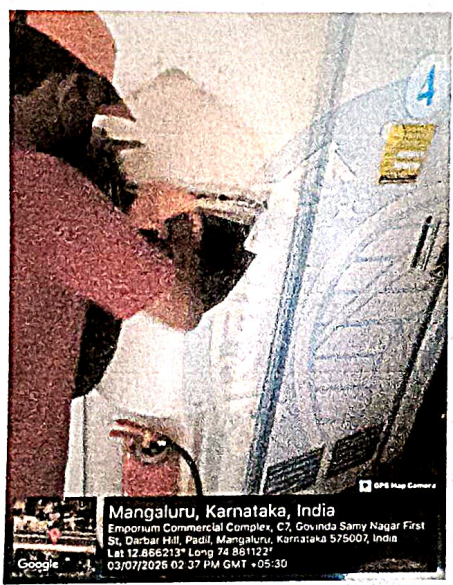
ವ. ಸಿ. ಯಾತ್ರಿಕ ಇಂಜಿನಿಯರ್
 Sr. Divi. Mechanical Engineer
 ಕಾರ್ವೆನ್ ರೇಲ್ವೆ / Southern Railway
 ಪಾಳೇನಕೆರೆ / Palanayakan

ANNEXURE-R3

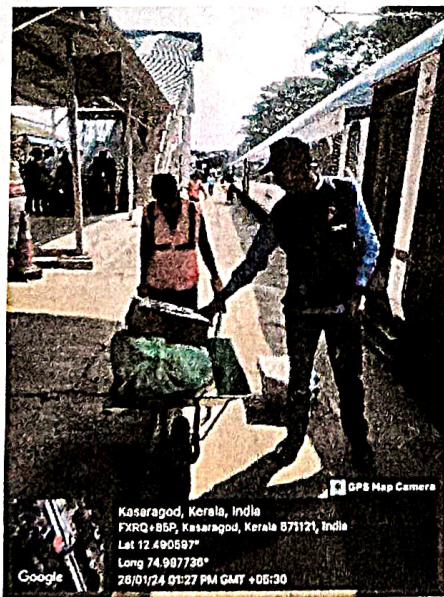
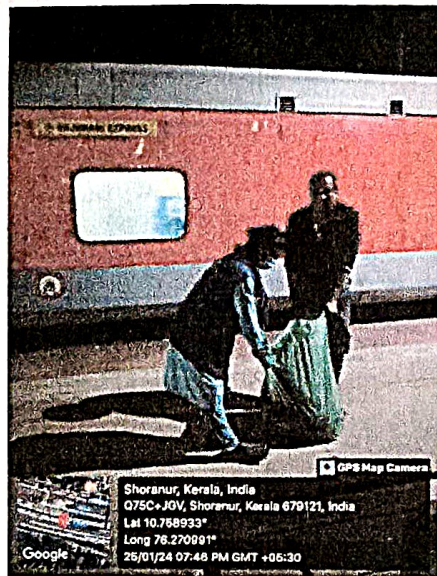
Photographs documenting the cleaning and waste management arrangements established onboard the train, en-route, and at terminal/originating stations.



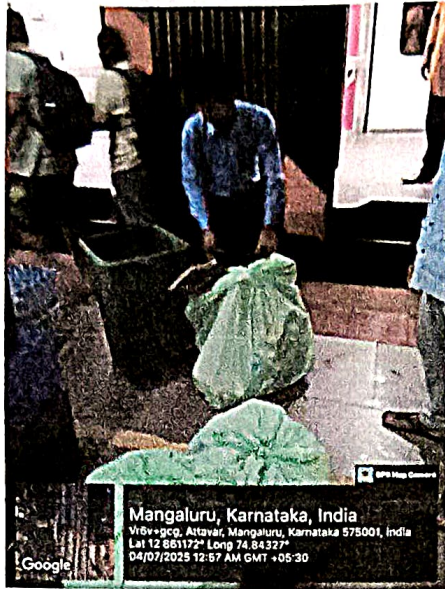

व. मं. यांत्रिक इंजीनियर
Sr. Divl. Mechanical Engineer
दक्षिण रेलवे / Southern Railway
पालक्काड / Palakkad



[Signature]
 च. अ. यांत्रिक इंजीनियर
 Sr. Div. Mechanical Engineer
 दक्षिण रेलवे / Southern Railway
 पालक्काज / Palakkad



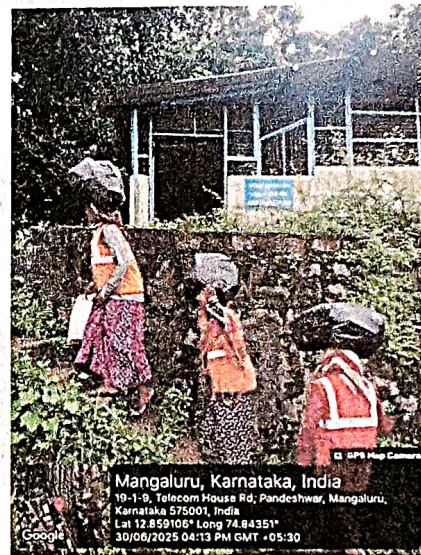
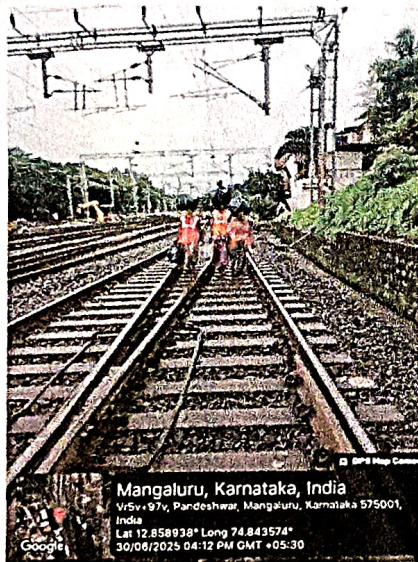
[Signature]
 व. म. साहसिक, इंजीनियर
 Sr. Div. Mechanical Engineer
 दक्षिण रेलवे / Southern Railway
 पालक्काड / Palakkad



[Handwritten Signature]
 रा. म. वात्रिक इंजीनियर
 Sr. Civil Mechanical Engineer
 रेलवे / Southern Railway
 Bangalore

ANNEXURE-R4

Enclosed: Photographs documenting cleaning and waste management activities conducted in the railway track area.



[Handwritten Signature]
 Sr. Divl. Mechanical Engineer
 दक्षिण रेलवे / Southern Railway
 पालक्काड / Palakkad

ANNEXURE-R5

Photographs of fine remittance receipts issued by the Railway Protection Force (RPF) for violations of the Indian Railways (Penalties for Activities Affecting Cleanliness at Railway Premises) Rules, 2012, at railway premises in the Mangaluru area under Palakkad Railway Division. (photographs of the receipt are randomly selected for the period from 2024 to 2025.)

295380

Station Master

AMOUNT 60374095

Station Master

Please transmit to the Chief Cashier the sum of Rs. 2001 (in words) Two hundred only (time) being Railway dues collected on 30/06/25 (date) Money Receipt 206557 to 206558 on account of fine for violating Railways (Penalties for activities affecting cleanliness at Railway Premises) Rules, 2012.

(Signature of the authority nominated to collect the amount)

PE: 15124801354

IN THE RAILWAY PROTECTION FORCE (Railway Protection Force)

RECEIPT

No. 20381

Date 12-16-25

Station Master (Record)

Date 12/16/25

Please transmit to the Chief Cashier the sum of Rs. 2001 (in words) Two hundred only (time) being Railway dues collected on 30/06/25 (date) Money Receipt 206557 to 206558 on account of fine for violating Railways (Penalties for activities affecting cleanliness at Railway Premises) Rules, 2012.

(Signature of the authority nominated to collect the amount)

15124801354

Station Master (Record)

Date 12/16/25

Please transmit to the Chief Cashier the sum of Rs. 2001 (in words) Two hundred only (time) being Railway dues collected on 30/06/25 (date) Money Receipt 206557 to 206558 on account of fine for violating Railways (Penalties for activities affecting cleanliness at Railway Premises) Rules, 2012.

(Signature of the authority nominated to collect the amount)

15124801354

Station Master (Record)

Date 12/16/25

Please transmit to the Chief Cashier the sum of Rs. 2001 (in words) Two hundred only (time) being Railway dues collected on 30/06/25 (date) Money Receipt 206557 to 206558 on account of fine for violating Railways (Penalties for activities affecting cleanliness at Railway Premises) Rules, 2012.

(Signature of the authority nominated to collect the amount)

15124801354

Station Master

AMOUNT 20342410

Station Master

Please transmit to the Chief Cashier the sum of Rs. 600 (in words) Six hundred only (time) being Railway dues collected on 29/07/24 (date) Money Receipt 207334 to 207335 on account of fine for violating Railways (Penalties for activities affecting cleanliness at Railway Premises) Rules, 2012.

(Signature of the authority nominated to collect the amount)

15106011473

Station Master (Record)

Date 13/12/24

Please transmit to the Chief Cashier the sum of Rs. 900 (in words) Nine hundred only (time) being Railway dues collected on 03/12/24 (date) Money Receipt 207334 to 207335 on account of fine for violating Railways (Penalties for activities affecting cleanliness at Railway Premises) Rules, 2012.

(Signature of the authority nominated to collect the amount)

15106011473

[Handwritten Signature]

व. म. यांत्रिक इंजीनियर
Sr. DiW. Mechanical Engineer
दक्षिण रेलवे / Southern Railway
पलक्कट / Palakkad

SOUTHERN RLY

PALAKKAD
DIVISION-
ENGINEERING
Railway Divisional
Office, Engineering
Branch
PALAKKAD, 678002
Kerala, India

Letter No: PALAKKAD DIVISION-ENGINEERING
/ PGT-Works-2024-N13-05 / 01289960111237

Dated: 27/08/2024

M/s BIJU K K-ERNAKULAM
KODATH HOUSE, NEDUVANNOOR
, CHOWARA PO
ERNAKULAM- 683571
Kerala, India

Sub: Letter Of Acceptance

- Ref:**
1. Tender No. PGT-Works-2024-N13-05 closing date 05-08-2024 15:00 for Sr.DEN/West/PGT jurisdiction: Rag Picking and disposal of garbage from various yard approaches in entire width of the formation/Cutting for a period of 1 year. SW 1 - Calicut, Kannur, Badagara & Thalassery Railway Station. SW 2 - Kasaragod & Mangalore Railway Station
 2. Your bid ID 17081182 dated 03/08/2024 16:48

The Competent Authority has accepted your offered rates in connection with the subject work. The total cost of the work at the accepted rates works out to Rs. 6570000 (Rupees Sixty-Five Lakh Seventy Thousand Rupees Only)

A sum of Rs.117300 deposited as Earnest Money vide IREPS reference ID PE75223249502 has been retained towards initial Security Money for due and faithful fulfillment of the contract, and the balance Security Money will be recovered from the progressive bills @ 6 % of the bill amount till it reaches 5 % of the contract value in terms of clause 16(1) of GCC-2022. After adjusting EMD an Amount of Rs. 2,11,200 (Two lakh eleven thousand two hundred rupees only) will be recovered at the rate of 6% (Six percent) from each of your running bills. No interest will be accrued on the Security Deposit amount. Your attention in this connection is invited to the various conditions stipulated by the Railway in the tender document submitted by you.

You are requested to submit Performance Guarantee in the form as given in Clause 16(4) of GCC-2022 equivalent to 5 % of the contract value amounting to Rs. 328500 (Rupees Three Lakh Twenty-Eight Thousand Five Hundred Rupees Only) within 21 days from the date of

36

8/27/24, 2:46 PM

ireps.gov.in/epsn/works/tds/publishLOAWorksLetter.do?Action=ViewPublishedLetter&nitOld=75772812&tdId=

issue of Letter of Acceptance, valid up to stipulated date of completion plus 60 days so that contract agreement can be executed. You are requested to submit performance guarantee amounting to 5% of the contract value i.e. Rs. 328500/- in any of the following forms for successful completion of the work as per clause 29 of the Special Conditions of Contract vide Annexure A. (i) a deposit of Cash. (ii) Irrevocable Bank Guarantee, (iii) Government Securities including State Loan Bonds at 5 percent below the market value, (iv) Deposit Receipts, Pay orders, Demand Drafts and Guarantee Bonds. These forms of Performance Guarantee could be either of the State Bank of India or of any of the Nationalized Banks, (v) Guarantee Bonds executed or Deposits Receipts tendered by all scheduled Banks, (vi) A Deposit in the Post Office saving Bank, (vii) a Deposit in the National Saving Certificate, (viii) Twelve years National Defence Certificates, (ix) Ten years Defence Deposit, (x) National Defence Bonds and (xi) Unit Trust certificates at 5 per cent below market value or at the face value whichever is less. The Performance Guarantee should be furnished after the issue of the acceptance letter and before signing of the agreement and should be valid up to the stipulated date of completion plus 60(sixty) days after completion of the work. The Performance Guarantee (PG) should be submitted within 21 (Twenty first) days from the date of issue of Letter of Acceptance (LOA). A penal interest of 12% per annum shall be charged for the delay beyond 21 days, i.e., from the 22nd day after the date of issue of LOA. In case of failure to submit the requisite PG even after 60 days from the date of issue of LOA, the contract shall be terminated duly forfeiting EMD and other dues if any payable against you and you will be debarred from participating in re-tender for this work. This LOA is the due notice for submission of PG and no further communication will be sent to you for reminding submission of PG. In case of failure to submit PG within the stipulated period, action taken under clause 16 (4) of GCC is final and binding. The letter of acceptance issued is a binding contract between the Railway and the contractor and the date of completion will be reckoned from the date of issue of this letter only and therefore you may please make arrangements to commence the work immediately. The contractor shall report in ADEN/MAQ, ADEN/CAN office within 15 days of issue of the letter of acceptance & submit detailed program chart for execution of work in the stipulated time period.

The entire work shall be completed within 12 month from the date of issue of Letter of Acceptance.

Rate restrictions : Item Nos. 4 & 5 under schedule B, and item No. 3 under schedule B1

Contact person: Assistant Divisional Engineer/Mangalore, Assistant Divisional Engineer/Kannur, Senior Section Engineer/P.Way/Mangalore, Senior Section Engineer/P.Way/Kasargod, Senior Section Engineer/P.Way/Kannur, Senior Section Engineer/P.Way/Calicut, Senior Section Engineer/P.Way/Quilandi to commence the work immediately on receipt of this letter.

Copy to: Sr. DFM/ PGT, CVO/ Chennai, EDPM/ PGT, OS/WAH, SSE/ Drawing (Track), for information please. ADEN/MAQ, ADEN/CAN, SSE/ P.Way /MAQ, SSE/ P.Way /KGG, SSE/ P.Way

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/CAN, SSE/ P.Way /CLT, SSE/ P.Way /QLD, Labour
Commissioner/TVC for information and necessary action please.

Note. 1: All the contracts on Works/goods/services will be subject to the new GST Act as applicable from time to time.

Note. 2: Contractors/Suppliers have to register themselves with GST authorities and to furnish the GST registration number in order to process the bills from 01.07.2017 onwards.

Note. 3: The contractor shall register his Company/Firm in the Shramikkalyan portal i.e. www.shramikkalyan.indianrailways.gov.in with requisite details subsequent to issue of letter of Acceptance without fail. The contractor once registered on the portal shall update details of his letter of Acceptance (LOA) within 15 days of issue of any LOA issued to him for approval of the concerned engineer.

Note. 4: Henceforth, all communication and processing shall be through IRWCMS Portal.

All Other terms and conditions, as stipulated in the tender documents shall be applicable.

ABHISHEK VERMA
Sr.DEN/WEST/PGT
Digitally Signed
[View Signature Details](#)

Awarded Quantities And Rates

Item Sno.	Item Desc	Item Code	Item Qty	Qty Unit	Unit Rate(Rs)	Escl. (%)	Advt.Value (Rs)	Bid Rate/ Unit Rate	Bid Amount (Rs)
Schedule B-Sr.DEN/West/PGT jurisdiction: Rag Picking and disposal of garbage from various yard approaches in entire width of the formation/Cutting for a period of 1 year. SW 1 - CLT. CAN, BDJ & TLY Railway Station (Item Directory - Not Applicable)							3805125.00		
1	Removal of wastes, perishables and other discarded waste materials from the yard approaches (beyond 50m from the farthest platforms end in two directions.750m in both directions) in entire width of the formation/ cutting by collecting wastes from track and dumping and	NS1	365	Day	2560.00	At Par	934400.00	2700.00 Rs/Unit	985500.00

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	<p>disposing it at nominated location or any other means as directed by the Engineer in charge. (All the tools, materials and labours required for the work should be supplied by the contractor only). (CAN station) Approximate area per day 30000sqm to be cleaned twice per day. Manpower required is between 07.00 hrs - 13.00 hrs and 14.00 hrs - 16.00 hrs. Note:-1. Contractors has to engage minimum labour 3 Nos. 2. Contractor has to dispose waste either through Coporation/Haritha Karma Sena or dumping and disposing it outside railway boundary in any dumping site available in the area. 3. The Contractor should ensure that the following protective gears to be provided to the labourers, Uniforms for labours, Suitable foot wear, Gum boots, Illuminous jacket, Arm band, Cap, Face Mask (cloth), Gloves rubber cover upto elbow, First aid box, Rain coat. 4: Area for waste segregation can be done at nominated locatin given by Enginner in Charge.</p>											
2	Removal of wastes, perishables and other discarded waste materials from the yard approaches (beyond 50m from	NS2	365	Day	3415.00	At Par	1246475.00	3600.00	Rs/Unit		131	

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the farthest platforms end in two directions, 750m in both directions) in entire width of the formation/ cutting by collecting wastes from track and dumping and disposing it at nominated location or any other means as directed by the Engineer in charge. (All the tools, materials and labours required for the work should be supplied by the contractor only). (CLT station) Approximate area per day 30000sqm to be cleaned twice per day. Manpower required is between 07.00 hrs - 13.00 hrs and 14.00 hrs - 16.00 hrs. Note:-1. Contractors has to engage minimum labour 4 Nos. 2. Contractor has to dispose waste either through Coporation/Haritha Karma Sena or dumping and disposing it outside railway boundary in any dumping site available in the area. 3. The Contractor should ensure that the following protective gears to be provided to the labourers, Uniforms for labours, Suitable foot wear, Gum boots, Illuminous jacket, Arm band, Cap, Face Mask (cloth), Gloves rubber cover upto elbow, First aid box, Rain coat. 4. Area for waste segregation can be done at

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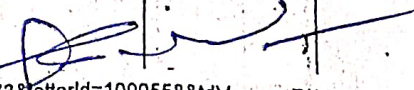
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	nominated location given by Engineer in Charge.							
3	<p>Removal of wastes, perishables and other discarded waste materials from the yard approaches (beyond the area mentioned in Item No.2. i.e 1750m extra after the area covered under Item 2 in MAQ direction and 250m extra after the area covered under Item 2 in SRR direction) in entire width of the formation/ cutting by collecting wastes from track and dumping and disposing it at nominated location or any other means as directed by the Engineer in charge. (All the tools, materials and labours required for the work should be supplied by the contractor only). (CLT yard approach) Approximate area per day 21000sqm to be cleaned twice per day. Manpower required is between 07.00 hrs - 13.00 hrs and 14.00 hrs - 16.00 hrs. Note:-1. Contractors has to engage minimum labour 2 Nos. 2. Contractor has to dispose waste either through Coporation/Haritha Karma Sena or dumping and disposing it outside railway boundary in any dumping site available in the area. 3. The Contractor should ensure that the</p>	NS3	365	Day	1710.00	At Par	624150.00	1800.00 Rs/Unit


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	<p>following protective gears to be provided to the labourers, Uniforms for labours, Suitable foot wear, Gum boots, Illuminous jacket, Arm band, Cap, Face Mask (cloth), Gloves rubber cover upto elbow, First aid box, Rain coat. 4. Area for waste segregation can be done at nominated location given by Engineer in Charge.</p>								
4	<p>Removal of wastes, perishables and other discarded waste materials from the yard approaches (beyond 50m from the farthest platforms end in two directions. 500m in both directions) in entire width of the formation/ cutting by collecting wastes from track and dumping and disposing it at nominated location or any other means as directed by the Engineer in charge. (All the tools, materials and labours required for the work should be supplied by the contractor only). (BDJ station) Approximate area per day 16500sqm to be cleaned twice per day. Manpower required is between 07.00 hrs - 13.00 hrs and 14.00 hrs - 16.00 hrs. Note:-1. Contractors has to engage minimum labour 2 Nos. 2. Contractor has to dispose waste either through</p>	NS4	365	Day	1370.00	At Par	500050.00	1800.00 Rs/Unit	657000.00

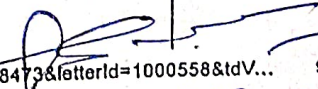

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 पालक्काड / Palakkad

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	<p>Coporation/Haritha Karma Sena or dumping and disposing it outside railway boundary in any dumping site available in the area. 3. The Contractor should ensure that the following protective gears to be provided to the labourers, Uniforms for labours, Suitable foot wear, Gum boots, Illuminous jacket, Arm band, Cap, Face Mask (cloth), Gloves rubber cover upto elbow, First aid box, Rain coat. 4. Area for waste segregation can be done at nominated location given by Engineer in Charge.</p>								
<p>5</p>	<p>Removal of wastes, perishables and other discarded waste materials from the yard approaches (beyond 50m from the farthest platforms end in two directions. 500m in both directions) in entire width of the formation/ cutting by collecting wastes from track and dumping and disposing it at nominated location or any other means as directed by the Engineer in charge. (All the tools, materials and labours requierd for the work should be supplied by the contractor only). (TLY station) Approximate area per day 16500sqm to be cleaned twice per day. Manpower required is between</p>	<p>NS5</p>	<p>365 Day</p>	<p>1370.00</p>	<p>At Par</p>	<p>500050.00</p>	<p>1800.00</p>	<p>Rs/Uhit</p>	<p></p>


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 मंत्रालय, नई दिल्ली
 100558

<p>07.00 hrs - 13.00 hrs and 14.00 hrs - 16.00 hrs. Note:-1. Contractors has to engage minimum labour 2 Nos. 2. Contractor has, to dispose waste either through Corporation/Haritha Karma Sena or dumping and disposing it outside railway boundary in any dumping site available in the area. 3. The Contractor should ensure that the following protective gears to be provided to the labourers, Uniforms for labours, Suitable foot wear, Gum boots, Illuminous jacket, Arm band, Cap, Face Mask (cloth), Gloves rubber cover upto elbow, First aid box, Rain coat. 4. Area for waste segregation can be done at nominated locatin given by Enginner in Charge.</p>										
Schedule Totals									4270500.00	
<p>Schedule B1-Sr.DEN/West/PGT jurisdiction: Rag Picking and disposal of garbage from various yard approaches in entire width of the formation/Cutting for a period of 1 year. SW 2 - KGQ & MAQ Railway Station (Item Directory - Not Applicable)</p>							2058600.00			
1	Removal of wastes, perishables and other discarded waste materials from the yard approaches (beyond 50m from the farthest platforms end in two directions.750m in both directions) in entire width of the formation/ cutting by collecting wastes from track and dumping and disposing it at	NS1	365	Day	2560.00	At Par	934400.00	2700.00 Rs/Unit		985500.00


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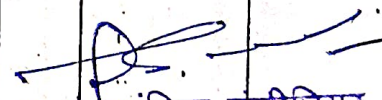
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nominated location or any other means as directed by the Engineer in charge. (All the tools, materials and labours required for the work should be supplied by the contractor only). (MAQ station) Approximate area per day 3000sqm to be cleaned twice per day. Manpower required is between 07.00 hrs - 13.00 hrs and 14.00 hrs - 16.00 hrs. Note:-1. Contractors has to engage minimum labour 3 Nos. 2. Contractor has to dispose waste either through Coporation/Haritha Karma Sena or dumping and disposing it outside railway boundary in any dumping site available in the area. 3. The Contractor should ensure that the following protective gears to be provided to the labourers, Uniforms for labours, Suitable foot wear, Gum boots, Illuminous jacket, Arm band, Cap, Face Mask (cloth), Gloves rubber cover upto elbow, First aid box, Rain coat. 4. Area for waste segregation can be done at nominated locatin given by Engineer in Charge.

2	Removal of wastes, perishables and other discarded waste materials from the yard approaches (beyond the area mentioned In Item	NS2	365	Day	1710.00	At Par	624150.00	1800.00 Rs/Unit
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No.1. i.e 1750m extra after the area covered under Item 2 in CLT direction) in entire width of the formation/ cutting by collecting wastes from track and dumping and disposing it at nominated location or any other means as directed by the Engineer in charge. (All the tools, materials and labours required for the work should be supplied by the contractor only). (MAQ yard approach). Approximate area per day 21000sqm to be cleaned twice per day. Manpower required is between 07.00 hrs - 13.00 hrs and 14.00 hrs - 16.00 hrs. Note:-1. Contractors has to engage minimum labour 2 Nos. 2. Contractor has to dispose waste either through Coporation/Haritha Karma Sena or dumping and disposing it outside railway boundary in any dumping site available in the area. 3. The Contractor should ensure that the following protective gears to be provided to the labourers, Uniforms for labours, Suitable foot wear, Gum boots, Illuminous jacket, Arm band, Cap, Face Mask (cloth), Gloves rubber cover upto elbow, First aid box, Rain coat. 4. Area for waste segregation

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	can be done at nominated locatin given by Enginner in Charge.							
3	<p>Removal of wastes, perishables and other discarded waste materials from the yard approaches (beyond 50m from the farthest platforms end in two directions. 500m in both directions) in entire width of the formation/ cutting by collecting wastes from track and dumping and disposing it at nominated locatiort or any other means as directed by the Engineer in charge. (All the tools,materials and labours requierd for the work should be supplied by the contractor only). (KGQ station)</p> <p>Approximate area per day 16500sqm to be cleaned twice per day. Manpower required is between 07.00 hrs - 13.00 hrs and 14.00 hrs - 16.00 hrs.</p> <p>Note:-1.Contractors has to engage minimum labour 2 Nos. 2. Contractor has to dispose waste either through Coporation/Haritha Karma Sena or dumping and disposing it outside railway boundary in any dumping site available in the area. 3. The Contractor should ensure that the following protective gears to be provided to the labourers,Uniforms for labours,</p>	NS3	365	Day	1370.00	At Par	500050.00	1800.00 Rs/Unit

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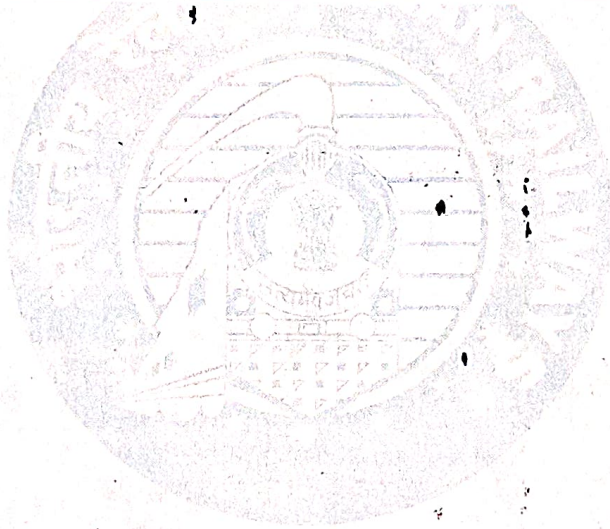
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Suitable foot wear, Gum boots, Illuminous jacket, Arm band, Cap, Face Mask (cloth), Gloves rubber cover upto elbow, First aid box, Rain coat. 4. Area for waste segregation can be done at nominated locatin given by Enginner in Charge.								
Schedule Totals							2299500.00	
Total Value							5863725.00	6570000.00
Rebate on Total Value (%)							0.00	
Net Bid Value							6570000.00	

Item Breakup

No break up item added .



अनुबंध | Contract

ANNEXURE-R7



अनुबंध क्रमांक | Contract No: GEMC-511687709846279

अनुबंध तिथि | Contract Generated Date : 06-Sep-2024

बोली/आरए/पीबीपी संख्या | Bid/RA/PBP No.: GEM/2024/B/5177792

संगठन विवरण | Organisation Details

प्रकार | Type : Central Government
 मंत्रालय | Ministry : Ministry of Railways
 विभाग | Department : Indian Railways
 संगठन का नाम | Organisation Name : Southern Railway
 कार्यालय क्षेत्र | Office Zone : Southern Railway

खरीदार विवरण | Buyer Details

पद | Designation : DEN HM PGT
 संपर्क नंबर | Contact No. : 0974-6763401-
 ईमेल आईडी | Email ID : simiya.sujathan04@gov.in
 जीएसटीआईएन | GSTIN : 32AAAGM0289C1Z5
 पता | Address : Office of the Senior Divisional Materials Manager Palakkad
 Division DRM Office Palakkad,
 PALAKKAD, KERALA-678002, India

वित्तीय स्वीकृति विवरण | Financial Approval Detail

आईएफडी सहमति | IFD Concurrence : No
 प्रशासनिक अनुमोदन का पदनाम | Designation of Administrative Approval : Sr DME/PGT
 वित्तीय अनुमोदन का पदनाम | Designation of Financial Approval : SR DFM/PGT

भुगतान प्राधिकरण विवरण | Paying Authority Details

Role: BUYER
 भुगतान का तरीका | Payment Mode: Railways
 पद | Designation : DEN HM PGT
 ईमेल आईडी | Email ID : simiya.sujathan04@gov.in
 जीएसटीआईएन | GSTIN : 32AAAGM0289C1Z5
 पता | Address : Office of the Senior Divisional Materials Manager Palakkad
 Division DRM Office Palakkad,
 PALAKKAD, KERALA-678002, India

परोक्षी विवरण | Consignee Details

क्र.सं. S.No	परोक्षी नाम & पता Consignee Name & Address	सेवा विवरण Service Description
1	संपर्क Contact : 0824-2566542- ईमेल आईडी Email ID : savad.p0347@gov.in जीएसटीआईएन GSTIN : 29AAAGM0289C1ZF पता Address : OFFICE OF THE SENIOR SECTION ENGINEER, CARRIAGE AND WAGON, Mangaluru Junction, Southern Railway, Mangaluru Padil PO, Karnataka, 575007, Dakshina Kannada, KARNATAKA-575007, India	Custom Bid for Services - Enroute Watering of coaches at Mangalore Junction Railway station for a period of 2 years including 18 percentage GST as per Schedule I Total quantity for 2 years 247470 coaches Custom Bid for Services - Platform Turn Round Attention for coaches of Mangalore Junction Depot for a period of 2 years including 18 percentage GST as per Schedule II Total quantity for 2 years 25550 coaches

सेवा प्रदाता विवरण | Service Provider Details

जेम विक्रेता आईडी | GeM Seller ID : 182F200001245477
 कंपनी का नाम | Company Name : THARU & SONS
 संपर्क नंबर | Contact No. : 09349133421
 ईमेल आईडी | Email ID : antonytp134@yahoo.com
 पता | Address : KARIPAYI ROAD, RAJAGIRI POST, SOUTH KALAMASSERY, Ernakulam, KERALA-683104, -
 एमएसएमई सत्यापित | MSME verified : Yes
 एमएसएमई पंजीकरण संख्या | MSME Registration number : UDYAM-KL-02-0002605
 एमएसएमई सामाजिक श्रेणी | MSE Social Category : General
 एमएसएमई लिंग श्रेणी | MSE Gender : Male
 जीएसटीआईएन | GSTIN : 37AACFT3488R1Z9 (B), 32AACFT3488R1ZJ (R), 18AACFT3488R1Z9 (B), 29AACFT3488R1Z6 (B), 24AACFT3488R1ZG (B), 01AACFT3488R1ZO (B), 33AACFT3488R1ZH (B), 27AACFT3488R1ZA (B), 36AACFT3488R1ZB (B), 09AACFT3488R1Z8 (B)

*जिसके नाम के पक्ष में GST/TAX इनवॉइस पेश किया जाएगा | GST / Tax invoice to be raised in the name of - Consignee

सेवा विवरण | Service Details

सेवा प्रारंभ दिनांक (नवीनतम) | Service Start Date (latest by): 13-Sep-2024

सेवा समाप्ति तिथि | Service End Date : 12-Sep-2026

श्रेणी नाम | Category Name : Custom Bid for Services

बिलिंग चक्र | Billing Cycle: monthly

विवरण Description	The quantity of procurement "1" indicates Project based or Lumpsum based hiring.	Lumpsum Cost of Service in totality
Description / Nomenclature of Service Proposed for procurement using custom bid functionality	Enroute Watering of coaches at Mangalore Junction Railway station for a period of 2 years including 18 percentage GST as per Schedule I Total quantity for 2 years 247470 coaches	19302660
Regulatory/ Statutory Compliance of Service	YES	
Compliance of Service to SOW, STC, SLA etc	YES	

व. मं. यांत्रिक इंजीनियर
 Sr. Divl. Mechanical Engineer
 दक्षिण रेलवे / Southern Railway
 पालक्काड / Palakkad

कुल राशि (रु.) | Total Amount (Formula) :
(1*Lumpsum Cost of Service In totality)

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ऐडऑन के बिना कुल मूल्य Total Value without Addons(INR)	19302660
कुल ऐडऑन मूल्य Total Addon Value(INR)	0
ऐडऑन सहित कुल मूल्य Total Value Including Addons(INR)	19302660

श्रेणी नाम | Category Name : Custom Bid for Services

बिलिंग चक्र | Billing Cycle: monthly

विवरण Description	The quantity of procurement "1" indicates Project based or Lumpsum based hiring.	Lumpsum Cost of Service in totality
Description /Nomenclature of Service Proposed for procurement using custom bid functionality	1	13899200
Regulatory/ Statutory Compliance of Service		
Compliance of Service to SOW, STC, SLA etc		

कुल राशि (रु.) | Total Amount (Formula) :
(1*Lumpsum Cost of Service In totality)

ऐडऑन के बिना कुल मूल्य Total Value without Addons(INR)	13899200
कुल ऐडऑन मूल्य Total Addon Value(INR)	0
ऐडऑन सहित कुल मूल्य Total Value Including Addons(INR)	13899200

अनुबंध की राशि | Amount of Contract

सभी शुल्क और करों सहित कुल अनुबंध मूल्य Total Contract Value Including All Duties and Taxes(INR)	33201860
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सलाहकार बैंक | Advisory Bank : State Bank of India

ईपीबीजी प्रतिशत (%) | ePBG Percentage(%): 5.00

बोली लगाने वाले को बोली के नियमों और शर्तों के अनुसार लागू ईपीबीजी प्रस्तुत करना होगा | The bidder shall furnish ePBG as applicable as per bid's terms and conditions

ल. मं. यांत्रिक इंजीनियर
Sr. Divl. Mechanical Engineer
दक्षिण रेलवे / Southern Railway
पालक्काड / Palakkad

Preface: Agreement representing a Service Level Agreement ("SLA" or "Agreement") between the Buyer and Service Provider has been uploaded in bid section. The purpose of the agreement uploaded is to facilitate implementation of Services Intended by the Buyer. Each document as uploaded by buyer should be read in totality to conclude the requirement of Custom Bid floated on portal.

The Agreement uploaded in bid section will generally contain the Scope of Work, (SOW), stakeholder's obligations, Special Terms and Conditions (STC) related to service delivery as formulated by the Buyer and Payment Terms etc of the service for mutual understanding of the stakeholders. The Agreement remains valid till completion of Scope of Services or end of contractual duration (whichever is earlier) unless either superseded by a revised agreement mutually endorsed by the stakeholders or terminated by either of the parties thereof.

Guiding Principle: The Services contracts placed shall be governed by following set of Terms and Conditions:

1. General Terms and Conditions for Goods and Services;
2. Buyer's Formulated Service Specific STC including the Service Level Agreement (SLA) for the service as uploaded with the bid in form of suitable matching document.

The above terms and conditions are in reverse order of precedence. Service specific STC supersedes GTC, whenever there are any conflicting provisions. The above set of terms and conditions along with scope of work and service level agreement as enumerated in the document shall be construed to be part of the Contract between Buyer and Service Provider.

Intended Objectives And Goals of SLA: The objective of Agreement (SLA) as uploaded in bid section is to ensure that all the commitments and obligations are in place to ensure consistent delivery of service to buyer by service provider. Generally The goals of an Agreement are to:

1. Provide clear reference to service ownership, accountability, roles and/or responsibilities of both parties
2. Present a clear, concise and measurable description of service offered to the buyer
3. Establish Terms and Conditions for all the involved stakeholders, it also includes the actions to be taken in case of failure to comply with conditions specified
4. To ensure that all the parties understand the consequences in case of termination of services due to any of the stated reasons
5. The agreement will act as a reference document that both the parties have understood the above-mentioned terms and conditions and have agreed to comply by the same. The agreement can also be revised/ modified on mutual consent of the stakeholders.

Parties To The Agreement

The main stakeholders associated with this agreement are:

1. Buyer: Buyer is responsible to provide clear instructions, approvals and timely payments for the services availed.
2. Service Provider: Service provider is responsible to provide all the required services in timely manner. Service provider may also include seller, any authorized agents, assignees, successors and nominees as described in the agreement.

The responsibilities and obligations of the stakeholders have been outlined in this document. The document also encompasses service level /penalties in case of non-adherence to the defined terms and conditions. It is assumed that all stakeholders would have read and understood the same before signing the SLA document.

ADVISORY WITH RESPECT TO SCOPE OF SERVICE

Scope of Work (SOW) is the most important & crucial component of any bidding process. It is for this that the whole bidding process is entered upon to execute the scope of work and deliver outcomes that the Government strives for. Scope of work directly affects the performance of contract therefore utmost care should be taken to avoid ambiguity with respect to deliverable.

For example, in case of Complex / Intricate Consulting Services, Some key guiding principles for drafting scope of work may be as under:

- "Detailed" specification of requirements is extremely critical - please ensure that even standard assumptions on scope of work are laid down and described.
- Make sure that specifications are endorsed by key stakeholders.
- Identify mandatory and non-mandatory requirements in scope of work - It should clearly provide the outcomes expected from solution/service delivery.
- The scope of work should mention what the outcome is based upon - time or material?
- A check should be made that the final specification of requirements : (a) addresses the targeted outcomes and business objectives. (b) meets the agreed stakeholder needs (c) covers whole-of-life of the contract deliverables.
- The objective, structure and expected set of contents of each knowledge item/deliverable should be laid down, in as much detail as possible, rendering the best level of clarity to it.
- The coverage of services needed in the form of activities like client visits, geographies to be studied, stakeholder meetings / interviews / workshops to be conducted, must be detailed out to avoid delivery compromises.
- Buyer must ensure that the service provider complies with the Rule 144(xi) of General Financial Rules (GFR), 2017 and the product supplied, if any, must also comply with Make In India guidelines of DPIIT"

Important Note: Buyers authorities are advised to upload GAR report positively and without fail at appropriate place to ensure process compliance. Buyer may indicate about requirement Past Experience if so required by uploading the same at time of bid creation including approval of their competent authority. Service Providers's response may be assessed at time of technical evaluation.

Price Variation Clause:

"It is advisable to include Price Variation Clause in the long term contracts to take care of the increase/decrease in prices of various ingredients which majorly affect the overall price of the service. Buyers are therefore advised to include the Price Variation Clause (PVC) in the bid document through ATC for long term contracts. The additional payment, if any, on account of PVC can be done offline till such time online functionality is developed on GeM."

अतिरिक्त आवश्यक डेटा/दस्तावेज़: खरीदार | Additional Required Data/Document(s): Buyer

1. GEM Availability Report (GAR) : [click here](#)
2. Any other Documents As per Specific Requirement of Buyer -1 : [click here](#)
3. Introduction about the project /services being proposed for procurement using custom bid functionality : [click here](#)
4. Instruction To Bidder : [click here](#)
5. Pre Qualification Criteria (PQC) etc if any required : [click here](#)
6. Scope of Work : [click here](#)
7. Payment Terms : [click here](#)
8. Penalties : [click here](#)
9. Quantifiable Specification / Standards of The Service/ BOQ : [click here](#)
10. Project Experience and Qualifying Criteria Requirement : [click here](#)
11. Undertaking of Competent Authority is mandatory to create Custom Bid for Services. Please download standard format document and upload : [click here](#)

व. स. यांत्रिक इंजीनियर
Sr. Dwl. Mechanical Engineer
प्रक्षिण रेलवे / Sr. Engineer in Charge
पालकगड / Palakkad

अतिरिक्त डेटा/दस्तावेज़ : विवेका | Additional Data/Document(s) : Seller

1. Compliance Documents In Respect Of Pqc And Itb : [click here](#)
2. Compliance Documents In Respect Of Sow Etc : [click here](#)
3. Certificate (Requested In ATC) : [click here](#)
4. Compliance Documents In Respect Of Resource Qualification , Profiles & Past Experience /expertise : [click here](#)
5. Compliance Documents In Respect Of Specification And Standard Of Services : [click here](#)
6. Compliance Document In Respect Of Approach & Methodology : [click here](#)
7. Compliance Documents In Respect Of Project Experience Of Firms : [click here](#)
8. Compliance Document In Respect Of Registration And Certification Of Service Provider Entity : [click here](#)
9. Compliance Document In Respect Of Certification Of Resources . : [click here](#)
10. Any Other Documents As Per Bid (i) : [click here](#)

ईपीबीजी विवरण | ePBG Detail

नियम और शर्तें | Terms and Conditions

1. General Terms and Conditions-

- 1.1 This contract is governed by the [General Terms and Conditions](#), conditions stipulated to this Product/Service as provided in the Marketplace.
- 1.2 This Contract between the Seller and the Buyer, is for the supply of the Goods and/ or Services, detailed in the schedule above, in accordance with the General Terms and Conditions (GTC) unless otherwise superseded by Goods / Services specific Special Terms and Conditions (STC) and/ or BID/Reverse Auction Additional Terms and Conditions (ATC), as applicable

2. Buyer Added Bid Specific Terms and Conditions-

2.1 *Generic*

Bidder financial standing: The bidder should not be under liquidation, court receivership or similar proceedings, should not be bankrupt. Bidder to upload undertaking to this effect with bid.

2.2 *Certificates:*

Bidder's offer is liable to be rejected if they don't upload any of the certificates / documents sought in the Bid document, ATC and Corrigendum if any.

नोट: यह सिस्टम जनरेटेड फाइल है। कोई हस्ताक्षर की आवश्यकता नहीं है।

Note: This is system generated file. No signature is required.

Signature Not Verified

Digitally Signed
Name: CHANDAN KUMAR
Date: 06-Sep-2024
12:50:25

व. मं. यांत्रिक इंजीनियर
Sr. Divl. Mechanical Engineer
दक्षिण रेलवे / Southern Railway
पालक्काद / Palakkad

अनुबंध | Contract

ANNEXURE-R8



अनुबंध क्रमांक | Contract No: GEMC-511687799862344

अनुबंध तिथि | Contract Generated Date : 19-Sep-2024

बोली/आरए/पीबीपी संख्या | Bid/RA/PBP No.: GEM/2024/B/5275357

संगठन विवरण Organisation Details	खरीदार विवरण Buyer Details
प्रकार Type : Central Government मंत्रालय Ministry : Ministry of Railways विभाग Department : Indian Railways संगठन का नाम Organisation Name : Southern Railway कार्यालय क्षेत्र Office Zone : Southern Railway	पद Designation : DEN HM PGT संपर्क नंबर Contact No. : 0974-6763401- ईमेल आईडी Email ID : simiya.sujathan04@gov.in जीएसटीआईएन GSTIN : 32AAAGM0289C1ZS पता Address : Office of the Senior Divisional Materials Manager Palakkad Division DRM Office Palakkad, PALAKKAD, KERALA-678002, India

वित्तीय स्वीकृति विवरण Financial Approval Detail	भुगतान प्राधिकरण विवरण Paying Authority Details
आईएफडी सहमति IFD Concurrence : No प्रशासनिक अनुमोदन का पदनाम Designation of Administrative Approval : Sr.DME/PGT वित्तीय अनुमोदन का पदनाम Designation of Financial Approval : Sr.DFM/PGT	Role: BUYER भुगतान का तरीका Payment Mode: Railways पद Designation : DEN HM PGT ईमेल आईडी Email ID : simiya.sujathan04@gov.in जीएसटीआईएन GSTIN : 32AAAGM0289C1ZS पता Address : Office of the Senior Divisional Materials Manager Palakkad Division DRM Office Palakkad, PALAKKAD, KERALA-678002, India

परोक्षिती विवरण Consignee Details		
क्र.सं. S.No	परोक्षिती नाम & पता Consignee Name & Address	सेवा विवरण Service Description
1	संपर्क Contact : - ईमेल आईडी Email ID : fabio.franklin07@gov.in जीएसटीआईएन GSTIN : - पता Address : Chief Health Inspector Office Station Building Mangaluru Railway Station, Mangaluru 575001 Southern Railway, Dakshina Kannada, KARNATAKA-575001, India	Custom Bid for Services - MECHANIZED CLEANING OF MANGALURU JUNCTION RAILWAY STATION FOR PERIOD OF 730 DAYS INCLUDING 18 PERCENTAGE GST AND 5 PERCENTAGE PROFIT AS PER SCOPE OF WORK SL NO 1 TO 13 Custom Bid for Services - FINAL DISPOSAL OF GARBAGE OF MANGALURU JUNCTION RAILWAY STATION FOR PERIOD OF 730 DAYS INCLUDING 18 PERCENTAGE GST AND 5 PERCENTAGE PROFIT AS PER SCOPE OF WORK SL NO 14

सेवा प्रदाता विवरण Service Provider Details	
जेम विक्रेता आईडी GeM Seller ID : B61D180000102375 कंपनी का नाम Company Name : DURGA FACILITY MANAGEMENT SERVICES PRIVATE LIMITED संपर्क नंबर Contact No. : 09845084164 ईमेल आईडी Email ID : md@durgafacility.com पता Address : 4-48/6-2, Bondala Annex 1st Floor, Surya Narayana Temple Road, Opp Mescom Office, Maroli, Mangalore, Dakshina Kannada, KARNATAKA-575005, - एमएसएमई सत्यापित MSME verified : Yes एमएसएमई पंजीकरण संख्या MSME Registration number : UDYAM-KR-11-0002726 एमएसएमई सामाजिक श्रेणी MSE Social Category : General एमएसएमई लिंग श्रेणी MSE Gender : Male जीएसटीआईएन GSTIN : 29AACCD6087D1ZK (R)	

*जिसके नाम के पक्ष में GST/TAX इनवाइस पेश किया जाएगा GST / Tax invoice to be raised in the name of - Consignee
सेवा विवरण Service Details

सेवा प्रारंभ दिनांक (नवीनतम) | Service Start Date (latest by): 29-Sep-2024

सेवा समाप्ति तिथि | Service End Date : 28-Sep-2026

श्रेणी नाम | Category Name : Custom Bid for Services

बिलिंग चक्र Billing Cycle: monthly		
विवरण Description	The quantity of procurement *1* indicates Project based or Lumpsum based hiring.	Lumpsum Cost of Service in totality
Description / Nomenclature of Service Proposed for procurement using custom bid functionality	MECHANIZED CLEANING OF MANGALURU JUNCTION RAILWAY STATION FOR PERIOD OF 730 DAYS INCLUDING 18 PERCENTAGE GST AND 5 PERCENTAGE PROFIT AS PER SCOPE OF WORK SL NO 1 TO 13	11167104
Regulatory/ Statutory Compliance of Service	YES	
Compliance of Service to SOW, STC, SLA etc	YES	

कुल राशि (सूत्र) | Total Amount (Formula) :

व. मं. यांत्रिक इंजीनियर
Sr. Divl. Mechanical Engineer
दक्षिण रेलवे / Southern Railway
पालक्काड / Palakkad

(1*Lumpsum Cost of Service in totality)

ऐडऑन के बिना कुल मूल्य Total Value without Addons(INR)	11167104
कुल ऐडऑन मूल्य Total Addon Value(INR)	0
ऐडऑन सहित कुल मूल्य Total Value Including Addons(INR)	11167104

श्रेणी नाम | Category Name : Custom Bid for Services

बिलिंग चक्र | Billing Cycle: monthly

विवरण Description		The quantity of procurement "1" indicates Project based or Lumpsum based hiring.	Lumpsum Cost of Service in totality
Description /Nomenclature of Service Proposed for procurement using custom bid functionality	FINAL DISPOSAL OF GARBAGE OF MANGALURU JUNCTION RAILWAY STATION FOR PERIOD OF 730 DAYS INCLUDING 18 PERCENTAGE GST AND 5 PERCENTAGE PROFIT AS PER SCOPE OF WORK SL NO 14	1	424800
Regulatory/ Statutory Compliance of Service	YES		
Compliance of Service to SOW, STC, SLA etc	YES		

कुल राशि (रु) | Total Amount (Formula) :
(1*Lumpsum Cost of Service in totality)

ऐडऑन के बिना कुल मूल्य Total Value without Addons(INR)	424800
कुल ऐडऑन मूल्य Total Addon Value(INR)	0
ऐडऑन सहित कुल मूल्य Total Value Including Addons(INR)	424800

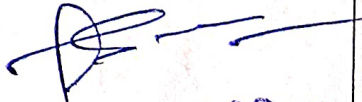
अनुबंध की राशि | Amount of Contract

सभी शुल्क और करों सहित कुल अनुबंध मूल्य Total Contract Value Including All Duties and Taxes(INR)	11591904
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सलाहकार बैंक Advisory Bank :	State Bank of India
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ईपीबीजी प्रतिशत (%) ePBG Percentage(%):	5.00
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बोली लगाने वाले को बोली के नियमों और शर्तों के अनुसार लागू ईपीबीजी प्रस्तुत करना होगा | The bidder shall furnish ePBG as applicable as per bid's terms and conditions


 व. मं. यांत्रिक इंजीनियर
 Sr. Divl. Mechanical Engineer
 दक्षिण रेलवे / Southern Railway
 पालक्काड / Palakkad

एसएलए विवरण | SLA Details

Preface : Agreement representing a Service Level Agreement ("SLA" or "Agreement") between the Buyer and Service Provider has been uploaded in bid section . The purpose of the agreement uploaded is to facilitate implementation of Services Intended by the Buyer . Each documents as uploaded by buyer should be read in totality to conclude the requirement of Custom e Bid floated on portal .

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1. General Terms and Conditions for Goods and Services;
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The main stakeholders associated with this agreement are:

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2. Service Provider: Service provider is responsible to provide all the required services in timely manner. Service provider may also include seller, any authorized agents, assignees, successors and nominees as described in the agreement

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For example , in case of Complex / Intricate Consulting Services , Some key guiding principles for drafting scope of work may be as under :

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अतिरिक्त आवश्यक डेटा/दस्तावेज़: खरीदार | Additional Required Data/Document(s) : Buyer

1. Introduction about the project /services being proposed for procurement using custom bid functionality : [click here](#)
2. Instruction To Bidder : [click here](#)
3. Scope of Work : [click here](#)
4. Payment Terms : [click here](#)
5. Penalties : [click here](#)
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8. GEM Availability Report (GAR) : [click here](#)
9. Undertaking of Competent Authority is mandatory to create Custom Bid for Services. Please download standard format document and upload : [click here](#)

अतिरिक्त डेटा/दस्तावेज़ : विक्रेता | Additional Data/Document(s) : Seller

1. Certificate (Requested in ATC) : [click here](#)

व. मं. यांत्रिक इंजीनियर
Sr. Civil. Mechanical Engineer
दक्षिण रेलवे / Southern Railway
पालक्काड / Palakkad

2. Compliance Documents In Respect Of Sow Etc :[click here](#)
3. Compliance Documents In Respect Of Pqc And Itb : [click here](#)
4. Compliance Documents In Respect Of Resource Qualification , Profiles & Past Experience /expertise :[click here](#)
5. Compliance Documents In Respect Of Specification And Standard Of Services :[click here](#)
6. Compliance Document In Respect Of Approach & Methodology : [click here](#)
7. Compliance Documents In Respect Of Project Experience Of Firms : [click here](#)
8. Compliance Document In Respect Of Certification Of Resources , : [click here](#)
9. Compliance Document In Respect Of Registration And Certification Of Service Provider Entity :[click here](#)
10. Any Other Documents As Per Bid (i) : [click here](#)
11. Any Other Documents As Per Bid (ii) : [click here](#)
12. Any Other Documents As Per Bid (iii) : [click here](#)

ईपीबीजी विवरण | ePBG Detail

नियम और शर्तें | Terms and Conditions

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2. Buyer Added Bid Specific Terms and Conditions-

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Bidder financial standing: The bidder should not be under liquidation, court receivership or similar proceedings, should not be bankrupt. Bidder to upload undertaking to this effect with bid.

2.2 Certificates:

Bidder's offer is liable to be rejected if they don't upload any of the certificates / documents sought in the Bid document, ATC and Corrigendum if any.

नोट: यह सिस्टम जनरेटेड फाइल है। कोई हस्ताक्षर की आवश्यकता नहीं है।

Note: This is system generated file. No signature is required.

Signature Not Verified

Digitally Signed
Name: CHANDAN KUMAR
Date: 19-Sep-2024
12:09:56

व. मं. यांत्रिक इंजीनियर
Sr. Div. Mechanical Engineer
बसिण रोड / Southern Railway
पालक्काड / Palakkad

SOUTHERN RLY

ANNEXURE-R9

PALAKKAD
DIVISION-
ENGINEERING
Railway Divisional
Office, Engineering
Branch
PALAKKAD, 678002
Kerala, India

Letter No: PALAKKAD DIVISION-ENGINEERING
/ PGT-Works-2024-N17-01 / 10845140114858

Dated: 11/10/2024

M/s METTLESOME CAPTAIN LLP-NEW
DELHI
BLOCK-B
14A
NEW DELHI- 110025
Delhi, India

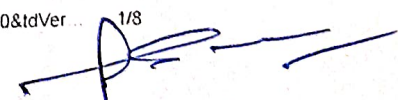
Sub: Letter Of Acceptance

- Ref:**
1. Tender No. PGT-Works-2024-N17-01 closing date 03-10-2024 15:00 for Senior Divisional Engineer/West/Palakkad jurisdiction: Rag Picking and disposal of garbage from yard approaches in entire width of the formation/Cutting for a period of 1 year at Mangalore Junction, Kanhangad, Payyanur & Quilandi.
 2. Your bid ID **17365769** dated **30/09/2024 21:28**

The Competent Authority has accepted your offered rates in connection with the subject work. The total cost of the work at the accepted rates works out to Rs. 3011250 (Rupees Thirty Lakh Eleven Thousand Two Hundred And Fifty Rupees Only)

A sum of Rs.0 deposited as Earnest Money vide IREPS reference ID has been retained towards initial Security Money for due and faithful fulfillment of the contract, and the balance Security Money will be recovered from the progressive bills @ 6 % of the bill amount till it reaches 5 % of the contract value in terms of clause 16(1) of GCC-2022. An Amount of Rs. 150562.50 (One Lakh Fifty Thousand Five Hundred And Sixty-Two Rupees And Fifty Paise Only) will be recovered at the rate of 6% (Six percent) from each of your running bills. No interest will be accrued on the Security Deposit amount. Your attention in this connection is invited to the various conditions stipulated by the Railway in the tender document submitted by you.

You are requested to submit Performance Guarantee in the form as given in Clause 16(4) of GCC-2022 equivalent to 5 % of the contract value amounting to Rs. 150562.5 (Rupees One Lakh Fifty Thousand Five Hundred And Sixty-Two Rupees And Fifty Paise Only) within 21


व. मं. शक्ति इंजीनियर
Sr. Divl. Mechanical Engineer
दक्षिण रेलवे / Southern Railway
पालक्काड / Palakkad

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days from the date of issue of Letter of Acceptance, valid up to stipulated date of completion plus 60 days so that contract agreement can be executed. You are requested to submit performance guarantee amounting to 5% of the contract value i.e. Rs. 150562.50 in any of the following forms for successful completion of the work as per clause 29 of the Special Conditions of Contract vide Annexure A. (i) a deposit of Cash, (ii). Irrevocable Bank Guarantee, (iii).Government Securities including State Loan Bonds at 5 percent below the market value, (iv) Deposit Receipts, Pay orders, Demand Drafts and Guarantee Bonds. These forms of Performance Guarantee could be either of the State Bank of India or of any of the Nationalized Banks, (v)Guarantee Bonds executed or Deposits Receipts tendered by all scheduled Banks, (vi). A Deposit in the Post Office saving Bank, (vii)a Deposit in the National Saving Certificate, (viii) Twelve years National Defence Certificates, (ix)Ten years Defence Deposit, (x)National Defence Bonds and (xi)Unit Trust certificates at 5 per cent below market value or at the face value whichever is less. The Performance Guarantee should be furnished after the issue of the acceptance letter and before signing of the agreement and should be valid up to the stipulated date of completion plus 60(sixty) days after completion of the work The Performance Guarantee (PG) should be submitted within 21 (Twenty first) days from the date of issue of Letter of Acceptance (LOA). A penal interest of 12% per annum shall be charged for the delay beyond 21 days, i.e., from the 22nd day after the date of issue of LOA. In case of failure to submit the requisite PG even after 60 days from the date of issue of LOA, the contract shall be terminated duly forfeiting EMD and other dues if any payable against you and you will be debarred from participating in re-tender for this work. This LOA is the due notice for submission of PG and no further communication will be sent to you for reminding submission of PG. In case of failure to submit PG within the stipulated period, action taken under clause 16 (4) of GCC is final and binding. The letter of acceptance issued is a binding contract between the Railway and the contractor and the date of completion will be reckoned from the date of issue of this letter only and therefore you may please make arrangements to commence the work immediately. The contractor shall report in ADEN/MAQ office within 15 days of issue of the letter of acceptance & submit detailed program chart for execution of work in the stipulated time period.

The entire work shall be completed within 12 month from the date of issue of Letter of Acceptance.

Contact Person: Assistant Divisional Engineer/Mangalore, Assistant Divisional Engineer/Kannur, Senior Section Engineer/P.Way/Mangalore, Senior Section Engineer/ P.Way /Payyanur, Senior Section Engineer/ P.Way /Quilandi, to commence the work immediately on receipt of this letter.

Copy to: Sr. DFM/ PGT, CVO/ Chennai, EDPM/ PGT, OS/WA-II, SSE/ Drawing (Track), for information please. ADEN/MAQ, ADEN/CAN, SSE/ P.Way /MAQ, SSE/ P.Way /PAY , SSE/ P.Way /QLD, Labour Commissioner/TVC for information and necessary action please.


 व. मं. यांत्रिक इंजीनियर
 Sr. Divl. Mechanical Engineer
 दक्षिण रेलवे / Southern Railway
 पालक्काड / Palakkad

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Note. 1: All the contracts on Works/goods/services will be subject to the new GST Act as applicable from time to time.

Note. 2: Contractors/Suppliers have to register themselves with GST authorities and to furnish the GST registration number in order to process the bills from 01.07.2017 onwards.

Note. 3: The contractor shall register his Company/Firm in the Shramikkalyan portal i.e. www.shramikkalyan.indianrailways.gov.in with requisite details subsequent to issue of letter of Acceptance without fail. The contractor once registered on the portal shall update details of his letter of Acceptance (LOA) within 15 days of issue of any LOA issued to him for approval of the concerned engineer.

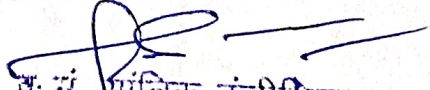
Note. 4: Henceforth, all communication and processing shall be through IRWCMS Portal.

All Other terms and conditions, as stipulated in the tender documents shall be applicable.

ABHISHEK VERMA
Sr.DEN/WEST/PGT
Digitally Signed
[View Signature Details](#)

Awarded Quantities And Rates

Item Sno.	Item Desc	Item Code	Item Qty	Qty Unit	Unit Rate(Rs)	Escl. (%)	Advt.Value (Rs)	Bid Rate/ Unit Rate	Bid Amount (Rs)
Schedule B-Rag Picking and disposal of garbage from yard approaches in entire width of the formation/Cutting for a period of 1 year at MAJN, KZE, PAY & QLD - NS Items (Item Directory - Not Applicable)							2742975.00		
1	Removal of wastes, perishables and other discarded waste materials from the yard approaches (beyond 50m from the farthest platforms end in two directions.750m in both directions) in entire width of the formation/ cutting by collecting wastes from track and dumping and disposing it at nominated location or any other means as directed by the	NS1	365	Day	3411.00	At Par	1245015.00	3750.00 Rs/Unit	1368750.00


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	<p>Engineer in charge. (All the tools, materials and labours required for the work should be supplied by the contractor only). (MAIN station)</p> <p>Approximate area per day 36900sqm to be cleaned twice per day. Manpower required is between 07.00 hrs - 13.00 hrs and 14.00 hrs - 16.00 hrs.</p> <p>Note:-1. Contractors has to engage minimum labour 3 Nos. 2. Contractor has to dispose waste either through Coporation/Haritha Karma Sena or dumping and disposing it outside railway boundary in any dumping site available in the area. 3. The Contractor should ensure that the following protective gears to be provided to the labourers, Uniforms for labours, Suitable foot wear, Gum boots, Illuminous jacket, Arm band, Cap, Face Mask (cloth), Gloves rubber cover upto elbow, First aid box, Rain coat. 4. Area for waste segregation can be done at nominated locatin given by Enginner in Charge.</p>												
2	Removal of wastes, perishables and other discarded waste materials from the yard approaches (beyond 50m from the farthest platforms end in two directions. 400m in both	NS2	365	Day	1368.00	At Par	499320.00	1500.00	Rs/Unit			54	

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directions) in entire width of the formation/ cutting by collecting wastes from track and dumping and disposing it at nominated location or any other means as directed by the Engineer in charge. (All the tools, materials and labours required for the work should be supplied by the contractor only).

(PAY station)

Approximate area per day 13200 sqm to be cleaned twice per day. Manpower required is between 07.00 hrs - 13.00 hrs and 14.00 hrs - 16.00 hrs.

Note:- 1. Contractors has to engage minimum labour 4 Nos. 2. Contractor has to dispose waste either through Coporation/Haritha Karma Sena or dumping and disposing it outside railway boundary in any dumping site available in the area. 3. The Contractor should ensure that the following protective gears to be provided to the labourers, Uniforms for labours, Suitable foot wear, Gum boots, Illuminous jacket, Arm band, Cap, Face Mask (cloth), Gloves rubber cover upto elbow, First aid box, Rain coat. 4. Area for waste segregation can be done at nominated location given by Engineer in Charge.

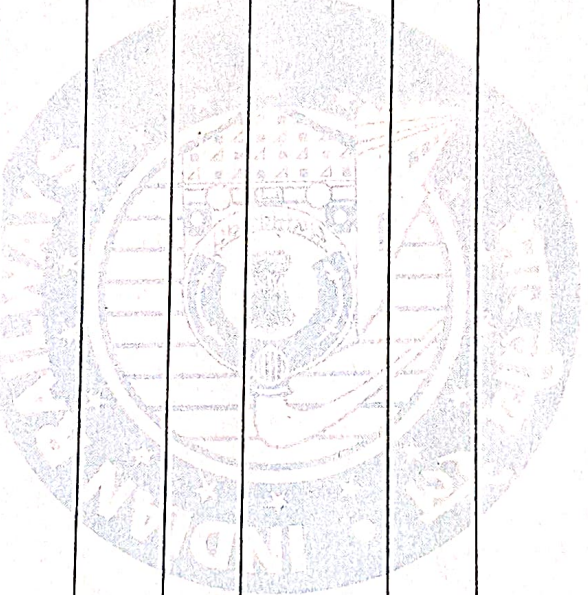

 व. म. यांत्रिक इंजीनियर
 SF. Divl. Mechanical Engineer
 बंकिम रेलवे / Southern Railway
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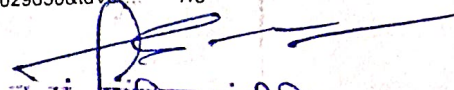
3	<p>Removal of wastes, perishables and other discarded waste materials from the yard approaches (beyond 50m from the farthest platforms end in two directions. 400m in both directions) in entire width of the formation/ cutting by collecting wastes from track and dumping and disposing it at nominated location or any other means as directed by the Engineer in charge. (All the tools, materials and labours required for the work should be supplied by the contractor only). (KZE station) .</p> <p>Approximate area per day 13200 sqm to be cleaned twice per day. Manpower required is between 07.00 hrs - 13.00 hrs and 14.00 hrs - 16.00 hrs.</p> <p>Note:-1. Contractors has to engage minimum labour 4 Nos. 2. Contractor has to dispose waste either through Coporation/Haritha Karma Sena or dumping and disposing it outside railway boundary in any dumping site available in the area. 3. The Contractor should ensure that the following protective gears to be provided to the labourers, Uniforms for labours, Suitable foot wear, Gum boots, Illuminous jacket, Arm band, Cap,</p>	NS 3	365	Day	1368.00	At Par	499320.00	1500.00 Rs/Unit	547
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	Face Mask (cloth), Gloves rubber cover upto elbow, First aid box, Rain coat. 4. Area for waste segregation can be done at nominated locatin given by Engineer in Charge.								
4	Removal of wastes, perishables and other discarded waste materials from the yard approaches (beyond 50m from the farthest platforms end in two directions. 400m in both directions) in entire width of the formation/ cutting by collecting wastes from track and dumping and disposing it at nominated location or any other means as directed by the Engineer in charge. (All the tools, materials and labours requierd for the work should be supplied by the contractor only). (QLD station) Approximate area per day 13200 sqm to be cleaned twice per day. Manpower required is between 07.00 hrs - 13.00 hrs and 14.00 hrs - 16.00 hrs. Note:-1.Contractors has to engage minimum labour 4 Nos. 2. Contractor has to dispose waste either through Coporation/Haritha Karma Sena or dumping and disposing it outside railway boundary in any dumping site available in the area. 3. The Contractor should	NS4	365	Day	1368.00	At Par	499320.00	1500.00 Rs/Unit	547500.00


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ensure that the following protective gears to be provided to the labourers, Uniforms for labours, Suitable foot wear, Gum boots, Illuminous jacket, Arm band, Cap, Face Mask (cloth), Gloves rubber cover upto elbow, First aid box, Rain coat. 4. Area for waste segregation can be done at nominated locatin given by Enginner in Charge.									
Schedule Totals							3011250.00		
Total Value							2742975.00	3011250.00	
							Rebate on Total Value (%)		0.00
							Net Bid Value		3011250.00

Item Breakup

No break up item added

अनुबंध | Contract

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अनुबंध क्रमांक | Contract No: GEMC-511687785941923

अनुबंध तिथि | Contract Generated Date : 12-Oct-2024

बोली/आरए/पीबीपी संख्या | Bid/RA/PBP No.: GEM/2024/B/5275691

संगठन विवरण Organisation Details	खरीदार विवरण Buyer Details
प्रकार Type : Central Government मंत्रालय Ministry : Ministry of Railways विभाग Department : Indian Railways संगठन का नाम Organisation Name : Southern Railway कार्यालय क्षेत्र Office Zone : Southern Railway	पद Designation : DEN HM PGT संपर्क नंबर Contact No. : 0974-6763401- ईमेल आईडी Email ID : simiya.sujathan04@gov.in जीएसटीआईएन GSTIN : 32AAAGM0289C1ZS पता Address : Office of the Senior Divisional Materials Manager Palakkad Division DRM Office Palakkad, PALAKKAD, KERALA-678002, India

वित्तीय स्वीकृति विवरण Financial Approval Detail	भुगतान प्राधिकरण विवरण Paying Authority Details
आईएफडी सहमति IFD Concurrence : No प्रशासनिक अनुमोदन का पदनाम Designation of Administrative Approval : Sr.DME/PGT वित्तीय अनुमोदन का पदनाम Designation of Financial Approval : Sr.DFM/PGT	Role: BUYER भुगतान का तरीका Payment Mode: Railways पद Designation : DEN HM PGT ईमेल आईडी Email ID : simiya.sujathan04@gov.in जीएसटीआईएन GSTIN : 32AAAGM0289C1ZS पता Address : Office of the Senior Divisional Materials Manager Palakkad Division DRM Office Palakkad, PALAKKAD, KERALA-678002, India

परोक्षिती विवरण Consignee Details		
क्र.सं. S.No	परोक्षिती नाम & पता Consignee Name & Address	सेवा विवरण Service Description
1	संपर्क Contact : - ईमेल आईडी Email ID : fabio.franklin07@gov.in जीएसटीआईएन GSTIN : - पता Address : Chief Health Inspector Office Station Building Mangaluru Railway Station, Mangaluru 575001 Southern Railway, Dakshina Kannada, KARNATAKA-575001, India	Custom Bid for Services - MECHANIZED CLEANING OF MANGALURU CENTRAL RAILWAY STATION FOR PERIOD OF 540 DAYS INCLUDING 18 PERCENTAGE GST AND 5 PERCENTAGE PROFIT AS PER SCOPE OF WORK SL NO 1 TO 13 Custom Bid for Services - FINAL DISPOSAL OF GARBAGE OF MANGALURU CENTRAL RAILWAY STATION FOR PERIOD OF 540 DAYS INCLUDING 18 PERCENTAGE GST AND 5 PERCENTAGE PROFIT AS PER SCOPE OF WORK SL NO 14

सेवा प्रदाता विवरण Service Provider Details	
जेम विक्रेता आईडी GeM Seller ID : कंपनी का नाम Company Name : संपर्क नंबर Contact No. : ईमेल आईडी Email ID : पता Address : एमएसएमई पंजीकरण संख्या MSME Registration number : जीएसटीआईएन GSTIN :	B61D180000102375 DURGA FACILITY MANAGEMENT SERVICES PRIVATE LIMITED 09845084164 md@durgafacility.com 4-48/6-2, Bondala Annex 1st Floor, Surya Narayana Temple Road, Opp Mescom Office, Maroli, Mangalore, Dakshina Kannada, KARNATAKA-575005, - UDYAM-KR-11-0002726 29AACCD6087D1ZK (R)
खरीदार द्वारा सत्यापित एमएसएमई स्थिति MSME Status as verified by buyer :	Verified
एमएसई सामाजिक श्रेणी MSE Social Category :	General
एमएसई लिंग श्रेणी MSE Gender :	Male

*जिसके नाम के पक्ष में GST/TAX इनवॉइस पेश किया जाएगा | GST / Tax invoice to be raised in the name of - Consignee

सेवा विवरण | Service Details

सेवा प्रारंभ दिनांक (नवीनतम) | Service Start Date (latest by): 24-Oct-2024

सेवा समाप्ति तिथि | Service End Date : 17-Apr-2026

श्रेणी नाम | Category Name : Custom Bid for Services

बिलिंग चक्र | Billing Cycle: monthly

विवरण Description	The quantity of procurement "1" indicates Project based or Lumpsum based hiring.	Lumpsum Cost of Service in totality
Description /Nomenclature of Service Proposed for procurement using custom bid functionality	MECHANIZED CLEANING OF MANGALURU CENTRAL RAILWAY STATION FOR PERIOD OF 540 DAYS INCLUDING 18 PERCENTAGE GST AND 5 PERCENTAGE PROFIT AS PER SCOPE OF WORK SL NO 1 TO 13	
Regulatory/ Statutory Compliance of Service	YES	
Compliance of Service to SOW, STC, SLA etc	YES	

व. म. यांत्रिक इंजीनियर
Sr. Div. Mechanical Engineer
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पालक्काड / Palakkad

18035370

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कुल राशि (रुद्र) | Total Amount (Formula) :
(1*Lumpsum Cost of Service in totality)

ऐडऑन के बिना कुल मूल्य Total Value without Addons(INR)	18035370
कुल ऐडऑन मूल्य Total Addon Value(INR)	0
ऐडऑन सहित कुल मूल्य Total Value Including Addons(INR)	18035370

श्रेणी नाम | Category Name : Custom Bid for Services

बिलिंग चक्र | Billing Cycle: monthly

विवरण Description	The quantity of procurement *1* indicates Project based or Lumpsum based hiring.	Lumpsum Cost of Service in totality
Description /Nomenclature of Service Proposed for procurement using custom bid functionality	1	955800
Regulatory/ Statutory Compliance of Service		
Compliance of Service to SOW, STC, SLA etc		
FINAL DISPOSAL OF GARBAGE OF MANGALURU CENTRAL RAILWAY STATION FOR PERIOD OF 540 DAYS INCLUDING 18 PERCENTAGE GST AND 5 PERCENTAGE PROFIT AS PER SCOPE OF WORK SL NO 14		

कुल राशि (रुद्र) | Total Amount (Formula) :
(1*Lumpsum Cost of Service in totality)

ऐडऑन के बिना कुल मूल्य Total Value without Addons(INR)	955800
कुल ऐडऑन मूल्य Total Addon Value(INR)	0
ऐडऑन सहित कुल मूल्य Total Value Including Addons(INR)	955800

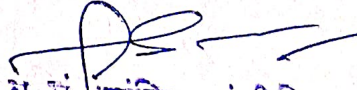
अनुबंध की राशि | Amount of Contract

सभी शुल्क और करों सहित कुल अनुबंध मूल्य Total Contract Value Including All Duties and Taxes(INR)	18991170
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सलाहकार बैंक Advisory Bank :	State Bank of India
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ईपीबीजी प्रतिशत (%) ePBG Percentage(%):	5.00
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बोली लगाने वाले को बोली के नियमों और शर्तों के अनुसार लागू ईपीबीजी प्रस्तुत करना होगा | The bidder shall furnish ePBG as applicable as per bid's terms and conditions


 ध. म. यांत्रिक इंजीनियर
 Sr. Divl. Mechanical Engineer
 दक्षिण रेलवे / Southern Railway
 पालक्काड / Palakkad

एसएलए विवरण | SLA Details

Preface : Agreement representing a Service Level Agreement ("SLA" or "Agreement") between the Buyer and Service Provider has been uploaded in bid section . The purpose of the agreement uploaded is to facilitate implementation of Services Intended by the Buyer . Each documents as uploaded by buyer should be read in totality to conclude the requirement of Custom e Bid floated on portal .

The Agreement uploaded in bid section will generally contain the Scope of Work, (SOW) , stakeholder's obligations, Special Terms and Conditions (STC) related to service delivery as formulated by the Buyer and Payment Terms etc of the service for mutual understanding of the stakeholders. The Agreement remains valid till completion of Scope of Services or end of contractual duration (whichever is earlier) unless either superseded by a revised agreement mutually endorsed by the stakeholders or terminated by either of the parties thereof.

Guiding Principle : The Services contracts placed shall be governed by following set of Terms and Conditions :

1. General Terms and Conditions for Goods and Services;
2. Buyer's Formulated Service Specific STC including the Service Level Agreement (SLA) for the service as uploaded with the bid in form of suitable matching document .

The above terms and conditions are in reverse order of precedence .Service specific STC supersede GTC, whenever there are any conflicting provisions. The above set of terms and conditions along with scope of work and service level agreement as enumerated in the document shall be construed to be part of the Contract between Buyer and Service Provider.

Intended Objectives And Goals of SLA : The objective of Agreement (SLA) as uploaded in bid section is to ensure that all the commitments and obligations are in place to ensure consistent delivery of service to buyer by service provider. Generally The goals of an Agreement are to:

1. Provide clear reference to service ownership, accountability, roles and/or responsibilities of both parties
2. Present a clear, concise and measurable description of service offered to the buyer
3. Establish Terms and Conditions for all the involved stakeholders, it also includes the actions to be taken in case of failure to comply with conditions specified
4. To ensure that all the parties understand the consequences in case of termination of services due to any of the stated reasons
5. The agreement will act as a reference document that both the parties have understood the above-mentioned terms and conditions and have agreed to comply by the same. The agreement can also be revised/ modified on mutual consent of the stakeholders.

Parties To The Agreement

The main stakeholders associated with this agreement are:

1. Buyer: Buyer is responsible to provide clear instructions, approvals and timely payments for the services availed.
2. Service Provider: Service provider is responsible to provide all the required services in timely manner. Service provider may also include seller, any authorized agents, assignees, successors and nominees as described in the agreement

The responsibilities and obligations of the stakeholders have been outlined in this document. The document also encompasses service level /penalties in case of non-adherence to the defined terms and conditions. It is assumed that all stakeholders would have read and understood the same before signing the SLA document.

ADVISORY WITH RESPECT TO SCOPE OF SERVICE

Scope of Work (SOW) is the most important & crucial component of any bidding process. It is for this that the whole bidding process is entered upon to execute the scope of work and deliver outcomes that the Government strives for. Scope of work directly affects the performance of contract therefore utmost care should be taken to avoid ambiguity with respect to deliverable .

For example , in case of Complex / Intricate Consulting Services , Some key guiding principles for drafting scope of work may be as under :

- "Detailed" specification of requirements is extremely critical – please ensure that even standard assumptions on scope of work are laid down and described .
- Make sure that specifications are endorsed by key stakeholders .
- Identify mandatory and non-mandatory requirements in scope of work . It should clearly provide the outcomes expected from solution/service delivery .
- The scope of work should mention what the outcome is based upon – time or material?
- A check should be made that the final specification of requirements :(a) addresses the targeted outcomes and business objectives . (b)meets the agreed stakeholder needs (c) covers whole-of-life of the contract deliverables .
- The objective, structure and expected set of contents of each knowledge item/deliverable should be laid down, in as much detail as possible, rendering the best level of clarity to it.
- The coverage of services needed in the form of activities like client visits, geographies to be studied, stakeholder meetings / interviews / workshops to be conducted, must be detailed out to avoid delivery compromises .
- Buyer must ensure that the service provider complies with the Rule 144(xi) of General Financial Rules (GFR), 2017 and the product supplied, if any, must also comply with Make In India guidelines of DPIIT"

Important Note : Buyers authorities are advised to upload GAR report positively and without fail at appropriate place to ensure process complinace . Buyer may indicate about requirement Past Experience if so required by uploading the same at time of bid creation including approval of their competent authority . Service Providers's response may be assessed atime of technical evaluation.

Price Variation Clause:

"It is advisable to include Price Variation Clause in the long term contracts to take care of the increase/decrease in prices of various ingredients which majorly affect the overall price of the service. Buyers are therefore advised to include the Price Variation Clause (PVC) in the bid document through ATC for long term contracts. The additional payment, if any, on account of PVC can be done offline till such time online functionality is developed on GeM."

अतिरिक्त आवश्यक डेटा/दस्तावेज़: खरीदार | Additional Required Data/Document(s) : Buyer

1. Introduction about the project /services being proposed for procurement using custom bid functionality : [click here](#)
2. Scope of Work : [click here](#)
3. Pre Qualification Criteria (PQC) etc If any required : [click here](#)
4. Instruction To Bidder : [click here](#)
5. Payment Terms : [click here](#)
6. Penalties : [click here](#)
7. GEM Availability Report (GAR) : [click here](#)
8. Undertaking of Competent Authority is mandatory to create Custom Bid for Services. Please download standard format document and upload : [click here](#)
9. Project Experience and Qualifying Criteria Requirement : [click here](#)
10. Quantifiable Specification / Standards of The Service/ BOQ : [click here](#)

अतिरिक्त डेटा/दस्तावेज़ : विक्रेता | Additional Data/Document(s) : Seller

वे. मं. यांत्रिक इंजीनियर
 Sr. Divl. Mechanical Engineer
 दक्षिण रेलवे / Southern Railway
 पालक्काड / Palakkad

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1. Certificate (Requested in ATC) : [click here](#)
 2. Compliance Documents In Respect Of Sow Etc : [click here](#)
 3. Compliance Documents In Respect Of Resource Qualification , Profiles & Past Experience /expertise : [click here](#)
 4. Compliance Documents In Respect Of Pqc And Itb : [click here](#)
 5. Compliance Documents In Respect Of Specification And Standard Of Services : [click here](#)
 6. Compliance Document In Respect Of Approach & Methodology : [click here](#)
 7. Compliance Document In Respect Of Certification Of Resources . : [click here](#)
 8. Compliance Documents In Respect Of Project Experience Of Firms : [click here](#)
 9. Any Other Documents As Per Bid (i) : [click here](#)
 10. Compliance Document In Respect Of Registration And Certification Of Service Provider Entity : [click here](#)
 11. Any Other Documents As Per Bid (ii) : [click here](#)
 12. Any Other Documents As Per Bid (iii) : [click here](#)

ईपीबीजी विवरण | ePBG Detail

नियम और शर्तें | Terms and Conditions

1. General Terms and Conditions-

- 1.1 This contract is governed by the [General Terms and Conditions](#), conditions stipulated to this Product/Service as provided in the Marketplace.
- 1.2 This Contract between the Seller and the Buyer, is for the supply of the Goods and/ or Services, detailed in the schedule above, in accordance with the General Terms and Conditions (GTC) unless otherwise superseded by Goods / Services specific Special Terms and Conditions (STC) and/ or BID/Reverse Auction Additional Terms and Conditions (ATC), as applicable

2. Buyer Added Bid Specific Terms and Conditions-

2.1 Generic

Bidder financial standing: The bidder should not be under liquidation, court receivership or similar proceedings, should not be bankrupt. Bidder to upload undertaking to this effect with bid.

2.2 Certificates:

Bidder's offer is liable to be rejected if they don't upload any of the certificates / documents sought in the Bid document, ATC and Corrigendum if any.

नोट: यह सिस्टम जनरेटेड फाइल है। कोई हस्ताक्षर की आवश्यकता नहीं है।

Note: This is system generated file. No signature is required.

Signature Not Verified

Digitally Signed
Name: CHANDAN KUMAR
Date: 12-Oct-2024
10:58:47

प. भू. सांख्यिक इंजीनियर
Sr. Div. Mechanical Engineer
उत्तर रेलवे / Southern Railway
पालककार / Palakkad

अनुबंध | Contract

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अनुबंध क्रमांक | Contract No: GEMC-511687711473786

अनुबंध तिथि | Contract Generated Date : 06-Jan-2025

बोली/आरए/पीबीपी संख्या | Bid/RA/PBP No.: GEM/2024/B/5395287

संगठन विवरण Organisation Details	खरीदार विवरण Buyer Details
प्रकार Type : Central Government मंत्रालय Ministry : Ministry of Railways विभाग Department : Indian Railways संगठन का नाम Organisation Name : Southern Railway कार्यालय क्षेत्र Office Zone : Southern Railway	पद Designation : SRDME PGT संपर्क नंबर Contact No. : 0491-2555342- ईमेल आईडी Email ID : srdme@pgt.railnet.gov.in जीएसटीआईएन GSTIN : 32AAAGM0289C1Z5 Office of the Senior Divisional Mechanical Engineer Divisional Railway Manager Office Palakkad Division Palakkad, PALAKKAD, KERALA-678002, India

वित्तीय स्वीकृति विवरण Financial Approval Detail	भुगतान प्राधिकरण विवरण Paying Authority Details
आईएफडी सहमति IFD Concurrence : No प्रशासनिक अनुमोदन का पदनाम Designation of Administrative Approval : Sr DME/PGT वित्तीय अनुमोदन का पदनाम Designation of Financial Approval : SR DFM/PGT	Role: BUYER भुगतान का तरीका Payment Mode: Railways पद Designation : SRDME PGT ईमेल आईडी Email ID : srdme@pgt.railnet.gov.in जीएसटीआईएन GSTIN : 32AAAGM0289C1Z5 Office of the Senior Divisional Mechanical Engineer Divisional Railway Manager Office Palakkad Division Palakkad, PALAKKAD, KERALA-678002, India

परोक्षिती विवरण Consignee Details		
क्र.सं. S.No	परोक्षिती नाम & पता Consignee Name & Address	सेवा विवरण Service Description
1	संपर्क Contact : 0491-2558833-66142 ईमेल आईडी Email ID : binu.jose32@gov.in जीएसटीआईएन GSTIN : 29AAAGM0289C1Z5 पता Address : OFFICE OF THE SENIOR SECTION ENGINEER, CARRIAGE AND WAGON, Mangaluru Central railway station, Southern Railway, Mangaluru 575001, Karnataka, 575001, Dakshina Kannada, KARNATAKA-575001, India	Custom Bid for Services - Cleaning of coaches during Turn Round Attention and watering of coaches at Managlore Central or Ullal or Bundar and Platform Turn Round Attention and watering of Vande Bharath trains at Kasaragod for a period of 2 years as ..

सेवा प्रदाता विवरण Service Provider Details	
जेम विक्रेता आईडी GeM Seller ID : 93BA180000340133 कंपनी का नाम Company Name : VIBGYOR INFO PRIVATE LIMITED संपर्क नंबर Contact No. : 06394049392 ईमेल आईडी Email ID : vibgyorinfo@yahoo.com पता Address : 101, B BLOCK, ROHIT BHAWAN, 4 SAPRU MARG, HAZRATGANJ, Lucknow, UTTAR PRADESH-226001, - एमएसएमई पंजीकरण संख्या MSME Registration number : UDYAM-UP-50-0016462 जीएसटीआईएन GSTIN : 09AABC6726G1Z5 (R)	
खरीदार द्वारा सत्यापित एमएसएमई स्थिति MSME Status as verified by buyer : Verified	
एमएसई सामाजिक श्रेणी MSE Social Category : General	
एमएसई लिंग श्रेणी MSE Gender : Male	

*जिसके नाम के पक्ष में GST/TAX इनवॉइस पेश किया जाएगा | GST / Tax invoice to be raised in the name of - Consignee

सेवा विवरण | Service Details

सेवा प्रारंभ दिनांक (नवीनतम) Service Start Date (latest by): 17-Jan-2025	सेवा समाप्ति तिथि Service End Date : 16-Jan-2027
श्रेणी नाम Category Name : Custom Bid for Services	

बिलिंग चक्र Billing Cycle: monthly			
विवरण Description	The quantity of procurement "1" indicates Project based or Lumpsum based hiring.	Lumpsum Cost of Service in totality	
Description / Nomenclature of Service Proposed for procurement using custom bid functionality	Cleaning of coaches during Turn Round Attention and watering of coaches at Managlore Central or Ullal or Bundar and Platform Turn Round Attention and watering of Vande Bharath trains at Kasaragod for a period of 2 years as per the scope and schedule		
Regulatory/ Statutory Compliance of Service	YES		

व. मं. सांख्यिक इंजीनियर
Sr. Divl. Mechanical Engineer
दक्षिण रेलवे / Southern Railway
पालक्काड / Palakkad

Compliance of Service to SOW, STC, SLA etc	YES
--	-----

कुल राशि (रु०) | Total Amount (Formula) :
(1 * Lumpsum Cost of Service In totality)

एडऑन के बिना कुल मूल्य Total Value without Addons(INR)	73426485.78
कुल एडऑन मूल्य Total Addon Value(INR)	0
एडऑन सहित कुल मूल्य Total Value Including Addons(INR)	73426485.78

अनुबंध की राशि | Amount of Contract

सभी शुल्क और करों सहित कुल अनुबंध मूल्य Total Contract Value Including All Duties and Taxes(INR)	73426485.78
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मूल्य विभाजन की पेशकश की | Price Break up offered : प्राइज ब्रेक अप ऑफर किए गए दस्तावेज लिंक | Price Break up offered Document link

एसएलए विवरण | SLA Details

Preface : Agreement representing a Service Level Agreement ("SLA" or "Agreement") between the Buyer and Service Provider has been uploaded in bid section . The purpose of the agreement uploaded is to facilitate implementation of Services intended by the Buyer . Each documents as uploaded by buyer should be read in totality to conclude the requirement of Custom e Bid floated on portal .

The Agreement uploaded in bid section will generally contain the Scope of Work, (SOW) , stakeholder's obligations, Special Terms and Conditions (STC) related to service delivery as formulated by the Buyer and Payment Terms etc of the service for mutual understanding of the stakeholders. The Agreement remains valid till completion of Scope of Services or end of contractual duration (whichever is earlier) unless either superseded by a revised agreement mutually endorsed by the stakeholders or terminated by either of the parties thereof.

Guiding Principle : The Services contracts placed shall be governed by following set of Terms and Conditions :

1. General Terms and Conditions for Goods and Services;
2. Buyer's Formulated Service Specific STC including the Service Level Agreement (SLA) for the service as uploaded with the bid in form of suitable matching document ,

The above terms and conditions are in reverse order of precedence .Service specific STC supersede GTC, whenever there are any conflicting provisions. The above set of terms and conditions along with scope of work and service level agreement as enumerated in the document shall be construed to be part of the Contract between Buyer and Service Provider.

Intended Objectives And Goals of SLA : The objective of Agreement (SLA) as uploaded in bid section is to ensure that all the commitments and obligations are in place to ensure consistent delivery of service to buyer by service provider. Generally The goals of an Agreement are to:

1. Provide clear reference to service ownership, accountability, roles and/or responsibilities of both parties
2. Present a clear, concise and measurable description of service offered to the buyer
3. Establish Terms and Conditions for all the involved stakeholders, it also includes the actions to be taken in case of failure to comply with conditions specified
4. To ensure that all the parties understand the consequences in case of termination of services due to any of the stated reasons
5. The agreement will act as a reference document that both the parties have understood the above-mentioned terms and conditions and have agreed to comply by the same. The agreement can also be revised/ modified on mutual consent of the stakeholders.

Parties To The Agreement

The main stakeholders associated with this agreement are:

1. Buyer: Buyer is responsible to provide clear instructions, approvals and timely payments for the services availed.
2. Service Provider: Service provider is responsible to provide all the required services in timely manner. Service provider may also include seller, any authorized agents, assignees, successors and nominees as described in the agreement

The responsibilities and obligations of the stakeholders have been outlined in this document. The document also encompasses service level /penalties in case of non-adherence to the defined terms and conditions. It is assumed that all stakeholders would have read and understood the same before signing the SLA document.

ADVISORY WITH RESPECT TO SCOPE OF SERVICE

Scope of Work (SOW) is the most important & crucial component of any bidding process. It is for this that the whole bidding process is entered upon to execute the scope of work and deliver outcomes that the Government strives for. Scope of work directly affects the performance of contract therefore utmost care should be taken to avoid ambiguity with respect to deliverable .

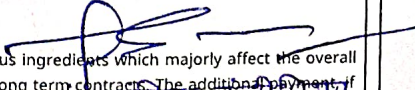
For example , in case of Complex / Intricate Consulting Services , Some key guiding principles for drafting scope of work may be as under :

- "Detailed" specification of requirements is extremely critical – please ensure that even standard assumptions on scope of work are laid down and described .
- Make sure that specifications are endorsed by key stakeholders .
- Identify mandatory and non-mandatory requirements in scope of work . It should clearly provide the outcomes expected from solution/service delivery .
- The scope of work should mention what the outcome is based upon – time or material?
- A check should be made that the final specification of requirements :(a) addresses the targeted outcomes and business objectives . (b)meets the agreed stakeholder needs (c) covers whole-of-life of the contract deliverables .
- The objective, structure and expected set of contents of each knowledge item/deliverable should be laid down, in as much detail as possible, rendering the best level of clarity to it.
- The coverage of services needed in the form of activities like client visits, geographies to be studied, stakeholder meetings / interviews / workshops to be conducted, must be detailed out to avoid delivery compromises .
- Buyer must ensure that the service provider complies with the Rule 144(xi) of General Financial Rules (GFR), 2017 and the product supplied, if any, must also comply with Make In India guidelines of DPIIT"

Important Note : Buyers authorities are advised to upload GAR report positively and without fall at appropriate place to ensure process complinace . Buyer may indicate about requirement Past Experience if so required by uploading the same at time of bid creation including approval of their competent authority . Service Providers's response may be assessed atime of technical evaluation.

Price Variation Clause:

"It is advisable to include Price Variation Clause in the long term contracts to take care of the increase/decrease in prices of various ingredients which majorly affect the overall price of the service. Buyers are therefore advised to include the Price Variation Clause (PVC) in the bid document through ATC for long term contracts. The additional payment, if any, on account of PVC can be done offline till such time online functionality is developed on GeM."


व. म. यंत्रिक इंजीनियर
Sr. Divi Mechanical Engineer
दक्षिण रेलवे / Southern Railway
पालक्काड / Palakkad

मूल्य निर्धारण एवम फाइल विवरण | Price Bifurcation Excel File details: [Rate Schedule](#)

1. तक बढ़ाया गया | Extended Upto : 2024-10-09 09:00:00

अतिरिक्त आवश्यक डेटा/दस्तावेज़: खरीदार | Additional Required Data/Document(s) : Buyer

1. Introduction about the project /services being proposed for procurement using custom bid functionality : [click here](#)
2. Instruction To Bidder : [click here](#)
3. Pre Qualification Criteria (PQC) etc If any required : [click here](#)
4. Scope of Work : [click here](#)
5. Payment Terms : [click here](#)
6. Penalties : [click here](#)
7. Quantifiable Specification / Standards of The Service/ BOQ : [click here](#)
8. Project Experience and Qualifying Criteria Requirement : [click here](#)
9. GEM Availability Report (GAR) : [click here](#)
10. Undertaking of Competent Authority is mandatory to create Custom Bid for Services. Please download standard format document and upload : [click here](#)
11. Any other Documents As per Specific Requirement of Buyer -1 : [click here](#)

अतिरिक्त डेटा/दस्तावेज़ : विक्रेता | Additional Data/Document(s) : Seller

1. Certificate (Requested in ATC) : [click here](#)
2. Compliance Documents In Respect Of Pqc And Itb : [click here](#)
3. Compliance Documents In Respect Of Resource Qualification , Profiles & Past Experience /expertise : [click here](#)
4. Compliance Documents In Respect Of Sow Etc : [click here](#)
5. Compliance Documents In Respect Of Specification And Standard Of Services : [click here](#)
6. Compliance Document In Respect Of Registration And Certification Of Service Provider Entity : [click here](#)
7. Compliance Document In Respect Of Approach & Methodology : [click here](#)
8. Compliance Documents In Respect Of Project Experience Of Firms : [click here](#)
9. Compliance Document In Respect Of Certification Of Resources . : [click here](#)
10. Any Other Documents As Per Bid (i) : [click here](#)
11. Any Other Documents As Per Bid (ii) : [click here](#)
12. Any Other Documents As Per Bid (iii) : [click here](#)

ईपीबीजी विवरण | ePBG Detail

सहायक बैंक Advisory Bank :	State Bank of India
ईपीबीजी प्रतिशत (%) ePBG Percentage(%) :	5.00
बोली लगाने वाले को बोली के नियमों और शर्तों के अनुसार लागू ईपीबीजी प्रस्तुत करना होगा The bidder shall furnish ePBG as applicable as per bid's terms and conditions	

नियम और शर्तें | Terms and Conditions

1. General Terms and Conditions-

- 1.1 This contract is governed by the General Terms and Conditions, conditions stipulated to this Product/Service as provided in the Marketplace.
- 1.2 This Contract between the Seller and the Buyer, is for the supply of the Goods and/ or Services, detailed in the schedule above, in accordance with the General Terms and Conditions (GTC) unless otherwise superseded by Goods / Services specific Special Terms and Conditions (STC) and/ or BID/Reverse Auction Additional Terms and Conditions (ATC), as applicable
- 1.3 All GeM Sellers / Service Providers are mandated to ensure compliance with all the applicable laws / acts / rules including but not limited to all Labour Laws such as The Minimum Wages Act, 1948, The Payment of Wages Act, 1936, The Payment of Bonus Act, 1965, The Equal Remuneration Act, 1976, The Payment of Gratuity Act, 1972 etc. Any non-compliance will be treated as breach of contract and Buyer may take suitable actions as per GeM Contract.

2. Buyer Added Bid Specific Terms and Conditions-

2.1 Generic

Bidder financial standing: The bidder should not be under liquidation, court receivership or similar proceedings, should not be bankrupt. Bidder to upload undertaking to this effect with bid.

2.2 Certificates:

Bidder's offer is liable to be rejected if they don't upload any of the certificates / documents sought in the Bid document, ATC and Corrigendum if any.

नोट: यह सिस्टम जनरेटेड फाइल है। कोई हस्ताक्षर की आवश्यकता नहीं है।

Note: This is system generated file. No signature is required.

Signature Not Verified

Digitally Signed,
Name: ACHANATH

SURESH
Date: 06-Jan-2025 18:12:39

व. मं. यांत्रिक इंजीनियर
Sr. Divn Mechanical Engineer
दक्षिण रेलवे / Southern Railway
पालक्काड / Palakkad



अनुबंध क्रमांक | Contract No: GEMC-511687746179129

अनुबंध तिथि | Contract Generated Date : 06-Jan-2025

बोली/आरए/पीबीपी संख्या | Bid/RA/PBP No.: GEM/2024/B/5546216

संगठन विवरण Organisation Details	खरीदार विवरण Buyer Details
प्रकार Type : Central Government मंत्रालय Ministry : Ministry of Railways विभाग Department : Indian Railways संगठन का नाम Organisation Name : Southern Railway कार्यालय क्षेत्र Office Zone : Southern Railway	पद Designation : SRDME PGT संपर्क नंबर Contact No. : 0491-2555342- ईमेल आईडी Email ID : srdme@pgt.railnet.gov.in जीएसटीआईएन GSTIN : 32AAAGM0289C1ZS जीएसटीआईएन GSTIN : 32AAAGM0289C1ZS Office of the Senior Divisional Mechanical Engineer Divisional Railway Manager Office Palakkad Division Palakkad, PALAKKAD, KERALA-678002, India
	पता Address : Palakkad, PALAKKAD, KERALA-678002, India

वित्तीय स्वीकृति विवरण Financial Approval Detail	भुगतान प्राधिकरण विवरण Paying Authority Details
आईएफडी सहमति IFD Concurrence : No प्रशासनिक अनुमोदन का पदनाम Designation of Administrative Approval: ADRM-I/PGT वित्तीय अनुमोदन का पदनाम Designation of Financial Approval: SR DFM/PGT	Role: BUYER भुगतान का तरीका Payment Mode: Railways पद Designation : SRDME PGT ईमेल आईडी Email ID : srdme@pgt.railnet.gov.in जीएसटीआईएन GSTIN : 32AAAGM0289C1ZS Office of the Senior Divisional Mechanical Engineer Divisional Railway Manager Office Palakkad Division Palakkad, PALAKKAD, KERALA-678002, India
	पता Address: Palakkad, PALAKKAD, KERALA-678002, India

परेषिती विवरण Consignee Details		सेवा विवरण Service Description
क्र.सं. S.No	परेषिती नाम & पता Consignee Name & Address	
1	संपर्क Contact : 0491-2558833-66142 ईमेल आईडी Email ID : binu.jose32@gov.in जीएसटीआईएन GSTIN : 29AAAGM0289C1ZF पता Address : OFFICE OF THE SENIOR SECTION ENGINEER, CARRIAGE AND WAGON, Mangaluru Central railway station, Southern Railway, Mangaluru 575001, Karnataka, 575001, Dakshina Kannada, KARNATAKA-575001, India	Custom Bid for Services - MECHANIZED CLEANING AND WATERING OF COACHES AT MANGALORE DEPOT FOR A PERIOD OF 2 YEARS AS PER SCHEDULE I INCLUDING GST 18 PERCENTAGE WITH AN AVERAGE 122 COACHES PER DAY Custom Bid for Services - CLEANING OF PIT LINE AND PREMISES OF MANGALORE DEPOT FOR A PERIOD OF 2 YEARS AS PER SCHEDULE II INCLUDING GST 18 PERCENTAGE APPROXIMATE 86757840 SQ FT AREA Custom Bid for Services - BUFFING OF STAINLESS STEEL ITEMS AT MANGALORE DEPOT FOR A PERIOD OF 2 YEARS AS PER SCHEDULE III INCLUDING GST 18 PERCENTAGE

सेवा प्रदाता विवरण Service Provider Details	
जेम विक्रेता आईडी GeM Seller ID : 2160180000360417 कंपनी का नाम Company Name : JAGDEV INFRASTRUCTURES PRIVATE LIMITED संपर्क नंबर Contact No. : 09886796672 ईमेल आईडी Email ID : gurujagdev2@gmail.com पता Address : 2ND BLOCK 1 ST FLOOR SHOP NO 129 AND 130, LAXMI BALAKRISHNA SQUARE, STATION ROAD, STATION ROAD HUBLI, Dharward, KARNATAKA-580020, - एमएसएमई पंजीकरण संख्या MSME Registration number : UDYAM-KR-13-0007324 जीएसटीआईएन GSTIN : 29AADJ9248B1ZG (R)	
खरीदार द्वारा सत्यापित एमएसएमई स्थिति MSME Status as verified by buyer : Verified	
एमएसएमई सामाजिक श्रेणी MSE Social Category : General	
एमएसएमई लिंग श्रेणी MSE Gender : OTHERS	

* जिसके नाम के पक्ष में GST/TAX इनवॉइस पेश किया जाएगा | GST / Tax invoice to be raised in the name of - Consignee

सेवा विवरण Service Details	
सेवा प्रारंभ दिनांक (नवीनतम) Service Start Date (latest by): 15-Jan-2025	सेवा समाप्ति तिथि Service End Date : 14-Jan-2027
श्रेणी नाम Category Name : Custom Bid for Services	

बिलिंग चक्र | Billing Cycle: monthly

विवरण Description	The quantity of procurement *1* indicates Project based or Lumpsum based hiring.	Lumpsum Cost of Service in totality
Description / Nomenclature of Service Proposed for procurement using custom bid functionality MECHANIZED CLEANING AND WATERING OF COACHES AT MANGALORE DEPOT FOR A PERIOD OF 2 YEARS AS PER SCHEDULE I INCLUDING GST 18 PERCENTAGE WITH AN AVERAGE 122 COACHES PER DAY		
Regulatory/ Statutory Compliance of Service YES		

व. म. यात्रिक इंजीनियर
Sr. Divl. Mechanical Engineer
दक्षिण रेलवे / Southern Railway
पालक्काड / Palakkad

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Compliance of Service to SOW, STC, SLA etc	YES
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कुल राशि (सूत्र) | Total Amount (Formula) :
(1*Lumpsum Cost of Service in totality)

ऐडऑन के बिना कुल मूल्य Total Value without Addons(INR)	47228355
कुल ऐडऑन मूल्य Total Addon Value(INR)	0
ऐडऑन सहित कुल मूल्य Total Value Including Addons(INR)	47228355

श्रेणी नाम | Category Name : Custom Bid for Services

बिलिंग चक्र | Billing Cycle: monthly

विवरण Description		The quantity of procurement "1" indicates Project based or Lumpsum based hiring.	Lumpsum Cost of Service in totality
Description /Nomenclature of Service Proposed for procurement using custom bid functionality	CLEANING OF PIT LINE AND PREMISES OF MANGALORE DEPOT FOR A PERIOD OF 2 YEARS AS PER SCHEDULE II INCLUDING GST 18 PERCENTAGE APPROXIMATE 86757840 SQ FT AREA	1	29256210
Regulatory/ Statutory Compliance of Service	YES		
Compliance of Service to SOW, STC, SLA etc	YES		

कुल राशि (सूत्र) | Total Amount (Formula) :
(1*Lumpsum Cost of Service in totality)

ऐडऑन के बिना कुल मूल्य Total Value without Addons(INR)	29256210
कुल ऐडऑन मूल्य Total Addon Value(INR)	0
ऐडऑन सहित कुल मूल्य Total Value Including Addons(INR)	29256210

श्रेणी नाम | Category Name : Custom Bid for Services

बिलिंग चक्र | Billing Cycle: monthly

विवरण Description		The quantity of procurement "1" indicates Project based or Lumpsum based hiring.	Lumpsum Cost of Service in totality
Description /Nomenclature of Service Proposed for procurement using custom bid functionality	BUFFING OF STAINLESS STEEL ITEMS AT MANGALORE DEPOT FOR A PERIOD OF 2 YEARS AS PER SCHEDULE III INCLUDING GST 18 PERCENTAGE	1	5270400
Regulatory/ Statutory Compliance of Service	YES		
Compliance of Service to SOW, STC, SLA etc	YES		

कुल राशि (सूत्र) | Total Amount (Formula) :
(1*Lumpsum Cost of Service in totality)

ऐडऑन के बिना कुल मूल्य Total Value without Addons(INR)	5270400
कुल ऐडऑन मूल्य Total Addon Value(INR)	0
ऐडऑन सहित कुल मूल्य Total Value Including Addons(INR)	5270400

अनुबंध की राशि | Amount of Contract

सभी शुल्क और करों सहित कुल अनुबंध मूल्य Total Contract Value Including All Duties and Taxes(INR)	81754965
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मूल्य विभाजन की पेशकश की | Price Break up offered : [प्राइज ब्रेक अप ऑफर किए गए दस्तावेज लिंक](#) | Price Break up offered Document link

मूल्य द्विभाजन एक्सेल फ़ाइल विवरण | Price Bifurcation Excel File details: [RATE SCHEDULE](#)

सलाहकार बैंक Advisory Bank :	State Bank of India
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ईपीबीजी प्रतिशत (%) ePBG Percentage(%):	5.00
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बोली लगाने वाले को बोली के नियमों और शर्तों के अनुसार लागू ईपीबीजी प्रस्तुत करना होगा | The bidder shall furnish ePBG as applicable as per bid's terms and conditions


ल. म. पाटकि इजीनियर
 Sr. DM, Mechanical Engineer
 पतारकाड / Southern Railway
 पतारकाड / Patakkad



एसएलए विवरण | SLA Details

Preface : Agreement representing a Service Level Agreement ("SLA" or "Agreement") between the Buyer and Service Provider has been uploaded in bid section . The purpose of the agreement uploaded is to facilitate implementation of Services Intended by the Buyer . Each documents as uploaded by buyer should be read in totality to conclude the requirement of Custom e Bid floated on portal .

The Agreement uploaded in bid section will generally contain the Scope of Work, (SOW) , stakeholder's obligations, Special Terms and Conditions (STC) related to service delivery as formulated by the Buyer and Payment Terms etc of the service for mutual understanding of the stakeholders. The Agreement remains valid till completion of Scope of Services or end of contractual duration (whichever is earlier) unless either superseded by a revised agreement mutually endorsed by the stakeholders or terminated by either of the parties thereof.

Guiding Principle : The Services contracts placed shall be governed by following set of Terms and Conditions :

1. General Terms and Conditions for Goods and Services;
2. Buyer's Formulated Service Specific STC including the Service Level Agreement (SLA) for the service as uploaded with the bid in form of suitable matching document ,

The above terms and conditions are in reverse order of precedence .Service specific STC supersede GTC, whenever there are any conflicting provisions. The above set of terms and conditions along with scope of work and service level agreement as enumerated in the document shall be construed to be part of the Contract between Buyer and Service Provider.

Intended Objectives And Goals of SLA : The objective of Agreement (SLA) as uploaded in bid section is to ensure that all the commitments and obligations are in place to ensure consistent delivery of service to buyer by service provider. Generally The goals of an Agreement are to:

1. Provide clear reference to service ownership, accountability, roles and/or responsibilities of both parties
2. Present a clear, concise and measurable description of service offered to the buyer
3. Establish Terms and Conditions for all the involved stakeholders, it also includes the actions to be taken in case of failure to comply with conditions specified
4. To ensure that all the parties understand the consequences in case of termination of services due to any of the stated reasons
5. The agreement will act as a reference document that both the parties have understood the above-mentioned terms and conditions and have agreed to comply by the same. The agreement can also be revised/ modified on mutual consent of the stakeholders.

Parties To The Agreement

The main stakeholders associated with this agreement are:

1. Buyer: Buyer is responsible to provide clear instructions, approvals and timely payments for the services availed .
2. Service Provider: Service provider is responsible to provide all the required services in timely manner. Service provider may also include seller, any authorized agents, assignees, successors and nominees as described in the agreement

The responsibilities and obligations of the stakeholders have been outlined in this document. The document also encompasses service level /penalties in case of non-adherence to the defined terms and conditions. It is assumed that all stakeholders would have read and understood the same before signing the SLA document.

ADVISORY WITH RESPECT TO SCOPE OF SERVICE

Scope of Work (SOW) is the most important & crucial component of any bidding process. It is for this that the whole bidding process is entered upon to execute the scope of work and deliver outcomes that the Government strives for. Scope of work directly affects the performance of contract therefore utmost care should be taken to avoid ambiguity with respect to deliverable .

For example , in case of Complex / Intricate Consulting Services , Some key guiding principles for drafting scope of work may be as under :

- "Detailed" specification of requirements is extremely critical – please ensure that even standard assumptions on scope of work are laid down and described .
- Make sure that specifications are endorsed by key stakeholders .
- Identify mandatory and non-mandatory requirements in scope of work . It should clearly provide the outcomes expected from solution/service delivery .
- The scope of work should mention what the outcome is based upon – time or material?
- A check should be made that the final specification of requirements : (a) addresses the targeted outcomes and business objectives . (b)meets the agreed stakeholder needs (c) covers whole-of-life of the contract deliverables .
- The objective, structure and expected set of contents of each knowledge item/deliverable should be laid down, in as much detail as possible, rendering the best level of clarity to it.
- The coverage of services needed in the form of activities like client visits, geographies to be studied, stakeholder meetings / interviews / workshops to be conducted, must be detailed out to avoid delivery compromises .
- Buyer must ensure that the service provider complies with the Rule 144(xi) of General Financial Rules (GFR), 2017 and the product supplied, if any, must also comply with Make In India guidelines of DPIIT"

Important Note : Buyers authorities are advised to upload GAR report positively and without fail at appropriate place to ensure process complinace . Buyer may indicate about requirement Past Experience if so required by uploading the same at time of bid creation including approval of their competent authority . Service Providers's response may be assessed atime of technical evaluation.

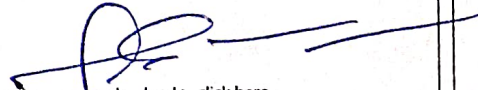
Price Variation Clause:

"It is advisable to include Price Variation Clause in the long term contracts to take care of the increase/decrease in prices of various ingredients which majorly affect the overall price of the service. Buyers are therefore advised to include the Price Variation Clause (PVC) in the bid document through ATC for long term contracts. The additional payment, if any, on account of PVC can be done offline till such time online functionality is developed on GeM."

अतिरिक्त आवश्यक डेटा/दस्तावेज़: खरीदार | Additional Required Data/Document(s) : Buyer

1. Introduction about the project /services being proposed for procurement using custom bid functionality : [click here](#)
2. Instruction To Bidder : [click here](#)
3. Pre Qualification Criteria (PQC) etc if any required : [click here](#)
4. Scope of Work : [click here](#)
5. Payment Terms : [click here](#)
6. Penalties : [click here](#)
7. Quantifiable Specification / Standards of The Service/ BOQ : [click here](#)
8. Project Experience and Qualifying Criteria Requirement : [click here](#)
9. GEM Availability Report (GAR) : [click here](#)
10. Any other Documents As per Specific Requirement of Buyer -1 : [click here](#)
11. Undertaking of Competent Authority is mandatory to create Custom Bid for Services. Please download standard format document and upload : [click here](#)

अतिरिक्त डेटा/दस्तावेज़ : विक्रेता | Additional Data/Document(s) : Seller


S. M. यांत्रिक इंजीनियर
Sr. Divl. Mechanical Engineer
दक्षिण रेलवे / Southern Railway
पालक्काड / Palakkad

74

1. Certificate (Requested in ATC) : [click here](#)
2. Compliance Documents In Respect Of Sow Etc : [click here](#)
3. Compliance Documents In Respect Of Resource Qualification , Profiles & Past Experience /expertise : [click here](#)
4. Compliance Document In Respect Of Approach & Methodology : [click here](#)
5. Compliance Documents In Respect Of Project Experience Of Firms : [click here](#)
6. Compliance Document In Respect Of Registration And Certification Of Service Provider Entity : [click here](#)
7. Any Other Documents As Per Bid (i) : [click here](#)
8. Any Other Documents As Per Bid (iii) : [click here](#)
9. Compliance Document In Respect Of Certification Of Resources . : [click here](#)
10. Any Other Documents As Per Bid (ii) : [click here](#)
11. Compliance Documents In Respect Of Pqc And Itb : [click here](#)
12. Compliance Documents In Respect Of Specification And Standard Of Services : [click here](#)

ईपीबीजी विवरण | ePBG Detail

नियम और शर्तें | Terms and Conditions

1. General Terms and Conditions-

- 1.1 This contract is governed by the [General Terms and Conditions](#), conditions stipulated to this Product/Service as provided in the Marketplace.
- 1.2 This Contract between the Seller and the Buyer, is for the supply of the Goods and/ or Services, detailed in the schedule above, in accordance with the General Terms and Conditions (GTC) unless otherwise superseded by Goods / Services specific Special Terms and Conditions (STC) and/ or BID/Reverse Auction Additional Terms and Conditions (ATC), as applicable
- 1.3 All GeM Sellers / Service Providers are mandated to ensure compliance with all the applicable laws / acts / rules including but not limited to all Labour Laws such as The Minimum Wages Act, 1948, The Payment of Wages Act, 1936, The Payment of Bonus Act, 1965, The Equal Remuneration Act, 1976, The Payment of Gratuity Act, 1972 etc. Any non-compliance will be treated as breach of contract and Buyer may take suitable actions as per GeM Contract.

2. Buyer Added Bid Specific Terms and Conditions-

2.1 Generic

Bidder financial standing: The bidder should not be under liquidation, court receivership or similar proceedings, should not be bankrupt. Bidder to upload undertaking to this effect with bid.

2.2 Certificates:

Bidder's offer is liable to be rejected if they don't upload any of the certificates / documents sought in the Bid document, ATC and Corrigendum if any.

नोट: यह सिस्टम जनरेटेड फाइल है। कोई हस्ताक्षर की आवश्यकता नहीं है।

Note: This is system generated file. No signature is required.

Signature Not Verified

Digitally Signed

Name: ACHANATH

SURESH

Date: 06-Jan-2025 17:53:09

व. मं. यांत्रिक इंजीनियर
Sr. Div. Mechanical Engineer
दक्षिण रेलवे / Southern Railway
पालक्काड / Palakkad

SR

अनुबंध | Contract

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अनुबंध क्रमांक | Contract No: GEMC-511687701717661

अनुबंध तिथि | Contract Generated Date : 19-May-2025

बोली/आरए/पीबीपी संख्या | Bid/RM/PBP No.: GEM/2025/B/6130182

संगठन विवरण Organisation Details	खरीदार विवरण Buyer Details
प्ररूप Type : Central Government मंत्रालय Ministry : Ministry of Railways विभाग Department : Indian Railways संगठन का नाम Organisation Name : Southern Railway कार्यालय क्षेत्र Office Zone : Southern Railway	पद Designation : DEN HM PGT संपर्क नंबर Contact No. : 0974-6763401- ईमेल आईडी Email ID : chandan.kumar1610@gov.in जीएसटीआईएन GSTIN : 32AAAGM0289C1ZS Office of the Senior Divisional Materials Manager Palakkad पता Address : Division DRM Office Palakkad, PALAKKAD, KERALA-678002, India

वित्तीय स्वीकृति विवरण Financial Approval Detail	भुगतान प्राधिकरण विवरण Paying Authority Details
आईएफडी सहमति IFD Concurrence : No प्रशासनिक अनुमोदन का पदनाम Designation of Administrative Approval: DRM/PGT वित्तीय अनुमोदन का पदनाम Designation of Financial Approval: Sr DFM/PGT	Role: BUYER भुगतान का तरीका Payment Mode: Railways पद Designation : DEN HM PGT ईमेल आईडी Email ID : chandan.kumar1610@gov.in जीएसटीआईएन GSTIN : 32AAAGM0289C1ZS Office of the Senior Divisional Materials Manager Palakkad पता Address : Division DRM Office Palakkad, PALAKKAD, KERALA-678002, India

परोक्षिती विवरण Consignee Details		सेवा विवरण Service Description
क्र.सं. S.No	परोक्षिती नाम & पता Consignee Name & Address	
1	संपर्क Contact : 0824-2566542- ईमेल आईडी Email ID : savad.p0347@gov.in जीएसटीआईएन GSTIN : 29AAAGM0289C1ZF पता Address : OFFICE OF THE SENIOR SECTION ENGINEER,CARRIAGE AND WAGON, Mangaluru junction,Southern Railway, Mangaluru Padil PO,Karnataka, 575007, Dakshina Kannada, KARNATAKA-575007, India	Custom Bid for Services - Cleaning of En-route Pass through Trains under Clean Train Station Scheme at Mangalore Junction Railway Station for a period of one year including GST 18 percentage

सेवा प्रदाता विवरण Service Provider Details	
जेम विक्रेता आईडी GeM Seller ID : 182F200001245477 कंपनी का नाम Company Name : THARU & SONS संपर्क नंबर Contact No. : 09349133421 ईमेल आईडी Email ID : antonytp134@yahoo.com पता Address : KARIPAYI ROAD,RAJAGIRI POST,SOUTH KALAMASSERY, Ernakulam, KERALA-683104, - एमएसएमई पंजीकरण संख्या MSME Registration number : UDYAM-KL-02-0002605 जीएसटीआईएन GSTIN: 37AACFT3488R1Z9 (B), 32AACFT3488R1ZJ (R), 18AACFT3488R1Z9 (B), 29AACFT3488R1Z6 (B), 24AACFT3488R1ZG (B), 01AACFT3488R1ZO (B), 33AACFT3488R1ZH (B), 27AACFT3488R1ZA (B), 36AACFT3488R1ZB (B), 09AACFT3488R1Z8 (B), 20AACFT3488R1ZO (B), 30AACFT3488R1ZN (B)	

खरीदार द्वारा सत्यापित एमएसएमई स्थिति MSME Status as verified by buyer : Verified
एमएसई सामाजिक श्रेणी MSE Social Category : General
एमएसई लिंग श्रेणी MSE Gender : Male

*जिसके नाम के पक्ष में GST/TAX इनवॉइस पेश किया जाएगा | GST / Tax invoice to be raised in the name of - Consignee

सेवा विवरण Service Details	
सेवा प्रारंभ दिनांक (नवीनतम) Service Start Date (latest by): 01-Jun-2025	सेवा समाप्ति तिथि Service End Date : 31-May-2026
श्रेणी नाम Category Name : Custom Bid for Services	

बिलिंग चक्र Billing Cycle: monthly		
विवरण Description	The quantity of procurement "1" indicates Project based or Lumpsum based hiring.	Lumpsum Cost of Service in totality

Description /Nomenclature of Service Proposed for procurement using custom bid functionality	Cleaning of En-route Pass through Trains under Clean Train Station Scheme at Mangalore Junction Railway Station for a period of one year including GST 18 percentage	
Regulatory/ Statutory Compliance of Service	YES	
Compliance of Service to SQW, STC, SLA etc.	YES	
		11248592.82

व. म. यांत्रिक इंजीनियर
Sr. Divl. Mechanical Engineer
दक्षिण रेलवे / Southern Railway
पालक्काड / Palakkad

कुल राशि (रु०) | Total Amount (Formula) :
(1*Lumpsum Cost of Service In totality)

ऐडऑन के बिना कुल मूल्य | Total Value without Addons(INR)

11248592.82

कुल ऐडऑन मूल्य | Total Addon Value(INR)

0

ऐडऑन सहित कुल मूल्य | Total Value Including Addons(INR)

11248592.82

अनुबंध की राशि | Amount of Contract

सभी शुल्क और करों सहित कुल अनुबंध मूल्य | Total Contract Value Including All Duties and Taxes(INR)

11248592.82

मूल्य विभाजन की पेशकश की | Price Break up offered : प्राइज ब्रेक अप ऑफर किए गए दस्तावेज लिंक | Price Break up offered Document link

एसएलए विवरण | SLA Details

Preface : Agreement representing a Service Level Agreement ("SLA" or "Agreement") between the Buyer and Service Provider has been uploaded in bid section . The purpose of the agreement uploaded is to facilitate implementation of Services intended by the Buyer . Each documents as uploaded by buyer should be read in totality to conclude the requirement of Custom e Bid floated on portal .

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For example , in case of Complex / Intricate Consulting Services , Some key guiding principles for drafting scope of work may be as under :

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- The scope of work should mention what the outcome is based upon – time or material?
- A check should be made that the final specification of requirements :(a) addresses the targeted outcomes and business objectives . (b)meets the agreed stakeholder needs (c) covers whole-of-life of the contract deliverables .
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"It is advisable to include Price Variation Clause In the long term contracts to take care of the increase/decrease in prices of varloous ingredients which majorly affect the overall price of the service. Buyers are therefore advised to include the Price Variation Clause (PVC) in the bid document through ATC for long term contracts. The additional payment, if any, on account of PVC can be done offline till such time online functionality is developed on GeM."

अतिरिक्त आवश्यक डेटा/दस्तावेज: खरीदार | Additional Required Data/Document(s) : Buyer

व. म. यांत्रिक इंजीनियर
Sr. Divl Mechanical Engineer
दक्षिण रेलवे / Southern Railway
पालक्काड / Palakkad

SR

1. Introduction about the project /services being proposed for procurement using custom bid functionality : [click here](#)
2. Instruction To Bidder : [click here](#)
3. Pre Qualification Criteria (PQC) etc if any required : [click here](#)
4. Scope of Work : [click here](#)
5. Payment Terms : [click here](#)
6. Penalties : [click here](#)
7. Quantifiable Specification / Standards of The Service/ BOQ : [click here](#)
8. Project Experience and Qualifying Criteria Requirement : [click here](#)
9. GEM Availability Report (GAR) : [click here](#)
10. Any other Documents As per Specific Requirement of Buyer -1 : [click here](#)
11. Undertaking of Competent Authority is mandatory to create Custom Bid for Services. Please download standard format document and upload : [click here](#)

अतिरिक्त डेटा/दस्तावेज़ : विक्रेता | Additional Data/Document(s) : Seller

1. Compliance Documents In Respect Of Pqc And Itb : [click here](#)
2. Compliance Documents In Respect Of Sow Etc : [click here](#)
3. Compliance Documents In Respect Of Resource Qualification , Profiles & Past Experience /expertise : [click here](#)
4. Certificate (Requested in ATC) : [click here](#)
5. Compliance Documents In Respect Of Specification And Standard Of Services : [click here](#)
6. Compliance Document In Respect Of Approach & Methodology : [click here](#)
7. Compliance Documents In Respect Of Project Experience Of Firms : [click here](#)
8. Compliance Document In Respect Of Registration And Certification Of Service Provider Entity : [click here](#)
9. Compliance Document In Respect Of Certification Of Resources . : [click here](#)

मूल्य द्विभाजन एक्सेल फ़ाइल विवरण | Price Bifurcation Excel File details: [Rate Schedule](#)

ईपीबीजी विवरण | ePBG Detail

सलाहकार बैंक Advisory Bank :	State Bank of India
ईपीबीजी प्रतिशत (%) ePBG Percentage(%):	5.00

बोली लगाने वाले को बोली के नियमों और शर्तों के अनुसार लागू ईपीबीजी प्रस्तुत करना होगा | The bidder shall furnish ePBG as applicable as per bid's terms and conditions

नियम और शर्तें | Terms and Conditions

1. General Terms and Conditions-

- 1.1 This contract is governed by the [General Terms and Conditions](#), conditions stipulated to this Product/Service as provided in the Marketplace.
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- 1.3 All GeM Sellers / Service Providers are mandated to ensure compliance with all the applicable laws / acts / rules including but not limited to all Labour Laws such as The Minimum Wages Act, 1948, The Payment of Wages Act, 1936, The Payment of Bonus Act, 1965, The Equal Remuneration Act, 1976, The Payment of Gratuity Act, 1972 etc. Any non-compliance will be treated as breach of contract and Buyer may take suitable actions as per GeM Contract.

2. Buyer Added Bid Specific Terms and Conditions-

2.1 Generic

Bidder financial standing: The bidder should not be under liquidation, court receivership or similar proceedings, should not be bankrupt. Bidder to upload undertaking to this effect with bid.

2.2 Certificates:

Bidder's offer is liable to be rejected if they don't upload any of the certificates / documents sought in the Bid document, ATC and Corrigendum if any.

2.3 Buyer Added Bid Specific ATC:

Buyer Added text based ATC clauses

Geographical Presence: The bidder should have an office at Kerala or Karnataka or tamilnadu states as per tender condition

नोट: यह सिस्टम जनरेटेड फाइल है। कोई हस्ताक्षर की आवश्यकता नहीं है।

Note: This is system generated file. No signature is required.

Signature Not Verified

Digitally Signed
Name: CHANDAN KUMAR
Date: 19-May-2025
15:48:30

व. म. यांत्रिक इंजीनियर
Sr. Dtl. Mechanical Engineer
दक्षिण रेलवे / Southern Railway
पालक्काड़ / Palakkad

अनुबंध | Contract

78



अनुबंध क्रमांक | Contract No: GEMC-511687711473786

अनुबंध तिथि | Contract Generated Date : 06-Jan-2025

बोली/आरए/पीबीपी संख्या | Bid/RA/PBP No.: GEM/2024/B/5395287

संगठन विवरण Organisation Details	खरीदार विवरण Buyer Details
प्रकार Type : Central Government मंत्रालय Ministry : Ministry of Railways विभाग Department : Indian Railways संगठन का नाम Organisation Name : Southern Railway कार्यालय क्षेत्र Office Zone : Southern Railway	पद Designation : SRDME PGT संपर्क नंबर Contact No. : 0491-2555342- ईमेल आईडी Email ID : srdme@pgt.railnet.gov.in जीएसटीआईएन GSTIN : 32AAAGM0289C1ZS पता Address : Office of the Senior Divisional Mechanical Engineer Divisional Railway Manager Office Palakkad Division Palakkad, PALAKKAD, KERALA-678002, India

वित्तीय स्वीकृति विवरण Financial Approval Detail	भुगतान प्राधिकरण विवरण Paying Authority Details
आईएफडी सहमति IFD Concurrence : No प्रशासनिक अनुमोदन का पदनाम Designation of Administrative Approval: Sr DME/PGT वित्तीय अनुमोदन का पदनाम Designation of Financial Approval : SR DFM/PGT	Role: BUYER भुगतान का तरीका Payment Mode: Railways पद Designation : SRDME PGT ईमेल आईडी Email ID : srdme@pgt.railnet.gov.in जीएसटीआईएन GSTIN : 32AAAGM0289C1ZS पता Address : Office of the Senior Divisional Mechanical Engineer Divisional Railway Manager Office Palakkad Division Palakkad, PALAKKAD, KERALA-678002, India

परेषिती विवरण Consignee Details		सेवा विवरण Service Description
क्र.सं. S.No	परेषिती नाम & पता Consignee Name & Address	
1	संपर्क Contact : 0491-2558833-66142 ईमेल आईडी Email ID : binu.jose32@gov.in जीएसटीआईएन GSTIN : 29AAAGM0289C1ZF पता Address : OFFICE OF THE SENIOR SECTION ENGINEER,CARRIAGE AND WAGON, Mangaluru Central railway station, Southern Railway, Mangaluru 575001, Karnataka, 575001, Dakshina Kannada, KARNATAKA-575001, India	Custom Bid for Services - Cleaning of coaches during Turn Round Attention and watering of coaches at Mangalore Central or Ullal or Bundar and Platform Turn Round Attention and watering of Vande Bharath trains at Kasaragod for a period of 2 years as ..

सेवा प्रदाता विवरण Service Provider Details	
जेम विक्रेता आईडी GeM Seller ID : 93BA180000340133 कंपनी का नाम Company Name : VIBGYOR INFO PRIVATE LIMITED संपर्क नंबर Contact No. : 06394049392 ईमेल आईडी Email ID : vibgyorinfo@yahoo.com पता Address : 101, B BLOCK,ROHIT BHAWAN,4 SAPRU MARG,HAZRATGANJ, Lucknow, UTTAR PRADESH-226001, - एमएसएमई पंजीकरण संख्या MSME Registration number : UDYAM-UP-50-0016462 जीएसटीआईएन GSTIN: 09AABC6726G1Z5 (R)	
खरीदार द्वारा सत्यापित एमएसएमई स्थिति MSME Status as verified by buyer : Verified	
एमएसई सामाजिक श्रेणी MSE Social Category : General	
एमएसई लिंग श्रेणी MSE Gender : Male	

*जिसके नाम के पक्ष में GST/TAX इनवॉइस पेश किया जाएगा | GST / Tax invoice to be raised in the name of - Consignee

सेवा विवरण | Service Details

सेवा प्रारंभ दिनांक (नवीनतम) | Service Start Date (latest by): 17-Jan-2025

सेवा समाप्ति तिथि | Service End Date : 16-Jan-2027

श्रेणी नाम | Category Name : Custom Bid for Services

बिलिंग चक्र | Billing Cycle: monthly

विवरण Description	The quantity of procurement "1" indicates Project based or Lumpsum based hiring.	Lumpsum Cost of Service in totality
Description /Nomenclature of Service Proposed for procurement using custom bid functionality Cleaning of coaches during Turn Round Attention and watering of coaches at Mangalore Central or Ullal or Bundar and Platform Turn Round Attention and watering of Vande Bharath trains at Kasaragod for a period of 2 years as per the scope and schedule	1	73426485.78
Regulatory/ Statutory Compliance of Service YES		

व. म. नरसिंह शंकीशियर
Sr. Divl. Mechanical Engineer

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Compliance of Service to SOW, STC, SLA etc	YES
कुल राशि (रुप) Total Amount (Formula) : (1*Lumpsum Cost of Service in totality)	
एडऑन के बिना कुल मूल्य Total Value without Addons(INR)	73426485.78
कुल एडऑन मूल्य Total Addon Value(INR)	0
एडऑन सहित कुल मूल्य Total Value Including Addons(INR)	73426485.78
अनुबंध की राशि Amount of Contract	
सभी शुल्क और करों सहित कुल अनुबंध मूल्य Total Contract Value Including All Duties and Taxes(INR)	73426485.78
मूल्य विभाजन की पेशकश की Price Break up offered : प्राइज ब्रेक अप ऑफर किए गए दस्तावेज लिंक Price Break up offered Document link	

एसएलए विवरण | SLA Details

Preface : Agreement representing a Service Level Agreement ("SLA" or "Agreement") between the Buyer and Service Provider has been uploaded in bid section . The purpose of the agreement uploaded is to facilitate implementation of Services intended by the Buyer . Each documents as uploaded by buyer should be read in totality to conclude the requirement of Custom e Bid floated on portal .

The Agreement uploaded in bid section will generally contain the Scope of Work, (SOW) , stakeholder's obligations, Special Terms and Conditions (STC) related to service delivery as formulated by the Buyer and Payment Terms etc of the service for mutual understanding of the stakeholders. The Agreement remains valid till completion of Scope of Services or end of contractual duration (whichever is earlier) unless either superseded by a revised agreement mutually endorsed by the stakeholders or terminated by either of the parties thereof.

Guiding Principle : The Services contracts placed shall be governed by following set of Terms and Conditions :

1. General Terms and Conditions for Goods and Services;
2. Buyer's Formulated Service Specific STC including the Service Level Agreement (SLA) for the service as uploaded with the bid in form of suitable matching document .

The above terms and conditions are in reverse order of precedence .Service specific STC supersede GTC, whenever there are any conflicting provisions. The above set of terms and conditions along with scope of work and service level agreement as enumerated in the document shall be construed to be part of the Contract between Buyer and Service Provider.

Intended Objectives And Goals of SLA : The objective of Agreement (SLA) as uploaded in bid section is to ensure that all the commitments and obligations are in place to ensure consistent delivery of service to buyer by service provider. Generally The goals of an Agreement are to:

1. Provide clear reference to service ownership, accountability, roles and/or responsibilities of both parties
2. Present a clear, concise and measurable description of service offered to the buyer
3. Establish Terms and Conditions for all the involved stakeholders, it also includes the actions to be taken in case of failure to comply with conditions specified
4. To ensure that all the parties understand the consequences in case of termination of services due to any of the stated reasons
5. The agreement will act as a reference document that both the parties have understood the above-mentioned terms and conditions and have agreed to comply by the same. The agreement can also be revised/ modified on mutual consent of the stakeholders.

Parties To The Agreement

The main stakeholders associated with this agreement are:

1. Buyer: Buyer is responsible to provide clear instructions, approvals and timely payments for the services availed.
2. Service Provider: Service provider is responsible to provide all the required services in timely manner. Service provider may also include seller, any authorized agents, assignees, successors and nominees as described in the agreement

The responsibilities and obligations of the stakeholders have been outlined in this document. The document also encompasses service level /penalties in case of non-adherence to the defined terms and conditions. It is assumed that all stakeholders would have read and understood the same before signing the SLA document.

ADVISORY WITH RESPECT TO SCOPE OF SERVICE

Scope of Work (SOW) is the most important & crucial component of any bidding process. It is for this that the whole bidding process is entered upon to execute the scope of work and deliver outcomes that the Government strives for. Scope of work directly affects the performance of contract therefore utmost care should be taken to avoid ambiguity with respect to deliverable .

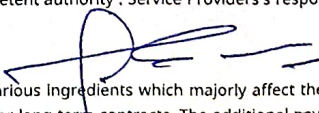
For example , in case of Complex / Intricate Consulting Services , Some key guiding principles for drafting scope of work may be as under :

- "Detailed" specification of requirements is extremely critical – please ensure that even standard assumptions on scope of work are laid down and described .
- Make sure that specifications are endorsed by key stakeholders .
- Identify mandatory and non-mandatory requirements in scope of work . It should clearly provide the outcomes expected from solution/service delivery .
- The scope of work should mention what the outcome is based upon – time or material?
- A check should be made that the final specification of requirements : (a) addresses the targeted outcomes and business objectives . (b)meets the agreed stakeholder needs (c) covers whole-of-life of the contract deliverables .
- The objective, structure and expected set of contents of each knowledge Item/deliverable should be laid down, in as much detail as possible, rendering the best level of clarity to it.
- The coverage of services needed in the form of activities like client visits, geographies to be studied, stakeholder meetings / interviews / workshops to be conducted, must be detailed out to avoid delivery compromises .
- Buyer must ensure that the service provider complies with the Rule 144(xi) of General Financial Rules (GFR), 2017 and the product supplied, if any, must also comply with Make In India guidelines of DPIIT"

Important Note : Buyers authorities are advised to upload GAR report positively and without fail at appropriate place to ensure process complinace . Buyer may indicate about requirement Past Experience if so required by uploading the same at time of bid creation including approval of their competent authority . Service Providers's response may be assessed atime of technical evaluation.

Price Variation Clause:

"It is advisable to include Price Variation Clause in the long term contracts to take care of the increase/decrease in prices of various ingredients which majorly affect the overall price of the service. Buyers are therefore advised to include the Price Variation Clause (PVC) in the bid document through ATC for long term contracts. The additional payment, if any, on account of PVC can be done offline till such time online functionality is developed on GeM."


व. म. यात्रिक इंजीनियर
Sr. Divl. Mechanical Engineer
दक्षिण रेलवे / Southern Railway
पालक्काड / Palakkad

ईपीबीजी फाइल विवरण | Price Bifurcation Excel File details: Rate Schedule

1. तक बढ़ाया गया | Extended Upto : 2024-10-09 09:00:00

अतिरिक्त आवश्यक डेटा/दस्तावेज़: खरीदार | Additional Required Data/Document(s) : Buyer

1. Introduction about the project /services being proposed for procurement using custom bid functionality : [click here](#)
2. Instruction To Bidder : [click here](#)
3. Pre Qualification Criteria (PQC) etc if any required : [click here](#)
4. Scope of Work : [click here](#)
5. Payment Terms : [click here](#)
6. Penalties : [click here](#)
7. Quantifiable Specification / Standards of The Service/ BOQ : [click here](#)
8. Project Experience and Qualifying Criteria Requirement : [click here](#)
9. GEM Availability Report (GAR) : [click here](#)
10. Undertaking of Competent Authority is mandatory to create Custom Bid for Services. Please download standard format document and upload : [click here](#)
11. Any other Documents As per Specific Requirement of Buyer -1 : [click here](#)

अतिरिक्त डेटा/दस्तावेज़ : विक्रेता | Additional Data/Document(s) : Seller

1. Certificate (Requested in ATC) : [click here](#)
2. Compliance Documents In Respect Of Pqc And Itb : [click here](#)
3. Compliance Documents In Respect Of Resource Qualification , Profiles & Past Experience /expertise : [click here](#)
4. Compliance Documents In Respect Of Sow Etc : [click here](#)
5. Compliance Documents In Respect Of Specification And Standard Of Services : [click here](#)
6. Compliance Document In Respect Of Registration And Certification Of Service Provider Entity : [click here](#)
7. Compliance Document In Respect Of Approach & Methodology : [click here](#)
8. Compliance Documents In Respect Of Project Experience Of Firms : [click here](#)
9. Compliance Document In Respect Of Certification Of Resources . : [click here](#)
10. Any Other Documents As Per Bid (i) : [click here](#)
11. Any Other Documents As Per Bid (ii) : [click here](#)
12. Any Other Documents As Per Bid (iii) : [click here](#)

ईपीबीजी विवरण | ePBG Detail

सलाहकार बैंक | Advisory Bank :

State Bank of India

ईपीबीजी प्रतिशत (%) | ePBG Percentage(%) :

5.00

बोली लगाने वाले को बोली के नियमों और शर्तों के अनुसार लागू ईपीबीजी प्रस्तुत करना होगा | The bidder shall furnish ePBG as applicable as per bid's terms and conditions

नियम और शर्तें | Terms and Conditions

1. General Terms and Conditions-

- 1.1 This contract is governed by the General Terms and Conditions, conditions stipulated to this Product/Service as provided in the Marketplace.
- 1.2 This Contract between the Seller and the Buyer, is for the supply of the Goods and/ or Services, detailed in the schedule above, in accordance with the General Terms and Conditions (GTC) unless otherwise superseded by Goods / Services specific Special Terms and Conditions (STC) and/ or BID/Reverse Auction Additional Terms and Conditions (ATC), as applicable
- 1.3 All GeM Sellers / Service Providers are mandated to ensure compliance with all the applicable laws / acts / rules including but not limited to all Labour Laws such as The Minimum Wages Act, 1948, The Payment of Wages Act, 1936, The Payment of Bonus Act, 1965, The Equal Remuneration Act, 1976, The Payment of Gratuity Act, 1972 etc. Any non-compliance will be treated as breach of contract and Buyer may take suitable actions as per GeM Contract.

2. Buyer Added Bid Specific Terms and Conditions-

2.1 Generic

Bidder financial standing: The bidder should not be under liquidation, court receivership or similar proceedings, should not be bankrupt. Bidder to upload undertaking to this effect with bid.

2.2 Certificates:

Bidder's offer is liable to be rejected if they don't upload any of the certificates / documents sought in the Bid document, ATC and Corrigendum if any.


नोट: यह सिस्टम जनरेटेड फाइल है। कोई हस्ताक्षर की आवश्यकता नहीं है।

Note: This is system generated file. No signature is required.

Signature Not Verified

Digitally Signed.
Name: ACHANATH
SURESH

Date: 06-Jan-2025 18:12:39


श. मं. यांत्रिक इंजीनियर
Sr. Divl. Mechanical Engineer
दक्षिण रेलवे / Southern Railway
पालक्काड / Palakkad



अनुबंध क्रमांक | Contract No: GEMC-511687746179129

अनुबंध तिथि | Contract Generated Date : 06-Jan-2025

बोली/आरए/पीबीपी संख्या | Bid/RA/PBP No.: GEM/2024/B/5546216

संगठन विवरण Organisation Details	खरीदार विवरण Buyer Details
<p>परूप Type : Central Government</p> <p>मंत्रालय Ministry : Ministry of Railways</p> <p>विभाग Department : Indian Railways</p> <p>संगठन का नाम Organisation Name : Southern Railway</p> <p>कार्यालय क्षेत्र Office Zone : Southern Railway</p>	<p>पद Designation : SRDME PGT</p> <p>संपर्क नंबर Contact No. : 0491-2555342-</p> <p>ईमेल आईडी Email ID : srdme@pgt.railnet.gov.in</p> <p>जीएसटीआईएन GSTIN : 32AAAGM0289C1ZS</p> <p>पता Address : Office of the Senior Divisional Mechanical Engineer Divisional Railway Manager Office Palakkad Division Palakkad, PALAKKAD, KERALA-678002, India</p>

वित्तीय स्वीकृति विवरण Financial Approval Detail	भुगतान प्राधिकरण विवरण Paying Authority Details
<p>आईएफडी सहमति IFD Concurrence : No</p> <p>प्रशासनिक अनुमोदन का पदनाम Designation of Administrative Approval: ADRM-I/PGT</p> <p>वित्तीय अनुमोदन का पदनाम Designation of Financial Approval : SR DFM/PGT</p>	<p>Role: BUYER</p> <p>भुगतान का तरीका Payment Mode: Railways</p> <p>पद Designation : SRDME PGT</p> <p>ईमेल आईडी Email ID : srdme@pgt.railnet.gov.in</p> <p>जीएसटीआईएन GSTIN : 32AAAGM0289C1ZS</p> <p>पता Address: Office of the Senior Divisional Mechanical Engineer Divisional Railway Manager Office Palakkad Division Palakkad, PALAKKAD, KERALA-678002, India</p>

परोक्षिती विवरण | Consignee Details

क्र.सं. S.No	परोक्षिती नाम & पता Consignee Name & Address	सेवा विवरण Service Description
1	<p>संपर्क Contact : 0491-2558833-66142</p> <p>ईमेल आईडी Email ID : binu.jose32@gov.in</p> <p>जीएसटीआईएन GSTIN : 29AAAGM0289C1ZF</p> <p>पता Address : OFFICE OF THE SENIOR SECTION ENGINEER, CARRIAGE AND WAGON, Mangaluru Central railway station, Southern Railway, Mangaluru 575001, Karnataka, 575001, Dakshina Kannada, KARNATAKA-575001, India</p>	<p>Custom Bid for Services - MECHANIZED CLEANING AND WATERING OF COACHES AT MANGALORE DEPOT FOR A PERIOD OF 2 YEARS AS PER SCHEDULE I INCLUDING GST 18 PERCENTAGE WITH AN AVERAGE 122 COACHES PER DAY</p> <p>Custom Bid for Services - CLEANING OF PIT LINE AND PREMISES OF MANGALORE DEPOT FOR A PERIOD OF 2 YEARS AS PER SCHEDULE II INCLUDING GST 18 PERCENTAGE APPROXIMATE 86757840 SQ FT AREA</p> <p>Custom Bid for Services - BUFFING OF STAINLESS STEEL ITEMS AT MANGALORE DEPOT FOR A PERIOD OF 2 YEARS AS PER SCHEDULE III INCLUDING GST 18 PERCENTAGE</p>

सेवा प्रदाता विवरण | Service Provider Details

जेम विक्रेता आईडी GeM Seller ID : 2160180000360417	कंपनी का नाम Company Name : JAGDEV INFRASTRUCTURES PRIVATE LIMITED
संपर्क नंबर Contact No. : 09886796672	ईमेल आईडी Email ID : gurujagdev2@gmail.com
पता Address : Dharward, KARNATAKA-580020, -	एमएसएमई पंजीकरण संख्या MSME Registration number : UDYAM-KR-13-0007324
जीएसटीआईएन GSTIN : 29AADJ9248B1ZG (R)	
खरीदार द्वारा सत्यापित एमएसएमई स्थिति MSME Status as verified by buyer : Verified	
एमएसएमई सामाजिक श्रेणी MSE Social Category : General	एमएसएमई लिंग श्रेणी MSE Gender : OTHERS

* जिसके नाम के पक्ष में GST/TAX इनवॉइस पेश किया जाएगा | GST / Tax invoice to be raised in the name of - Consignee

सेवा विवरण | Service Details

सेवा प्रारंभ तिनांक (नवीनतम) | Service Start Date (latest by): 15-Jan-2025

सेवा समाप्ति तिथि | Service End Date : 14-Jan-2027

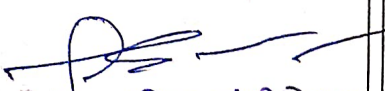
श्रेणी नाम | Category Name : Custom Bid for Services

बिलिंग चक्र | Billing Cycle: monthly

विवरण Description	The quantity of procurement "1" indicates Project based or Lumpsum based hiring.	Lumpsum Cost of Service in totality
Description / Nomenclature of Service Proposed for procurement using custom bid functionality	MECHANIZED CLEANING AND WATERING OF COACHES AT MANGALORE DEPOT FOR A PERIOD OF 2 YEARS AS PER SCHEDULE I INCLUDING GST 18 PERCENTAGE WITH AN AVERAGE 122 COACHES PER DAY	47228355
Regulatory/ Statutory Compliance of Service	YES	

व. मं. सांख्यिक इंजीनियर
Sr. Divl. Mechanical Engineer
दक्षिण रेलवे / Southern Railway
पालक्काड / Palakkad

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Compliance of Service to SOW, STC, SLA etc	YES		
कुल राशि (सूत्र) Total Amount (Formula) : (1*Lumpsum Cost of Service In totality)			
ऐडऑन के बिना कुल मूल्य Total Value without Addons(INR)			47228355
कुल ऐडऑन मूल्य Total Addon Value(INR)			0
ऐडऑन सहित कुल मूल्य Total Value Including Addons(INR)			47228355
श्रेणी नाम Category Name : Custom Bid for Services			
बिलिंग चक्र Billing Cycle: monthly			
विवरण Description		The quantity of procurement "1" indicates Project based or Lumpsum based hiring.	Lumpsum Cost of Service in totality
Description /Nomenclature of Service Proposed for procurement using custom bid functionality	CLEANING OF PIT LINE AND PREMISES OF MANGALORE DEPOT FOR A PERIOD OF 2 YEARS AS PER SCHEDULE II INCLUDING GST 18 PERCENTAGE APPROXIMATE 86757840 SQ FT AREA	1	29256210
Regulatory/ Statutory Compliance of Service	YES		
Compliance of Service to SOW, STC, SLA etc	YES		
कुल राशि (सूत्र) Total Amount (Formula) : (1*Lumpsum Cost of Service in totality)			
ऐडऑन के बिना कुल मूल्य Total Value without Addons(INR)			29256210
कुल ऐडऑन मूल्य Total Addon Value(INR)			0
ऐडऑन सहित कुल मूल्य Total Value Including Addons(INR)			29256210
श्रेणी नाम Category Name : Custom Bid for Services			
बिलिंग चक्र Billing Cycle: monthly			
विवरण Description		The quantity of procurement "1" indicates Project based or Lumpsum based hiring.	Lumpsum Cost of Service in totality
Description /Nomenclature of Service Proposed for procurement using custom bid functionality	BUFFING OF STAINLESS STEEL ITEMS AT MANGALORE DEPOT FOR A PERIOD OF 2 YEARS AS PER SCHEDULE III INCLUDING GST 18 PERCENTAGE	1	5270400
Regulatory/ Statutory Compliance of Service	YES		
Compliance of Service to SOW, STC, SLA etc	YES		
कुल राशि (सूत्र) Total Amount (Formula) : (1*Lumpsum Cost of Service in totality)			
ऐडऑन के बिना कुल मूल्य Total Value without Addons(INR)			5270400
कुल ऐडऑन मूल्य Total Addon Value(INR)			0
ऐडऑन सहित कुल मूल्य Total Value Including Addons(INR)			5270400
अनुबंध की राशि Amount of Contract			
सभी शुल्क और करों सहित कुल अनुबंध मूल्य Total Contract Value Including All Duties and Taxes(INR)			81754965
मूल्य विभाजन की पेशकश की Price Break up offered : ग्राइज ब्रेक अप ऑफर किए गए दस्तावेज लिंक Price Break up offered Document link			
मूल्य द्विभाजन एक्सेल फ़ाइल विवरण Price Bifurcation Excel File details: RATE SCHEDULE			
सलाहकार बैंक Advisory Bank :	State Bank of India		
ईपीबीजी प्रतिशत (%) ePBG Percentage(%):	5.00		
बोली लगाने वाले को बोली के नियमों और शर्तों के अनुसार लागू ईपीबीजी प्रस्तुत करना होगा The bidder shall furnish ePBG as applicable as per bid's terms and conditions			
 व. म. यांत्रिक इंजीनियर Sr. Divl. Mechanical Engineer दक्षिण रेलवे / Southern Railway पालक्काड / Palakkad			

एसएलए विवरण | SLA Details

Preface : Agreement representing a Service Level Agreement ("SLA" or "Agreement") between the Buyer and Service Provider has been uploaded in bid section . The purpose of the agreement uploaded is to facilitate implementation of Services Intended by the Buyer . Each documents as uploaded by buyer should be read in totality to conclude the requirement of Custom e Bid floated on portal .

The Agreement uploaded in bid section will generally contain the Scope of Work, (SOW) , stakeholder's obligations, Special Terms and Conditions (STC) related to service delivery as formulated by the Buyer and Payment Terms etc of the service for mutual understanding of the stakeholders. The Agreement remains valid till completion of Scope of Services or end of contractual duration (whichever is earlier) unless either superseded by a revised agreement mutually endorsed by the stakeholders or terminated by either of the parties thereof.

Guiding Principle : The Services contracts placed shall be governed by following set of Terms and Conditions :

1. General Terms and Conditions for Goods and Services;
2. Buyer's Formulated Service Specific STC Including the Service Level Agreement (SLA) for the service as uploaded with the bid in form of suitable matching document ,

The above terms and conditions are In reverse order of precedence .Service specific STC supersede GTC, whenever there are any conflicting provisions. The above set of terms and conditions along with scope of work and service level agreement as enumerated in the document shall be construed to be part of the Contract between Buyer and Service Provider.

Intended Objectives And Goals of SLA : The objective of Agreement (SLA) as uploaded in bid section is to ensure that all the commitments and obligations are in place to ensure consistent delivery of service to buyer by service provider. Generally The goals of an Agreement are to:

1. Provide clear reference to service ownership, accountability, roles and/or responsibilities of both parties
2. Present a clear, concise and measurable description of service offered to the buyer
3. Establish Terms and Conditions for all the involved stakeholders, it also includes the actions to be taken in case of failure to comply with conditions specified
4. To ensure that all the parties understand the consequences in case of termination of services due to any of the stated reasons
5. The agreement will act as a reference document that both the parties have understood the above-mentioned terms and conditions and have agreed to comply by the same. The agreement can also be revised/ modified on mutual consent of the stakeholders.

Parties To The Agreement

The main stakeholders associated with this agreement are:

1. Buyer: Buyer is responsible to provide clear instructions, approvals and timely payments for the services availed.
2. Service Provider: Service provider is responsible to provide all the required services in timely manner. Service provider may also include seller, any authorized agents, assignees, successors and nominees as described in the agreement

The responsibilities and obligations of the stakeholders have been outlined in this document. The document also encompasses service level /penalties in case of non-adherence to the defined terms and conditions. It is assumed that all stakeholders would have read and understood the same before signing the SLA document.

ADVISORY WITH RESPECT TO SCOPE OF SERVICE

Scope of Work (SOW) is the most important & crucial component of any bidding process. It is for this that the whole bidding process is entered upon to execute the scope of work and deliver outcomes that the Government strives for. Scope of work directly affects the performance of contract therefore utmost care should be taken to avoid ambiguity with respect to deliverable .

For example , in case of Complex / Intricate Consulting Services , Some key guiding principles for drafting scope of work may be as under :

- "Detailed" specification of requirements is extremely critical – please ensure that even standard assumptions on scope of work are laid down and described .
- Make sure that specifications are endorsed by key stakeholders .
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अतिरिक्त आवश्यक डेटा/दस्तावेज़: खरीदार | Additional Required Data/Document(s) : Buyer

1. Introduction about the project /services being proposed for procurement using custom bid functionality : [click here](#)
2. Instruction To Bidder : [click here](#)
3. Pre Qualification Criteria (PQC) etc if any required : [click here](#)
4. Scope of Work : [click here](#)
5. Payment Terms : [click here](#)
6. Penalties : [click here](#)
7. Quantifiable Specification / Standards of The Service/ BOQ : [click here](#)
8. Project Experience and Qualifying Criteria Requirement : [click here](#)
9. GEM Availability Report (GAR) : [click here](#)
10. Any other Documents As per Specific Requirement of Buyer -1 : [click here](#)
11. Undertaking of Competent Authority is mandatory to create Custom Bid for Services. Please download standard format document and upload : [click here](#)


 ए. सं. यांत्रिक इंजीनियर
 Sr. Divl. Mechanical Engineer
 दक्षिण रेलवे / Southern Railway
 पालक्काड / Palakkad

अतिरिक्त डेटा/दस्तावेज़ : विक्रेता | Additional Data/Document(s) : Seller

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1. Certificate (Requested in ATC) : [click here](#)
2. Compliance Documents In Respect Of Sow Etc : [click here](#)
3. Compliance Documents In Respect Of Resource Qualification , Profiles & Past Experience /expertise : [click here](#)
4. Compliance Document In Respect Of Approach & Methodology : [click here](#)
5. Compliance Documents In Respect Of Project Experience Of Firms : [click here](#)
6. Compliance Document In Respect Of Registration And Certification Of Service Provider Entity : [click here](#)
7. Any Other Documents As Per Bid (i) : [click here](#)
8. Any Other Documents As Per Bid (iii) : [click here](#)
9. Compliance Document In Respect Of Certification Of Resources . : [click here](#)
10. Any Other Documents As Per Bid (ii) : [click here](#)
11. Compliance Documents In Respect Of Pqc And Itb : [click here](#)
12. Compliance Documents In Respect Of Specification And Standard Of Services : [click here](#)

ईपीबीजी विवरण | ePBG Detail

नियम और शर्तें | Terms and Conditions

1. General Terms and Conditions-

- 1.1 This contract is governed by the [General Terms and Conditions](#), conditions stipulated to this Product/Service as provided in the Marketplace.
- 1.2 This Contract between the Seller and the Buyer, is for the supply of the Goods and/ or Services, detailed in the schedule above, in accordance with the General Terms and Conditions (GTC) unless otherwise superseded by Goods / Services specific Special Terms and Conditions (STC) and/ or BID/Reverse Auction Additional Terms and Conditions (ATC), as applicable
- 1.3 All GeM Sellers / Service Providers are mandated to ensure compliance with all the applicable laws / acts / rules including but not limited to all Labour Laws such as The Minimum Wages Act, 1948, The Payment of Wages Act, 1936, The Payment of Bonus Act, 1965, The Equal Remuneration Act, 1976, The Payment of Gratuity Act, 1972 etc. Any non-compliance will be treated as breach of contract and Buyer may take suitable actions as per GeM Contract.

2. Buyer Added Bid Specific Terms and Conditions-

2.1 Generic

Bidder financial standing: The bidder should not be under liquidation, court receivership or similar proceedings, should not be bankrupt. Bidder to upload undertaking to this effect with bid.

2.2 Certificates:

Bidder's offer is liable to be rejected if they don't upload any of the certificates / documents sought in the Bid document, ATC and Corrigendum if any.

नोट: यह सिस्टम जनरेटेड फाइल है। कोई हस्ताक्षर की आवश्यकता नहीं है।

Note: This is system generated file. No signature is required.

Signature Not Verified

Digitally Signed

Name: ACHANATH

SURESH

Date: 06-Jan-2025 17:53:09

व. सं. यांत्रिक इंजीनियर
Sr. Divl. Mechanical Engineer
सुदक्षिण रेलवे / Southern Railway
पालक्काड / Palakkad

SR

SR

Challan date in case of penalty leviable items.

ವಿವರಣೆ : www.mrc.gov.in/epay/checkChallanStatus.htm



ಮಂಗಳೂರು ನಗರ ಪಾಲಿಕೆ
City Corporation.
Mangaluru

ನಾಗರಿಕ ಪ್ರತಿ
Citizen Copy

ಚಲನ್ ಸಂಖ್ಯೆ*

8211MNGOC30052025

DURGA FACILITY MANAGEMENT SERVICE

ಅ.ಸಂ. OC-MNG-2025-26-8209 ಪೂ.ಸಂ. 9663919911

35 TONS OF DRY WASTE AND 10 TONS OF WET WASTE
KA 19 AD 0097

ಉಪಸ್ಥಳ	ಪಾವತಿ ವಿವರ	ಮೊತ್ತ
ಬಳಕೆದಾರರ ದುರ್ಬಳಸಿದ ತ್ಯಾಜ್ಯ	PERMISSION FOR DUMP DRYWASTE AND WET WASTE TO PACCHANADY DUMPING YARD	68000.0

ಪಾವತಿಸಬೇಕಾದ ಒಟ್ಟು ಮೊತ್ತ 68000.0

Sixty Eight Thousand Rupees Only

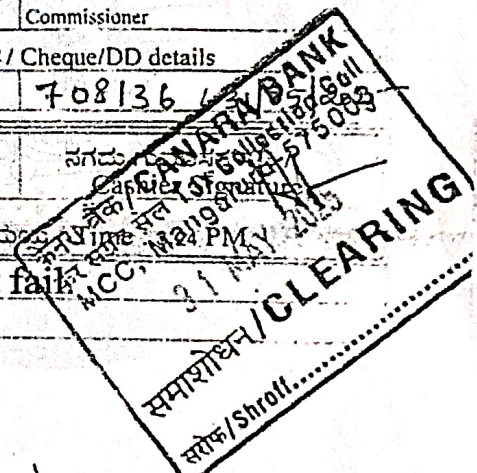
ಮೊತ್ತ ಸಂದಾಯ ಮಾಡಬೇಕಾದ ಬ್ಯಾಂಕ್ ವಿವರಗಳು/Bank Details

ಬ್ಯಾಂಕ್ / ದಾಖಲೆ ವಿವರ	Canara Bank / MID CORPORATE BRANCH
ಪಾತ ಸಂಖ್ಯೆ	4818101000279
ಪಾತದಾರರ ಹುದ್ದೆ	Commissioner
ಚೆಕ್ / ಡಿ.ಡಿ. ವಿವರಗಳು / Cheque/DD details	
ಚೆಕ್ / ಡಿ.ಡಿ. ಸಂಖ್ಯೆ	708136

ಸಹಿ / ಸಹಿ ಮಾಡಿದ ಸಹಿ / Signatures	ನಗದು ಸಹಿ / Cashier Signature
30-05-2025	31 May 2025

Bank Software without fail

ಕಾನಾರಾ ಬ್ಯಾಂಕ್ / Canara Bank
ನಗದು ಸಹಿ / Cashier Signature
31 May 2025



ವ. ಮಂ. ಯಾಂತ್ರಿಕ ಇಂಜಿನಿಯರ್
Sr. Divl. Mechanical Engineer
ದಕ್ಷಿಣ ರೇಲವೆ / Southern Railway
ಪಾಲಕ್ಕಾಡ / Palakkad
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अनुबंध | Contract

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अनुबंध क्रमांक | Contract No: GEMC-511687701717661

अनुबंध तिथि | Contract Generated Date : 19-May-2025

बोली/आरए/पीबीपी संख्या | Bid/RA/PBP No.: GEM/2025/B/6130182

संगठन विवरण Organisation Details	खरीदार विवरण Buyer Details
प्रकार Type : Central Government मंत्रालय Ministry : Ministry of Railways विभाग Department : Indian Railways संगठन का नाम Organisation Name : Southern Railway कार्यालय क्षेत्र Office Zone : Southern Railway	पद Designation : DEN HM PGT संपर्क नंबर Contact No. : 0974-6763401- ईमेल आईडी Email ID : chandan.kumar1610@gov.in जीएसटीआईएन GSTIN : 32AAAGM0289C1ZS Office of the Senior Divisional Materials Manager Palakkad पता Address : Division DRM Office Palakkad, PALAKKAD, KERALA-678002, India

वित्तीय स्वीकृति विवरण Financial Approval Detail	भुगतान प्राधिकरण विवरण Paying Authority Details
आईएफडी सहमति IFD Concurrence : No प्रशासनिक अनुमोदन का पदनाम Designation of Administrative Approval : DRM/PGT वित्तीय अनुमोदन का पदनाम Designation of Financial Approval : Sr DFM/PGT	Role: BUYER भुगतान का तरीका Payment Mode: Railways पद Designation : DEN HM PGT ईमेल आईडी Email ID : chandan.kumar1610@gov.in जीएसटीआईएन GSTIN : 32AAAGM0289C1ZS Office of the Senior Divisional Materials Manager Palakkad पता Address : Division DRM Office Palakkad, PALAKKAD, KERALA-678002, India

परेषिती विवरण Consignee Details		सेवा विवरण Service Description
क्र.सं. S.No	परेषिती नाम & पता Consignee Name & Address	
1	संपर्क Contact : 0824-2566542- ईमेल आईडी Email ID : savad.p0347@gov.in जीएसटीआईएन GSTIN : 29AAAGM0289C1ZF पता Address : OFFICE OF THE SENIOR SECTION ENGINEER, CARRIAGE AND WAGON, Mangaluru junction, Southern Railway, Mangaluru Padil PO, Karnataka, 575007, Dakshina Kannada, KARNATAKA-575007, India	Custom Bid for Services - Cleaning of En-route Pass through Trains under Clean Train Station Scheme at Mangalore Junction Railway Station for a period of one year including GST 18 percentage

सेवा प्रदाता विवरण Service Provider Details	
जेम विक्रेता आईडी GeM Seller ID : 182F200001245477 कंपनी का नाम Company Name : THARU & SONS संपर्क नंबर Contact No. : 09349133421 ईमेल आईडी Email ID : antonytp134@yahoo.com पता Address : KARIPAYI ROAD, RAJAGIRI POST, SOUTH KALAMASSERY, Ernakulam, KERALA-683104, - एमएसएमई पंजीकरण संख्या MSME Registration number : UDYAM-KL-02-0002605 जीएसटीआईएन GSTIN : 37AACFT3488R1Z9 (B), 32AACFT3488R1ZJ (R), 18AACFT3488R1Z9 (B), 29AACFT3488R1Z6 (B), 24AACFT3488R1ZG (B), 01AACFT3488R1ZO (B), 33AACFT3488R1ZH (B), 27AACFT3488R1ZA (B), 36AACFT3488R1ZB (B), 09AACFT3488R1Z8 (B), 20AACFT3488R1ZO (B), 30AACFT3488R1ZN (B)	

खरीदार द्वारा सत्यापित एमएसएमई स्थिति MSME Status as verified by buyer : Verified	एमएसई सामाजिक श्रेणी MSE Social Category : General
एमएसई लिंग श्रेणी MSE Gender : Male	

*जिसके नाम के पक्ष में GST/TAX इनवॉइस पेश किया जाएगा | GST / Tax invoice to be raised in the name of - Consignee

सेवा विवरण | Service Details

सेवा प्रारंभ दिनांक (नवीनतम) | Service Start Date (latest by): 01-Jun-2025

सेवा समाप्ति तिथि | Service End Date : 31-May-2026

श्रेणी नाम | Category Name : Custom Bid for Services

विवरण Description	The quantity of procurement "1" indicates Project based or Lumpsum based hiring.	Lumpsum Cost of Service in totality
Description / Nomenclature of Service Proposed for procurement using custom bid functionality Cleaning of En-route Pass through Trains under Clean Train Station Scheme at Mangalore Junction Railway Station for a period of one year including GST 18 percentage	1	11248592.82
Regulatory/ Statutory Compliance of Service	YES	
Compliance of Service to SOW, STC, SLA etc	YES	

व. मं. यांत्रिक इंजीनियर
Sr. Divl. Mechanical Engineer
दक्षिण रेलवे / Southern Railway

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कुल राशि (रुप) Total Amount (Formula) : (1* Lumpsum Cost of Service in totality)	
एडऑन के बिना कुल मूल्य Total Value without Addons(INR)	11248592.82
कुल एडऑन मूल्य Total Addon Value(INR)	0
एडऑन सहित कुल मूल्य Total Value Including Addons(INR)	11248592.82
अनुबंध की राशि Amount of Contract	
सभी शुल्क और करों सहित कुल अनुबंध मूल्य Total Contract Value Including All Duties and Taxes(INR)	11248592.82

मूल्य विभाजन की पेशकश की | Price Break up offered : प्राइज ब्रेक अप ऑफर किए गए दस्तावेज लिंक | Price Break up offered Document link

एसएलए विवरण | SLA Details

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- The scope of work should mention what the outcome is based upon – time or material?
- A check should be made that the final specification of requirements :(a) addresses the targeted outcomes and business objectives . (b)meets the agreed stakeholder needs (c) covers whole-of-life of the contract deliverables .
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अतिरिक्त आवश्यक डेटा/दस्तावेज़: खरीदार | Additional Required Data/Document(s) : Buyer

व. मं. यांत्रिक इंजीनियर
Sr. Divl. Mechanical Engineer
दक्षिण रेलवे / Southern Railway
पालक्काड / Palakkad

1. Introduction about the project /services being proposed for procurement using custom bid functionality : [click here](#)
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10. Any other Documents As per Specific Requirement of Buyer -1 : [click here](#)
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अतिरिक्त डेटा/दस्तावेज़ : विक्रेता | Additional Data/Document(s) : Seller

1. Compliance Documents In Respect Of Pqc And Itb : [click here](#)
2. Compliance Documents In Respect Of Sow Etc : [click here](#)
3. Compliance Documents In Respect Of Resource Qualification , Profiles & Past Experience /expertise : [click here](#)
4. Certificate (Requested in ATC) : [click here](#)
5. Compliance Documents In Respect Of Specification And Standard Of Services : [click here](#)
6. Compliance Document In Respect Of Approach & Methodology : [click here](#)
7. Compliance Documents In Respect Of Project Experience Of Firms : [click here](#)
8. Compliance Document In Respect Of Registration And Certification Of Service Provider Entity : [click here](#)
9. Compliance Document In Respect Of Certification Of Resources . : [click here](#)

मूल्य द्विभाजन एक्सेल फ़ाइल विवरण | Price Bifurcation Excel File details: [Rate Schedule](#)

ईपीबीजी विवरण | ePBG Detail

सलाहकार बैंक Advisory Bank :	State Bank of India
ईपीबीजी प्रतिशत (%) ePBG Percentage(%) :	5.00
बोली लगाने वाले को बोली के नियमों और शर्तों के अनुसार लागू ईपीबीजी प्रस्तुत करना होगा The bidder shall furnish ePBG as applicable as per bid's terms and conditions	

नियम और शर्तें | Terms and Conditions

1. General Terms and Conditions-

- 1.1 This contract is governed by the [General Terms and Conditions](#), conditions stipulated to this Product/Service as provided in the Marketplace.
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- 1.3 All GeM Sellers / Service Providers are mandated to ensure compliance with all the applicable laws / acts / rules including but not limited to all Labour Laws such as The Minimum Wages Act, 1948, The Payment of Wages Act, 1936, The Payment of Bonus Act, 1965, The Equal Remuneration Act, 1976, The Payment of Gratuity Act, 1972 etc. Any non-compliance will be treated as breach of contract and Buyer may take suitable actions as per GeM Contract.

2. Buyer Added Bid Specific Terms and Conditions-

2.1 Generic

Bidder financial standing: The bidder should not be under liquidation, court receivership or similar proceedings, should not be bankrupt. Bidder to upload undertaking to this effect with bid.

2.2 Certificates:

Bidder's offer is liable to be rejected if they don't upload any of the certificates / documents sought in the Bid document, ATC and Corrigendum if any.

2.3 Buyer Added Bid Specific ATC:

Buyer Added text based ATC clauses

Geographical Presence: The bidder should have an office at Kerala or Karnataka or tamilnadu states as per tender condition

नोट: यह सिस्टम जनरेटेड फाइल है। कोई हस्ताक्षर की आवश्यकता नहीं है।

Note: This is system generated file, No signature is required.

Signature Not Verified

Digitally Signed
Name: CHANDAN KUMAR
Date: 19-May-2025
15:48:30

व. म. यांत्रिक इंजीनियर
Sr. Divl. Mechanical Engineer
दक्षिण रेलवे / Southern Railway
पालक्काड / Palakkad

ANNEXURE R-15

Receipt

Plan date in case of penalty leviable items.

www.mnrc.gov.in/epay/checkChallanStatus.htm

ಮಂಗಳೂರು ನಗರ ಪಾಲಿಕೆ, ಮಂಗಳೂರು
City Corporation,
Mangaluru

ಹಣಕಾಸು ಪ್ರತಿ
Citizen Copy

ಚಲಾನ್ ಸಂಖ್ಯೆ: **8208MNGOC30052025**

DURGA FACILITY MANAGEMENT SERVICE

ಆ ಸಂ. OC-MNG-2025-26-8206 ಮೊ.ಸಂ. 9663919911

30 TONS DRY WASTE AND 10 TONS OF WET WASTE

ಲಂಚನೆಯ ವಿವರ	ಪಾವತಿಯ ವಿವರ	ಮೊತ್ತ
ಬಳಸಿದ ದ್ರವ್ಯಗಳನ್ನು ತ್ಯಜಿಸಲು ಅನುಮತಿ	PERMISSION FOR DUMP DRY WASTE AND WET WASTE TO PACCHANADY DUMPING YARD	59000.0
ಒಟ್ಟು		59000.0

Fifty Nine Thousand Rupees Only

ಮೊತ್ತ ಸಂದಾಯ ಮಾಡುವ ಬ್ಯಾಂಕ್ ವಿವರಗಳು/Bank Details

ಬ್ಯಾಂಕ್ / ಶಾಖೆ	Canara Bank / MID CORPORATE BRANCH
ಪಾವತಿ ಸಂಖ್ಯೆ	4818101000279
ಪಾವತಿದಾರರ ಹುದ್ದೆ	Commissioner
ಪಾವತಿ ವಿಧಾನ	Cheque/D/D
ಮೊತ್ತ / ದ.ಸ. ಸಂಖ್ಯೆ / ದಿನಾಂಕ	75000 / 20/08/2025

ನಿರವಧಿ ಸಹಿ / Remitter's Signature

ಮಾನ್ಯ ಮಂಗಳೂರು ನಗರ ಪಾಲಿಕೆ ಕಮಿಷನರ ಸಹಿ / Commissioner's Signature

ದಿನಾಂಕ / Date: 20/08/2025

ಸಮಯ / Time: 3:20 P.M.

Bank Software without fail.

CANARA BANK
Collection Cell
576509/08/2025

CLEARING

ಸರ್ಕಾರಿ/SHROH.....

(Signature)

ವ. ಮ. ಯಾಂತ್ರಿಕ ಇಂಜಿನಿಯರ್
Sr. Divl. Mechanical Engineer
ಪಶ್ಚಿಮ ರೇಲ್ವೆ / Southern Railway
ಪಾಲಕ್ಕಡ / Palakkad

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL (SOUTH ZONE)
AT CHENNAI**

O.A.No. 86 of 2025 (SZ)

**ARANYA PARISARA MATHU HAVAMANA
BADALAVANE SANGHA,**

Through the authorized representative,
Having office at 1st Floor, Nest,
MR Bhat Lane, Morgans Gate,
Mangalore, Karnataka – 575 001.

... APPLICANT

-Vs-

1. STATE OF KARNATAKA,
And 3 Others

... RESPONDENTS

INDEX

**M/s. K.MUTHAMIL RAJA
COUNSEL FOR 2ND RESPONDENT**

Mob: 92821 27534